GENAGUAR

Priority claimed from 01/11/2018; Application No. : 728567 ;Switzerland
4163913   19/03/2019
[International Registration No. : 1463194]
Clariant AG
Rothausstrasse 61 CH-4132 Muttenz Switzerland
Proposed to be Used
IR DIVISION
Chemical products for use in industry; chemical products intended for the cosmetics industry.
Priority claimed from 01/08/2018; Application No. : m201818029 ;Ukraine
4164245  04/12/2018
[International Registration No. : 1463045]
"AKW Ukrainian kaolin company" LLC
Zavodska str., 1, Hlukhivtsi, Kozyatyn district Vinnytsia region 22130 Ukraine
**Proposed to be Used**
**IR DIVISION**
Kaolin.
FIBERLIFE

4165227  12/02/2019
[International Registration No.: 1462779]
Novozymes A/S
Krogshøjvej 36 DK-2880 Bagsværd Denmark
Proposed to be Used
IR DIVISION
Enzymes for use in the textile industry.
Trade Marks Journal No: 1905, 10/06/2019  Class 1

MARTELLO

Priority claimed from 27/08/2018; Application No. : 017947578 ;European Union
4165244 26/02/2019
[International Registration No. : 1462882]
Brandon Products Limited
Centrepoint, Tralee Kerry Ireland
Proposed to be Used
IR DIVISION
Fertilisers; seaweeds [fertilisers]; seaweeds for use as a fertiliser; biofertilisers; biostimulants.
BRANDON

Priority claimed from 27/08/2018; Application No. : 017947572 ;European Union
4165253  26/02/2019
[International Registration No. : 1462884]
Brandon Products Limited
Centrepoint, Tralee Kerry Ireland
Proposed to be Used
IR DIVISION
Fertilisers; seaweeds [fertilisers]; seaweeds for use as a fertiliser; biofertilisers; biostimulants.
Brandon Products Limited
Centrepoint, Tralee Kerry Ireland

Proposed to be Used

IR DIVISION

Fertilisers; seaweeds [fertilisers]; seaweeds for use as a fertiliser; biofertilisers; biostimulants.
SEAPOWER

Priority claimed from 27/08/2018; Application No. : 017947579 ;European Union
4165471  26/02/2019
[International Registration No. : 1462881]
Brandon Products Limited
Centrepoint, Tralee Kerry Ireland
Proposed to be Used
IR DIVISION
Fertilisers; seaweeds (fertilisers); seaweeds for use as a fertiliser; biofertilisers; biostimulants.
Priority claimed from 01/08/2018; Application No.: m201818027; Ukraine
4165531 04/12/2018
[International Registration No.: 1462835]
“AKW Ukrainian kaolin company” LLC
Zavodska str., 1, Hlukhivtsi, Kozyatyn district Vinnytsia region 22130 Ukraine
Proposed to be Used
IR DIVISION
Kaolin.
YaraVita BIOTRAC

Priority claimed from 14/02/2019; Application No. : 201902230 ;Norway
4166727 19/02/2019

[International Registration No. : 1464361]

Yara International ASA
P.O. Box 343 Skøyen N-0213 Oslo Norway

Proposed to be Used

IR DIVISION

Chemicals for use in agriculture, industry, horticulture and forestry, aquaculture and animal husbandry; fertilizers and manures; fertilizers and liquid fertilizers based on algae, seaweed, mineraloids or combinations thereof; compost; plant growth regulators; seed and seed grain treatment preparations; soil treatment preparations; soil treatment preparations based on algae, seaweed, mineraloids or combinations thereof; chemicals for coating of fertilizers and seeds and seed grain; granulated lime; chemical additives; nitrates.
ULTRASEEK

Priority claimed from 29/10/2018; Application No. : 88173480 ; United States of America
4168970 19/03/2019
[International Registration No. : 1463943]

Agena Bioscience, Inc.
4755 Eastgate Mall San Diego CA 92121 United States of America

Proposed to be Used
IR DIVISION
Diagnostic reagents for scientific or research use; chemical reagents for scientific or research use, namely, enzymes, buffers, modified and non-modified nucleic acid bases and kits thereof, for use in nucleic acid analysis.
Priority claimed from 18/05/2018; Application No.: UK00003311973; United Kingdom
4168985  16/11/2018
[International Registration No.: 1464180]
Phynova Limited
Phynova House, 16 Fenlock Court, Blenheim Office Park, Long Hanborough Oxfordshire OX29 8LN United Kingdom

Proposed to be Used
IR DIVISION
Cl.1; Chemicals used in industry; chemical additives for use in the manufacture of food and beverages; chemical substances for use in reducing the glycaemic index of carbohydrate containing foods and beverages; mulberry leaf extract for use in the manufacture of food and beverages; imino sugars for use in the manufacture of food and beverages.
LIAONING ZHONG DA AUTOMOBILE SALES CO., LTD.
NO.45, WANLIUTANG ROAD, SHENHE DISTRICT, SHENYANG LIAONING China

Proposed to be Used

IR DIVISION

Dry ice [carbon dioxide]; industrial chemicals; refrigerants; perchloroethylene; brake fluid; transmission fluid; carbon for filters; filtering materials [chemical preparations]; antifreeze; chemical additives to motor fuel.
4169033  13/12/2018
[International Registration No. : 1464574]
Giza Company for the manufacture of fertilizers (Mustafa Hassan Mohamed Helal and his partners)
7th District Plot No. 344, 6th Of October City Giza Egypt
Proposed to be Used
IR DIVISION
Chemicals for use in science, agriculture, horticulture and forestry; fertilizers; biological preparations for use in industry and science.
Tanatex IP B.V.
Einsteinstraat 11 NL-6716 AC Ede (Gld) Netherlands

Proposed to be Used

IR DIVISION

Chemicals for the textile industry; chemicals used in the textile industry.
ZINCTECT

4168942   22/01/2019
[International Registration No. : 1464141]
KANSAI PAINT CO., LTD.
33-1, Kanzaki-cho, Amagasaki-shi Hyogo 661-8555 Japan
Proposed to be Used
IR DIVISION
Paints containing zinc; varnishes containing zinc; lacquers containing zinc; pigments containing zinc; paint thinners.
TNG360

Priority claimed from 22/03/2019; Application No.: 1998099; Australia
4169128 08/04/2019

[International Registration No.: 1464470]

TNG Limited
Suite 20, 22 Railway Road SUBIACO WA 6008 Australia

Proposed to be Used

IR DIVISION

Titanium dioxide (pigment); titanium pigments.
TIMEXPERT

Priority claimed from 26/10/2016; Application No.: 015972367; European Union

3583096    18/04/2017

[International Registration No.: 1353070]

GERMAINE DE CAPUCCINI, S.A.
Carretera de Alicante, 86 E-03800 Alcoy (Alicante) Spain

Address for service in India/Agents address:

CHADHA & CHADHA.
F-46, HIMALYA HOUSE, 23 KASTURBA GANDHI MARG, NEW DELHI -110001.

Proposed to be Used

IR DIVISION

Soaps; perfumes; essential oils; cosmetics; hair lotions; antiperspirants; toiletries; bath salts other than for medical use; incense; joss sticks; potpourris (fragrances); sachets for perfuming linen; scented wood; shampoos.
Priority claimed from 02/08/2018; Application No. : 32661515 ;China
4142994  23/11/2018

[International Registration No. : 1459753]
GUANGZHOU GEXIU COSMETICS CO., LTD
NO.1 SANSHENG INDUSTRIAL ZONE, XIU SHENG ROAD, RENHE TOWN, BAIYUN DISTRICT, GUANGZHOU GUANGDONG PRIVENCE China

Proposed to be Used

IR DIVISION
Shampoos; cleansing milk for toilet purposes; cosmetic hair care preparations; cosmetics; hair dyes; waving preparations for the hair; beard dyes; hair conditioner; hair spray; ethereal oils.
Inoveracle

Priority claimed from 12/03/2019; Application No. : 4020190037264 ;Republic of Korea
4156043 13/03/2019
[International Registration No. : 1461264]
NEO-MEDICAL Co.,LTD
89, Jimunbuk-gil, Wongok-myeon, Anseong-si Gyeonggi-do 17553 Republic of Korea

Proposed to be Used
IR DIVISION
Cosmetics; massage creams, other than for medical purposes; mask packs for cosmetic purposes; make-up foundations; cosmetic preparations for skin care and skin treatment; body wash; beauty balm creams, moisturizing creams, lotions and gels; cosmetic oils for the skin; skin lotions; sun creams; eye cream; cosmetic nourishing creams; dentifrice; facial packs; cleansing creams for cosmetic purposes; foam cleansers for personal use; hand cream; hair shampoo; hair care preparations.
MUSC DIAMANT

4157239 03/04/2019
[International Registration No. : 1445966]
LANCOME PARFUMS ET BEAUTE & CIE
14 rue Royale F-75008 Paris France
Proposed to be Used
IR DIVISION
Cosmetics; perfumery products.
DANIEL BOHBOT
2711 Beverly Blvd. Los Angeles CA 90057 United States of America

Proposed to be Used
IR DIVISION
Cosmetics; make-up.
Priority claimed from 10/07/2018; Application No.: 2018-089408; Japan

4163910 21/12/2018

[International Registration No.: 1462708]

KAO KABUSHIKI KAISHA (also trading as Kao Corporation)

14-10, Nihonbashi Kayabacho 1-chome, Chuo-ku Tokyo 103-8210 Japan

Proposed to be Used

IR DIVISION

Anti-static preparations for household purposes; de-greasing preparations for household purposes; rust removing preparations; stain removing benzine; fabric softeners for laundry use; laundry bleach; soaps and detergents; perfume and flavour materials; incense; cosmetics; adhesives for affixing false hair; adhesives for affixing false eyelashes; laundry starch; seaweed gelatine for laundry use [Funori]; breath freshening preparations; deodorants for animals.
TAKABLOOM

Priority claimed from 06/07/2018; Application No.: 2018-088283 ; j apan
4164308    15/11/2018
[International Registration No.: 1462869]
Takasago Koryo Kogyo Kabushiki Kaisa also trading as Takasago International Corporation
37-1, Kamata 5-chome, Ota-ku Tokyo 144-8721 J apan

Proposed to be Used

IR DIVISION

Anti-static preparations for household purposes; de-greasing preparations for household purposes; rust removing preparations; stain removing benzene; fabric softeners for laundry use; laundry bleach; breath freshening preparations; deodorants for animals; soaps and detergents; pet shampoos; washing powder; glass cleaning preparations; scouring preparations [cleaner]; toilet soap; industrial soap; shampoos; detergents prepared from petroleum; laundry soap; dry cleaning preparations; hand cleaners [hand cleaning preparations]; toilet bowl detergents; scrubbing powder; liquid soap; soap; powder detergents; dentifrices; toothpaste in soft cake form; tooth powder; moistened tooth powder; mouthwash; tooth paste; non-medicated dental rinse; cosmetics; make-up powder; face-powder on paper; creamy face powder; pressed face powder; loose face powder; face powder in the form of paste; liquid foundation [mizu-oshiroi]; toilet water; common lotions; skin lotions; milky lotions; viscous lotions; hand lotions; shaving lotions; cosmetic creams; cleansing creams [cosmetic]; cold creams; hygienic creams for cosmetic use; vanishing creams; hand creams; shaving creams; suntan creams [self-tanning creams]; sunscreen creams; skin whitening creams; creamy foundation; lip creams; cosmetic rouges; lipsticks; creamy rouges; cheek colors; hair care preparations; hair oils; color rinses; cold waving solutions; combing oils; wave-set lotions; hair dyes; stick pomades for cosmetic purposes; permanent wave preparations; J apanese hair fixing oil [bintsuke-abura]; hair creams; hair spray; hair tonics; hair treatments; hair fixers; hair lacquers; hair rinses [shampoo-conditioners]; bay rums; hair pomades; perfumes; eau de Cologne [colognewater]; liquid perfumes; perfumes in solid form; perfumed paste; perfumed powder; eye shadows; absorbent facial tissue; deodorants for human beings; depilatories; talcum powder for toilet use; nail polish; nail polish removers; bath oils; bath salts; beauty masks; baby oils, not for medical purposes; baby powder, not for medical purposes; mascaras; eyebrow pencils; hair bleaches; perfumery, perfume, fragrances and flavour materials; natural perfumery prepared from vegetables; natural perfumery prepared from animals; synthetic perfumery; blended perfumery; food flavorings prepared from essential oils; flavorings for beverages [essential oils]; incense; sniffing incense [kyuko]; fumigating incense [Kunko]; joss-sticks; perfuming sachets; air fragrancing preparations.
4164422  21/01/2019
[International Registration No. : 1463446]
Zhejiang Jumi Culture Communication Co., Ltd.
Bldg 3A, Lugang E-commerce Town, Yiwu City Zhejiang Province China
Proposed to be Used
IR DIVISION
Facial cleansers; washing powder; perfumes; dentifrices; essential oils, shampoos; hair conditioners; cakes of toilet soap; cosmetics.
Trade Marks Journal No: 1905 , 10/06/2019           Class 3

Priority claimed from 12/05/2018; Application No. : 017900503 ;European Union
4165129    26/10/2018
[International Registration No. : 1463114]
Parfums Dusita
68 rue du Faubourg Saint-Honoré F-75008 Paris France
PISSARA UMAVIJANI
boîte 15, 8 Villa M onge, Terrasse du Parc, 83 Boulevard Macdonald F-75019 Paris France

Proposed to be Used

IR DIVISION

Essential oils and aromatic extracts for cosmetic use; toiletry products; household perfumes; air fragrance reed diffusers; perfumed compositions made from geraniol; geraniol for perfume; perfume compositions made from heliotropin; perfumes for motor vehicles; cardboard strips for perfumes; natural oils for cleaning purposes; refreshing scented sprays for fabrics; ceramic diffusers for perfumes; scented linen water; alkaline laundry detergent; powdered soaps; wipes impregnated with soap; soaps for household use; aromatherapy oils; aromatic essential oils; aromatic oils; aromatherapy preparations; aromatics [essential oils]; essential oil blends; badian essence; emulsified essential oils; distilled oils for beauty care; essential oils for personal use; essential oils for calming the nerves; essential oils of cedarwood; essential oils of citron; essential oils of lemon; essential oils used in the manufacture of perfumed products; ethereal essences and oils; ethereal essences; plant-based essential oils; sandalwood essential oils; scented oils for the manufacture of cosmetic products; perfumery, essential oils; pine oil for cleaning floors; rose oil; safrol; perfumed oils; scented oils that emit aromas when heated; skin care oils other than for medical use; tea-tree oil; terpenes [essential oils]; crude peppermint oil; oils for perfumes and scents; non-medicinal oils; natural oils for cosmetic use; natural essential oils; mint essence [essential oil]; jasmine oil; lavender oil; geraniol; essential oils; flavor enhancers for foods [essential oils]; flavorings for beverages [essential oils]; floral water; food flavorings prepared from essential oils; food flavorings [essential oils]; fumigating incenses [kunko]; gaultheria oil; perfumery products and perfumes; amber [perfume]; aromatherapy creams; aromatherapy lotions; aromatics for fragrances; aromatics for perfumes; bases for flower perfumes; body deodorants [perfumery]; spray products for the body; body sprays other than for medical use; perfumery
made from cedar wood; eau de parfum; eau de cologne; disposable wipes impregnated with eau-de-cologne; extracts of flowers [perfumes]; extracts of perfumes; preparations for perfumes; fragrances; perfumes for personal use; fumigation products [perfumes]; heliotropine; ionone [perfumery]; rose oil for cosmetic use; lavender oil for cosmetic use; lavender water; liquid perfumes; mint for perfumery; musk [natural]; musk [perfumery]; natural oils for perfumes; natural perfumery products; peppermint oils for perfumes; perfumed creams (for cosmetic use); scented wipes; scented toilet water; perfumery products; perfumes; perfumes for industrial use; pomanders [aromatic substances]; scented body lotions and creams; scented body sprays; scented water; perfumes in solid form; synthetic musk; synthetic perfumery products; artificial vanillin [perfumery]; eaux de toilette; vanilla perfumery products; soaps; massage candles for cosmetic use; body oils [for cosmetic use]; body oil spray; body massage oils; oils for the body and face; cosmetics; hair cosmetics; natural cosmetic products; eye make-up products; organic cosmetics; mineral water sprays for cosmetic use; massage waxes; massage oils; facial massage oils.
EXCELLAGE

Priority claimed from 14/06/2018; Application No. : 4461378 ;France
4165171 10/12/2018
[International Registration No. : 1463074]
NAOS
355 rue Pierre-Simon Laplace F-13290 AIX-EN-PROVENCE France

Proposed to be Used
IR DIVISION
Cl.3; Soaps; perfumery; essential oils; cosmetics; creams, gels, lotions for cosmetic use; deodorants for personal use;
shampoos and hair lotions; wipes impregnated with make-up removing preparations; cosmetic preparations for whitening
the skin; cosmetic preparations for cleansing the skin; cosmetic preparations for slimming; cosmetic preparations for
tanning and sun protection; depilatory products; bioecological living environment (preparations) promoting the
development of skin cells (for cosmetic use).
NATURE TALK PTY LIMITED
22 The Sanctuary WESTLEIGH NSW 2120 Australia

Proposed to be Used

IR DIVISION

Cleaning preparations for the skin; cosmetic products for skin care; cosmetic skin care products; cosmetics for the treatment of dry skin; cosmetics for use on the skin; exfoliants for the care of the skin; exfoliants for the cleansing of the skin; grease removing preparations for use on the skin; moisturising skin creams (cosmetic); moisturising skin lotions (cosmetic); non-medicated cleansing preparations for the skin; cleaning products for the skin; non-medicated creams for hydrating the skin; non-medicated creams for moisturising the skin; non-medicated creams for protection of the skin; non-medicated creams for softening the skin; non-medicated creams for soothing the skin; non-medicated creams for the skin; non-medicated preparations for the care of the skin; non-medicated products for skin care; non-medicated skin balms; non-medicated skin care beauty products; conditioning preparations for the skin; non-medicated skin care lotions (cosmetic); non-medicated skin care products; non-medicated skin clarifying lotions; non-medicated skin creams; non-medicated skin lotions; non-medicated skin preparations; non-medicated skin products; oils for the skin (cosmetics); powders for skin care (not for medical use); preparations for the maintenance of the skin; cosmetic creams for firming the skin; preparations for the skin (cosmetic); preparations for the skin (non-medicated); preparations for toning the skin; skin balms (cosmetic); skin care creams (cosmetic); skin care oils (cosmetic); skin care preparations (cosmetic); skin care products (cosmetic); skin cleansers (cosmetic); skin cleansers; cosmetic creams for toning the skin; skin cleansing cream (cosmetic); skin cleansing preparations (cosmetic); skin conditioners; skin creams (cosmetic); skin toners; skin tonics (non-medicated); skincare cosmetics; skincare preparations (cosmetic); serum (cosmetic preparations); beauty masks; cosmetic goods for care of the skin; cleaning masks for the face; cleansing facial masks; cleansing masks; cleansing masks for the face; cosmetic masks; eye masks (cosmetic); facial masks (cosmetic); gel eye masks; masks for the face (cosmetic); cosmetic preparations for cleansing the skin; cosmetic preparations for skin care; cosmetic preparations for use on the skin.
Priority claimed from 24/08/2018; Application No. : 2018-107296 ; Japan
4165566    29/01/2019
[International Registration No. : 1463660]
Sony Corporation
1-7-1 Konan, Minato-ku Tokyo 108-0075 Japan

Proposed to be Used
IR DIVISION
Antistatic preparations for household purposes; de-greasing preparations for household purposes; rust removing preparations; stain removing benzine; laundry fabric conditioner; laundry bleach; adhesives for affixing false hair; laundry starch; seaweed gelatine for laundry use (funori); adhesives for affixing false eyelashes; breath freshening preparations; deodorants for animals; shoe cream; shoe black [shoe polish]; polishing preparations; soaps and detergents; shampoos; cleaning preparations for scalp; shaving soap; facial washes; soaps for body care; body soap; non-medicated pet shampoos; soaps for pets; dentifrices; dentifrices for pets; cosmetics; hair rinses; hair styling preparations; cosmetic preparations for hair styling; cosmetic preparations for the hair and scalp; cosmetic preparations for shaving; cosmetic preparations for body care; deodorants for body care; cosmetics for animals; deodorants for personal use; perfume and flavour materials; Incense; air fragrancing preparations; abrasive paper; abrasive cloth; abrasive sand; artificial pumice stone; polishing paper; false nails; false eyelashes.
Trade Marks Journal No: 1905, 10/06/2019 Class 3

4165663 21/01/2019
[International Registration No. : 1461155]

ZHEJIANG YANXUE COSMETIC CO., LTD.
No. 1329, Yinhai Road, Yidong Industrial Park, Yiwu City 322000 Zhejiang Province China

Proposed to be Used

IR DIVISION
Cosmetics; perfumes; shampoos.
TCR THE COSMETIC REPUBLIC

Priority claimed from 05/10/2018; Application No. : 3738109 ;Spain
4165678 02/01/2019

[International Registration No. : 1461740]

THE COSMETIC REPUBLIC S.L.
C/Mendez Nuñez, 3 E-08003 BARCELONA Spain

Proposed to be Used

IR DIVISION

Hair shampoos; hair wax; hair lotions; hair rinses; creams for the hair; hair dyes; hair colorants; hair emollients; hair conditioners; hair oils; hair gels; hair pomades; hair sprays; hair tonics; hair dyes; hair mousses; hair fixers [hair styling preparations]; hair washing preparations; hair straightening preparations; hair waving preparations; hair styling cream; hair care preparations; hair rinse products; cosmetic oils; cosmetic creams; cosmetic kits; make-up removing preparations; hair sprays; pencils for cosmetic use; lotions for cosmetic use; beauty masks; cosmetic preparations for eyelashes; cosmetic dyes; beard dyes; cosmetic hair lotions; gels for cosmetic use; tonics for cosmetic use; eyebrow cosmetics; tissues impregnated with cosmetic products; beauty serums; hair balms; adhesives for affixing false hair.
Proposed to be Used

IR DIVISION

Functional cosmetics being anti-ageing skin care preparations; functional cosmetics being anti-wrinkle creams; functional cosmetics being sun-screening preparations; functional cosmetics containing anti-aging skin care and skin whitening preparations and sunscreen for use on the skin; lipsticks; mascara; make-up foundations; beauty soap; body lotion; shampoos; toiletry preparations; cosmetic preparations for skin care; essential oils; false eyelashes; dentifrices; perfumes; cosmetic soaps; tissues impregnated with cosmetic lotions; beauty masks; cotton buds for cosmetic purposes; make-up removing preparations; perfume oils for the manufacture of cosmetic preparations; cosmetics.
Priority claimed from 31/08/2018; Application No.: 4020180122166; Republic of Korea
4166494  27/02/2019
[International Registration No.: 1464395]
CAREGEN CO., LTD.
46-38, LS-ro 91 beon-gil, Dongan-gu, Anyang-si Gyeonggi-do Republic of Korea
Proposed to be Used
IR DIVISION
Cuticle removing preparations; functional cosmetics; cosmetics for scalp; make-up preparations; moisturizing creams, lotions and gels; cosmetic preparations for body care; soaps for body care; sunscreen preparations; toiletry preparations; cosmetic preparations for skin care; facial essences; nourishing cream (cosmetics); facial lotions; facial cream; facial packs; make-up primer; skin whitening preparations; cosmetic preparations for skin regeneration; cosmetic skin care lotions; cosmetics.
MIMOOR

4168231    22/03/2019
[International Registration No. : 1463737]
JINHUA FENGLAI INDUSTRIAL AND TRADING CO., LTD.
NO. 876, SECTION 2, BINHONG ROAD, WUCHENG ZONE, JINHUA CITY ZHEJIANG PROVINCE China

Proposed to be Used
IR DIVISION
Shampoo; soap; hair conditioner; facial cleanser; bath lotion; essential oil; bath cosmetics; beauty mask; cosmetics; perfume.
FOLIFREE

Priority claimed from 22/02/2019; Application No. : 4006777 ;Spain
4168980  28/02/2019
[International Registration No. : 1464352]
GRUPO DRV PHYTOLAB, S.L.
C / Oro, 10, Polígono Sur E-28770 Colmenar Viejo (Madrid) Spain
Proposed to be Used
IR DIVISION
Bleaching preparations and other substances for laundry use; cleaning, polishing, degreasing and abrasive preparations; soaps; perfumery products, essential oils, cosmetics, hair lotions; dentifrices; depilatory products and depilatory preparations.
4LIFE

4169068  04/04/2019
[International Registration No. : 1423730]
4Life Trademarks, LLC
9850 South 300 West Sandy UT 84070 United States of America
Proposed to be Used
IR DIVISION
Essential oils.
APRILSKIN

4169076  09/04/2019
[International Registration No. : 1378352]
APR Co., Ltd.
4F, 8-8, Yeongdong-daero 96-gil, Gangnam-gu Seoul Republic of Korea

Proposed to be Used
IR DIVISION
Cosmetics; make-up; lipsticks; skin whitening creams; mask pack for cosmetic purposes; cosmetic creams and gels for
the face, hands and body; cosmetic creams and lotions for face and body care; eye make-up removers; eye make-up; hair
care preparations; cosmetic preparations for the hair and scalp; cosmetic preparations for bath and shower; oils for
perfumes and scents; beauty masks; cotton swabs for cosmetic purposes; cotton balls for cosmetic purposes; toiletry
preparations; beauty soap.
MEDICUBE

4169085  09/04/2019

[International Registration No. : 1378349]

APR Co., Ltd.
4F, 8-8, Yeongdong-daero 96-gil, Gangnam-gu Seoul Republic of Korea

Proposed to be Used

IR DIVISION

Cosmetics; cosmetic oils for the epidermis; cosmetic creams for the skin; skin care lotions; make-up; mask pack for cosmetic purposes; eye make-up; cosmetic preparations for the hair and scalp; cosmetic preparations for bath and shower; sun block preparations for cosmetic use; air fragrancing preparations; oils for perfumes and scents; hair shampoo; beauty soap; toiletry preparations; cosmetic preparations for the care of mouth and teeth.
**Trade Marks Journal No: 1905 ,  10/06/2019          Class 3**

**VSOP**

4169096  21/03/2019  
[International Registration No. : 1463963]  
"Apple Parfum“ LLC  
Orshanskaya str., 5 RU-121552 Moscow Russian Federation  

Proposed to be Used  
**IR DIVISION**  
Aromatics [essential oils]; scented water; toilet water; perfumes; perfumery; cosmetic creams; lotions for cosmetic purposes; oils for perfumes and scents; oils for cosmetic purposes; oils for toilet purposes; essential oils; cleansing milk for toilet purposes; soap; deodorant soap; cakes of toilet soap; antiperspirant soap; cosmetic kits; eau de Cologne; bases for flower perfumes; shaving preparations; cosmetic preparations for baths; potpourris [fragrances]; fumigation preparations [perfumes]; extracts of flowers [perfumes]; ethereal essences; deodorants for human beings or for animals; vaginal washes for personal sanitary or deodorant purposes.
Priority claimed from 21/06/2018; Application No. : 4463456 ;France 4169115  14/11/2018  [International Registration No. : 1464118]
MICROCOSME
59 AVENUE ALBERT CALMETTE F-59910 BONDUES France

Proposed to be Used

IR DIVISION

Cl.3; Make-up and make-up removing products, pencils for cosmetic use, eyebrow pencils, nail varnish removers, eye liner, shadows, foundation, lip gloss, mascara, make-up powder, lipsticks, nail varnish; cosmetic products; perfumery products, perfumes, eaux de toilette, deodorants for the body; essential oils; soaps, cleansing milk, shampoos; cosmetic creams, gels, milks, lotions, masks, pomades, powders and preparations for skin care; cosmetic anti-wrinkle products; cosmetic lip-care products; sun protection cosmetic products; cosmetic preparations for slimming; depilatory products; hair lotions, hair sprays; cosmetic preparations for baths; shaving preparations and after-shave preparations; wipes and tissues impregnated with cosmetic lotions, tissues impregnated with make-up removing preparations; dentifrices; potpourris [fragrances]; bleaching preparations and other substances for laundry use; cleaning, polishing, degreasing and abrasive preparations; breath freshening sprays; cotton sticks for cosmetic use; false nails, nail care products.
4169163   23/11/2018
[International Registration No. : 1464078]
Qingdao Yamei Bag & Case Co., Ltd.
No. 1 Houdongge, Longshan Office, Jimo City, Qingdao City Shandong China
Proposed to be Used
IR DIVISION
Cakes of toilet soap; stain removers; shining preparations [polish]; essential oils; cosmetics; pencils (cosmetic -); perfumes; dentifrices; potpourris [fragrances].
STUDIO TECH

4169229   29/03/2019
[International Registration No. : 1464030]
Make-Up Art Cosmetics Inc.
767 Fifth Avenue New York NY 10153 United States of America
Proposed to be Used
IR DIVISION
Cosmetics, namely, foundation make-up.
Trade Marks Journal No: 1905, 10/06/2019 Class 3

4174537  08/02/2019

[International Registration No. : 1466006]

PURELY HERBAL HAIR TREATMENT PTE. LTD.
132 Marsiling Rise, 01-216 Singapore 730132 Singapore

Proposed to be Used

IR DIVISION

Non-medicated hair care products; preparations for the cleaning of the hair; preparations for the hair; preparations for
enriching the hair; topical preparations for promoting hair growth; non-medicated scalp treatments; preparations for the
scalp [shampoo]; non-medicated preparations for the care of the scalp; hair shampoo; non-medicated hair shampoos; hair
rinses [shampoo-conditioners]; hair tonic; hair tonics; hair conditioner; hair conditioners; conditioners for use on the hair;
conditioners for treating the hair.
ORIFLAME FEEL GOOD

Priority claimed from 17/07/2018; Application No. : 017931423 ;European Union
4174930    08/01/2019
[International Registration No. : 1465654]
Oriflame Cosmetics AG
c/o Oriflame Global Management AG, Bleicheplatz 3 CH-8200 Schaffhausen Switzerland

Proposed to be Used

IR DIVISION
Non-medicated conditioning and care preparations for application to the hair, scalp, skin and nails; shampoos; hair conditioner; soaps; perfumes; perfumery; eau de cologne; toilet waters; essential and herbal oils; cosmetics; make-up; make-up preparations; lipsticks; nail varnishes; nail varnish removers; eyeliner; mascara; non-medicated toilet preparations; hair lotions; hair sprays and hair gels; preparations for use in the bath or shower; bath and shower oils, gels, creams and foams; face and body masks; face and body scrubs; facial washes; skin cleansers and hydrators; skin toners; skin moisturizers; blemish creams and blemish gels; deodorants; antiperspirants; preparations for use before shaving and after shaving; shaving soaps; shaving creams; shaving gels; after-shave preparations; pre-shave preparations; talcum powders; toiletries; dentifrices; toothpastes; foot care preparations (non-medicated).
Priority claimed from 31/10/2018; Application No. : 017978730 ;European Union

 **PETREPAR**

International Registration No. : 1463243

CEPSA QUIMICA, S.A.
Pº de la Castellana, 259A E-28046 MADRID Spain

Proposed to be Used

IR DIVISION

Paraffin.
Priority claimed from 19/12/2018; Application No. : 35429492 ;China
4164241    14/03/2019
[International Registration No. : 1463391]
HUIZHOU CITY ATS LUBRICANTS TECHNICAL CO., LTD.
NO. 1 BASE ROAD, TONGQIAO INDUSTRIAL ZONE, TONGQIAO TOWN, ZHONGKAI NEW HIGH-TECHNOLOGY DISTRICT,
HUIZHOU CITY, GUANGDONG PROVINCE China

Proposed to be Used

IR DIVISION

Diesel oil; gear oil; motor oil; industrial wax; industrial oil; cutting oil; lubricants; lubricating oil; lubricating grease;
Christmas tree candles.
STABUTHERM

Klüber Lubrication München SE & Co. KG
Geisenhausenerstraße 7 81379 München Germany

Proposed to be Used

IR DIVISION

Industrial oils, in particular lubricating oils; industrial grease, in particular lubricating greases; lubricants, in particular lubricants in the form of lubricating lacquers; lubricant additives.
Antioxididine

3415322 26/08/2016

[International Registration No. : 1313382]

NAPA VALLEY BIOSCIENCE, LLC
2118 Wilshire Blvd. Suite 155 Santa Monica CA 90403 United States of America

Address for service in India/Attorney address:
ANOVIP
45/1, FLOOR NO:3, CORNER MARKET, MALVIYA NAGAR, NEW DELHI-110017

Proposed to be Used
IR DIVISION
Dietary and nutritional supplements.
Priority claimed from 26/09/2018; Application No. : 4485907 ;France
4134408    16/01/2019
[International Registration No. : 1458602]
SANOFI BIOTECHNOLOGY, Société par actions simplifiée
54 rue La Boétie F-75008 PARIS France
Proposed to be Used
IR DIVISION
Pharmaceutical products, particularly anticancer product.
ALLOCAR T

Priority claimed from 14/09/2018; Application No. : 88117993 ;United States of America
4156033   14/03/2019
[International Registration No. : 1461808]

Allogene Therapeutics, Inc.
210 E. Grand Avenue South San Francisco CA 94080 United States of America

Proposed to be Used
IR DIVISION

Pharmaceutical preparations, namely, preparations for use in the treatment of cancer and tumors; pharmaceutical and biological preparations for immunotherapy, including T Cell therapy.
JULVIO

Priority claimed from 04/10/2018; Application No. : 017965250 ;European Union
4163033  26/03/2019
[International Registration No. : 1462683]
Mezzion Pharma Co., Ltd.
3F, C & H Bldg 35, Teheran-ro 87-Gil, Gangnam-Gu Seoul 06167 Republic of Korea
Proposed to be Used
IR DIVISION
Pharmaceutical preparations; medicinal preparations; pharmaceuticals.
Trade Marks Journal No: 1905, 10/06/2019  Class 5

4163430 09/04/2019
[International Registration No. : 1344511]
SHIELD TX (UK) LIMITED
Northern Design Center, Baltic Business Quarter, Gateshead Tyne and Wear NE8 3DF United Kingdom
Proposed to be Used
IR DIVISION
Pharmaceuticals, medical and veterinary preparations; dietetic food and substances adapted for medical or veterinary use; dietary supplements for humans and animals; pharmaceuticals, medicines and veterinary preparations for the prevention and treatment of iron deficiency and anaemia in humans and animals; vitamins and minerals for the prevention and treatment of iron deficiency and anaemia in humans and animals; pharmaceuticals, medicines and veterinary preparations consisting primarily of iron; dietary and nutritional supplements consisting primarily of iron.
4165268  31/10/2018
[International Registration No. : 1463610]
Changchun BCHT Biotechnology Co.
1260 Huoju Road, Changchun High-tech Zone, Changchun Jilin China

Proposed to be Used

IR DIVISION
Anaesthetics [local anesthetics]; medicines for human purposes; biochemical drug; medicines for dental purposes; biological preparations for pharmaceutical purposes; pharmaceutical preparations; enzyme preparations for medical purposes; diagnostic preparations for medical purposes; vaccines; crude drug.
Trade Marks Journal No: 1905, 10/06/2019 Class 5

4165535 23/11/2018
[International Registration No.: 1462796]
Pacsource Pty. Ltd. as trustee for the Candlewerks Pacific Unit Trust
6 Dalmore drive Scoresby VIC 3179 Australia

Proposed to be Used

IR DIVISION
Agricultural disinfectants; cleaning cloths impregnated with disinfectant for hygiene purposes; detergents for medical use having disinfectant properties; disinfectant dressings; disinfectant soap products; disinfectant soap solutions; disinfectant swabs; disinfectant washes; disinfectants; disinfectants for household use; disinfectants for hygiene purposes; disinfectants for use on the person; disinfectants for veterinary use; disinfectants in spray form; household disinfectants; impregnated towels containing disinfectant preparations; antibacterial skin sanitiser gels; sanitiser preparations for hospital use; sanitiser preparations for household use.
ANDRACTIV

Priority claimed from 10/09/2018; Application No. : 1381260 ;Benelux
4165672  07/03/2019

[International Registration No. : 1460156]
BESINS HEALTHCARE LUXEMBOURG S.A.R.L.
2-8, rue Julien Vesque L-2668 Luxembourg Luxembourg

Proposed to be Used
IR DIVISION
Pharmaceutical products; sanitary products for medical purposes; dietetic substances for medical use; dietary supplements for medical use.
POLLENBERRY

4166464  03/04/2019
[International Registration No. : 1464417]
Graminex, L.L.C.
95 Midland Road Saginaw MI 48638 United States of America
Proposed to be Used
IR DIVISION
Nutritional supplements.
Priority claimed from 18/10/2018; Application No. : 727783 ; Switzerland
4167739  27/02/2019
[International Registration No. : 1464100]
Novartis AG
CH-4002 Basel Switzerland
Proposed to be Used
IR DIVISION
Pharmaceutical preparations.
JEYALZO

Priority claimed from 22/10/2018; Application No. : 30 2018 231 591 ;Germany
4167790    16/04/2019
[International Registration No. : 1452632]
Takeda GmbH
Byk-Gulden-Str. 2 78467 Konstanz Germany
Proposed to be Used
IR DIVISION
Pharmaceutical preparations for use in oncology and immune-oncology.
OXLUMO

Priority claimed from 22/03/2019; Application No. : 88352142 ;United States of America 4168977  29/03/2019
[International Registration No. : 1464359]
Alnylam Pharmaceuticals, Inc.
300 Third Street Cambridge MA 02142 United States of America
Proposed to be Used
IR DIVISION
Pharmaceutical preparations for the treatment of primary hyperoxaluria.
ICHALIG

Priority claimed from 20/07/2018; Application No.: 32391117; China

4169044  21/11/2018

[International Registration No.: 1463928]

Bio-Thera Solutions, Ltd.

Floor 5, Building A6, Science Enterprise Accelerator, 11 Kaiyuan Avenue, High-tech Industrial Development Zone Science City,
Guangzhou Guangdong Province China

Proposed to be Used

IR DIVISION

Pharmaceutical preparations; chemico-pharmaceutical preparations; drugs for medical purposes; biological preparations for medical purposes; chemical preparations for pharmaceutical purposes; medicines for human purposes; chemical preparations for medical purposes; injectable pharmaceutical preparations; crude drug; biochemical drug.
Priority claimed from 22/10/2018; Application No. : 30 2018 231 556 ;Germany
4169066   16/04/2019
[International Registration No. : 1449288]
Takeda GmbH
Byk-Gulden-Str. 2  78467 Konstanz Germany
Proposed to be Used
IR DIVISION
Pharmaceutical preparations for use in oncology and immune-oncology.
Priority claimed from 17/10/2018; Application No. : 727645 ;Switzerland
4169137    25/02/2019
[International Registration No. : 1464082]
Novartis AG
C H-4002 Basel Switzerland
Proposed to be Used
IR DIVISION
Pharmaceutical preparations.
Trade Marks Journal No: 1905 , 10/06/2019  Class 5

B E T O M

4174542  27/03/2019
[International Registration No. : 1465054]
Lelyak Aleksandr Ivanovich
r.p. Koltsovo, dom 35, kv. 28 RU-630559 Novosibirskaya oblast Russian Federation
Proposed to be Used
IR DIVISION
Bacterial preparations for veterinary use; biological preparations for veterinary purposes.
Trade Marks Journal No: 1905 , 10/06/2019

Class 6

Priority claimed from 28/01/2014; Application No. : 1602910 ;Australia
2920255   04/06/2014

[International Registration No. : 1232275]

ILUKA RESOURCES LIMITED
L 23, 140 St Georges Tce Perth WA 6000 Australia

Address for service in India/Attorney address:

ANOVIP
45/1, FLOOR NO:3, CORNER MARKET, MALVIYA NAGAR, NEW DELHI-110017

Proposed to be Used

IR DIVISION

Tin; ores of metal; titanium; zirconium.
SHAANXI DINGYI SCIENCE & TECHNOLOGY CO., LTD.
RM3104, BUILDING D, WANGZUOXIANDAICHENG, TANGYAN ROAD, GAOXIN DISTRICT, XI’AN CITY SHAANXI PROVINCE China

Proposed to be Used
IR DIVISION
Rods of metal for welding; brazing alloys; signboards of metal; packaging containers of metal.
Trade Marks Journal No: 1905, 10/06/2019  Class 6

HEATVAR

Priority claimed from 13/09/2018; Application No. : 017955296 ;European Union
4164247 08/03/2019
[International Registration No. : 1462500]
UDDEHOLMS AKTIEBOLAG
SE-683 85 Hagfors Sweden

Proposed to be Used
IR DIVISION
Metals in powder form; unwrought and partly wrought common metals and their alloys.
Priority claimed from 11/12/2018; Application No. : 30201800039291 ;Italy
4165223  20/12/2018
[International Registration No. : 1462409]
A & T EUROPE S.p.A.
Via Sollferino, 27 I-46043 Castiglione delle Stiviere (MN) Italy

Proposed to be Used
IR DIVISION
Cl.6; Structures and transportable buildings of metal; prefabricated structures of metal incorporating steam baths, saunas and spas; metal swimming pools; paddling pools [structure] of metal; metal hoses for swimming pools.
TYRAX

Priority claimed from 12/10/2018; Application No. : 017967972 ; European Union
4166563 19/03/2019
[International Registration No. : 1463759]
UDDEHOLMS AKTIEBOLAG
SE-683 85 Hagfors Sweden

Proposed to be Used
IR DIVISION

Metals in powder form; unwrought and partly wrought common metals and their alloys; steel in sheet, rod, bar and billet form.
Priority claimed from 17/08/2018; Application No. : 32967854 ;China
4168304   15/01/2019
[International Registration No. : 1463718]
HUNAN BYGOLD STANDARD PARTS MANUFACTURING CO., LTD.
JIULONG DISTRICT, XIANGYIN COUNTY, YUEYANG CITY 414000 HUNAN PROVINCE China

Proposed to be Used
IR DIVISION
Containers of metal [storage, transport]; washers of metal; welding (rods of metal for); nuts of metal; screws of metal; wire rope; binding screws of metal for cables; locks [other than electric] of metal; ironmongery; small hardware of metal.
4169057  23/11/2018
[International Registration No. : 1464289]
HAINING YICHENG HARDWARE CO., LTD
Liannong Village, Yanguan Town, Hanning, Jiaxing 314411 Zhejiang China
Proposed to be Used
IR DIVISION
Door bolts of metal; hardware of metal, small; metal runners for sliding doors; latches of metal; window fasteners of metal; fittings of metal for beds; fittings of metal for windows; fittings of metal for furniture; furniture casters of metal.
IR DIVISION

Metal hardware and accessories for mounting to metal roofing and siding, namely, metal standing seam roof clamps, face-attached metal mounting brackets, cross-members, posts, rails, rods, and clips for snow retainers, and photovoltaic and solar-thermal metal attachment brackets.
Trade Marks Journal No: 1905 , 10/06/2019           Class 6

GUANGDONG PHONPA HOME TECHNOLOGY CO., LTD.
F1, F2, F3, F4, F7, No.1, Jiahe South Road, Lubao Town, Sanshui District, Foshan City Guangdong Province China

Proposed to be Used

IR DIVISION
Sheets and plates of metal; buildings, transportable, of metal; door frames of metal; windows of metal; porches [structures] of metal; shutters of metal; steel buildings; building materials of metal; chains of metal; safety chains of metal; window casement bolts; hooks of metal for clothes rails; fittings of metal for beds; door fittings of metal; metal key chain; locks of metal, other than electric; safes [metal or non-metal]; strap-hinges of metal; container; mooring bollards of metal; wind vanes of metal; tree protectors of metal; turnstiles of metal; folding doors of metal; aluminium; aluminium ingot; tubes of metal; aviaries [structures] of metal; window frames of metal; insect screens of metal; steel cyclostyle; metal guardrail; outdoor blinds of metal; gates of metal; door panels of metal; key pin; latch bars of metal; window stops of metal; window pulleys; door knockers of metal; door handles of metal; door bolts of metal; knobs of metal; door openers, non-electric; runners of metal for sliding doors; house-hold metal pulley rail; split rings of common metal for keys; bird baths [structures] of metal; bronzes [works of art]; ores of metal; enclosures of metal for tombs; alloys of common metal; palings of metal; cabanas of metal; cable joints of metal, non-electric; ironmongery; latches of metal; fittings of metal for windows; door casings of metal; railway material of metal; door closers, non-electric; clothes hooks of metal; window openers, non-electric; house numbers of metal, non-luminous; rods of metal for welding; identification bracelets of metal; traps for wild animals; bars for metal railings; street gutters of metal; doors of metal; jalousies of metal; casement windows of metal; rails of metal; rivets of metal; sash pulleys; window fasteners of metal; furniture casters of metal; hinges of metal; towel dispensers, fixed, of metal; containers of metal for storing acids.
Trade Marks Journal No: 1905 , 10/06/2019           Class 6

PITTINI

4174600  21/09/2018  [International Registration No. : 1465279]
FERRIERE NORD S.p.A.
Zona Industriale Rivoli I-33010 OSOPPO (UD) Italy

Proposed to be Used
IR DIVISION
Wires for electrical soldering in coils or spools, core wires, hot rolled wires; concrete reinforcing bars, or steel bars, steel coils, weldable steel, carbon steels, cold rolled wires with or without ribs; electro-welded wire mesh, or concrete reinforcing electro-welded wire meshed, meshes for reinforced soils, electro welded wire meshes for road pavements, electro-welded lattice girders, metal reinforcement materials, electro-welded reinforcements; blooms and billets, wire rods, rods and sections being rolled, extruded or drawn, or drawn wires, cold rolled flat products, metallic formwork for concrete and metal tie-rods for construction industry.
NOPE, LLC
1258 Amalfi Dr. Pacific Palisades CA 90272 United States of America
Proposed to be Used
IR DIVISION
Electric food blenders; electric food processors.
ULTRA DLC

4163076  31/01/2019
[International Registration No.: 1462584]
TAKAYAMA REED CO., LTD.
2-27-20, Jinguji, Ishikawa Prefecture Kanazawa-city 920-0806 Japan
Proposed to be Used
IR DIVISION
Reeds being parts of machines, namely for weaving machines and other textile machines.
4163081  10/12/2018
[International Registration No. : 1463638]
LINGKE AUTOMATION TECHNOLOGY(ZHUHAI)CO., LTD.
NO.3 PINGXI WU ROAD, NANPING TECHNOLOGY INDUSTRIAL PARK, ZHUHAI 519060 GUANGDONG China
Proposed to be Used
IR DIVISION
Pneumatic welding equipment; electrode holder (machine); packing machine; injection molding machine; electron impact molding machine (plastic printing surface treatment); cosmetics production equipment; foundry machinery; cutting machine; machines, machine tools, power-operated tools for electronics industry; mechanical processing equipment.
Priority claimed from 11/01/2019; Application No. : 35877895 ;China 
4163438  21/01/2019
[International Registration No. : 1463613]
NINGBO LANGHUI TOOLS CO., LTD
NO. 69 BINXI ROAD, BINHAI NEW INDUSTRIAL ZONE, FENGHUA DISTRICT, NINGBO 315500 ZHEJIANG PROVINCE China

Proposed to be Used

IR DIVISION
Agricultural machines; harvesting machines; harvester [agricultural machine]; cultivators [machines]; knives for mowing machines; lawnmowers [machines]; chaff cutters; straw cutting machine; reapers; weeding machines.
JAROC CO., LTD.
Shimokogitacho 22-1, Fukui-shi Fukui 919-0321 Japan

Proposed to be Used

Metalworking machines and tools; forging machines.
UNEX CORPORATION
33 Route 17 North Mahwah NJ 07430 United States of America

Proposed to be Used
IR DIVISION
Fluid-operated wrenches for industrial use.
4164417  04/02/2019
[International Registration No. : 1463368]
TAIZHOU RICHOPE IMPORT AND EXPORT CO., LTD
Room 101, Building 22, Nanping Phae II, Taiping Subdistrict, Wenling Zhejiang Province China
Proposed to be Used
IR DIVISION
Saws [machines]; jacks [machines]; scarifiers [machines]; hand-held tools, other than hand-operated; welding machines, electric; spray guns for paint; lawnmowers [machines]; spraying machines; chain saws; pumps [parts of machines, engines or motors]; washing apparatus; dynamos.
Priority claimed from 06/08/2018; Application No.: 302018000026959; Italy
4165180  28/08/2018

[International Registration No.: 1463073]

SISMA S.p.A.
Via dell’Industria, 1 I-36013 PIOVENE ROCCHETTE (Vicenza) Italy

Proposed to be Used

IR DIVISION

Laser marking, cutting and engraving system; stereolithography machines; machines for three-dimensional printing;
welding laser system and mould repairing laser system; additive manufacturing machines through laser metal fusion;
machines for ornamental chain production; machines for automatic polishing of soft and stiff chains; machines, including
laser machines, for soldering and coupling of chains; machines for hammering and smoothing the chains; automatic
machines, including laser machines, for knitting and soldering of ornamental chains; ice lathe for diamond-cutting chains;
automatic machines for pins production and soldering, particularly earring pins; automatic winders for chains.
4166572 04/02/2019
[International Registration No.: 1463750]
Jiangsu Changfa Agricultural Equipment Co., Ltd.
Changfa Industry Park, Lijia Town, Wujin District, Changzhou City Jiangsu China
Proposed to be Used
IR DIVISION
Sparking plugs for internal combustion engines; pistons for cylinders; diesel engine; gasoline engine; gas engine parts; gasoline economizer; carburetor.
Priority claimed from 24/09/2018; Application No. : 88129522 ;United States of America
4168308 21/03/2019
[International Registration No. : 1463711]
CDTI ADVANCED MATERIALS, INC.
1621 FISKE PLACE OXNARD CA 93033 United States of America
Proposed to be Used
IR DIVISION
Catalytic converter units for vehicle exhausts; catalytic converters; catalytic converters for motors and engines; enhancement parts for internal combustion engines, namely, fuel catalysts; emission reduction units for motors and engines, namely, catalytic converters.
Trade Marks Journal No: 1905, 10/06/2019 Class 7

UNEX CORPORATION
33 Route 17 North Mahwah NJ 07430 United States of America

Proposed to be Used
IR DIVISION
Hydraulic wrenches and parts therefor; hydraulic pumps and parts therefor.
Proposed to be Used

IR DIVISION

Suction conveyors, lifting installations for the transport of goods, mechanical waste recycling equipment, vacuum loaders for addition to street sweeping machines, street sweeping machines; ducting and suction pumps for cleaning manufacturing sites, specially metalworking areas; dust separators and air filters for suction machines used in cleaning manufacturing sites, specially metalworking areas; suction machines for industrial purposes, specially for cleaning metalworking areas.
4169055  23/11/2018

[International Registration No. : 1463864]

Changshu Guosheng Knitting Machinery Factory
Caonan Village, Bixi New Area, Changshu Suzhou City Jiangsu Province China

Proposed to be Used

IR DIVISION

Machines for the textile industry; spinning machines; braiding machines; knitting machines; carriages for knitting machines; loom shafts; shuttle (machine parts); cotton ginning machines; yarn winding machines.
4169081  15/03/2019
[International Registration No. : 1463974]
SHANDONG JULI ELECTRIC EQUIPMENT CO., LTD.
No. 11, Second Ring West Road, Tianqiao District, Jinan City 250000 Shandong province China

Proposed to be Used
IR DIVISION
Elevating apparatus; elevators; wind-powered electricity generators; stands for machines; hangers [parts of machines]; tables for machines; wire drawing machine; winding machine (machinery for processing wires and cables); transmissions for machines; metalworking machines.
4169108  19/03/2019
[International Registration No. : 1464767]
ECOLOGICAL WORLD FOR LIFE ESPAÑA, S.L.
Av. Menendez Pelayo, N° 5, Bajo A E-41003 SEVILLA Spain
Proposed to be Used
IR DIVISION
Catalytic converters; gas converters.
Priority claimed from 24/09/2018; Application No. : 88129517 ;United States of America
4169126  21/03/2019
[International Registration No. : 1463812]

CDTI ADVANCED MATERIALS, INC.
1621 FISKE PLACE OXNARD CA 93033 United States of America

Proposed to be Used

IR DIVISION

Catalytic converter units for vehicle exhausts; catalytic converters; catalytic converters for motors and engines; enhancement parts for internal combustion engines, namely, fuel catalysts; emission reduction units for motors and engines, namely, catalytic converters.
Trade Marks Journal No: 1905, 10/06/2019 Class 7

IR DIVISION

Stereo garage with lifting equipment; conveyor; chain block hoists; elevators (lifts); handling apparatus for loading and unloading; hoists; roller bridges; hoist crane; hoister; soldering apparatus, gas-operated; printing machinery; machines for the textile industry; tea making machine; food processors, electric; dry cleaning machines; press machine; hydraulic presses; casting equipment; hydroelectric installations for generating electricity and hydraulic motors; electronic industrial equipment; pumps (parts of machines, engines or motors); soldering apparatus, gas-operated; machines and apparatus for cleaning, electric; metalworking machines; hand-held tools, other than hand-operated; machine tools; holding devices for machine tools; cutters (machines); guards (parts of machines); lathes (machine tools); aprons (parts of machines); handling machines, automatic (manipulators); robots (machines); chain conveyor; cable crane; winches; elevating apparatus; hoist crane; lift belt; elevator belts; hoists; elevator chains (parts of machines); lifting apparatus.
4172776  31/10/2018

[International Registration No. : 1465114]

Guangdong DAOFU Precision Technology Co., Ltd
1st floor, Building C, Naili Industrial Park of the fourth Industrial Zone, Xiaobian Community, Changan town, Dongguan 523850
Guangdong Province China

Proposed to be Used
IR DIVISION

Lathes tool; tools [parts of machines]; grindstones [parts of machines]; metalworking machines; fretsaw slice [parts of machines]; blade sharpening [stropping] machines; milling cutters; drilling heads [parts of machines]; cutting machines (including mechanical blades).
4134651  08/01/2019
[International Registration No. : 1452139]
Emery, Leith Seanan
PO Box 1161 Palos Verdes Estates CA 90274 United States of America

Proposed to be Used
IR DIVISION
Hand tools, namely, paint trim guides.
Trade Marks Journal No: 1905, 10/06/2019         Class 8

GHD ORACLE

4163437 11/04/2019
[International Registration No: 1252689]
Jemella Group Limited
Bridgewater Place, Water Lane Leeds LS11 5BZ United Kingdom

Proposed to be Used

IR DIVISION

Electrical appliances for styling hair; hair irons; crimping irons; curling tongs; depilation appliances, electric and non-electric; hair clippers for personal use, electric and non-electric; hand implements for hair curling; razors, electric or non-electric; razor cases; scissors; shaving cases; beard clippers; hair-removing tweezers; braiders.
GUANGZHOU SUNSHINE ELECTRONICS TECHNOLOGY CO., LTD.
ROOM 303, NO. 61 YANJANG WEST RD., LIWAN DIST., GUANGZHOU GUANGDONG China

Proposed to be Used

IR DIVISION

Hand tools, hand-operated; spanners (hand tools); hammers (hand tools); screwdrivers, non-electric; pliers; files (tools); tweezers; scissors; blades (hand tools); knives.
_priority claimed from 30/10/2013; Application No. : 86105630 ;United States of America
2687429  12/11/2013
[International Registration No. : 1185217]
SMITHS DETECTION INC.
2202 Lakeside Boulevard Edgewood MD 21040 United States of America
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA
Proposed to be Used
IR DIVISION
Hand-held device comprised of chemical and heat sensors for detection of explosives, toxic chemicals and narcotics.
THE MARK TO BE USED AS WHOLE.
Trade Marks Journal No: 1905, 10/06/2019 Class 9

LifeLocator

2899955 11/08/2014
[International Registration No. : 1227022]
GEOPHYSICAL SURVEY SYSTEMS, INC.
12 Industrial Way Salem NH 03079 United States of America

Address for service in India/Attorney address:
ANOVIP
45/1, FLOOR NO:3, CORNER MARKET, MALVIYA NAGAR, NEW DELHI-110017

Proposed to be Used
IR DIVISION
Handheld computer device and wireless sensor used for locating living victims in building debris, mudslides, avalanches, disaster wreckage, and similar circumstances.

THE MARK TO BE USED AS WHOLE.
Trade Marks Journal No: 1905, 10/06/2019 Class 9

2969873 23/09/2014

[International Registration No.: 1237597]

XIAN GUAN ELECTRONICS LIMITED
13/F, Building B, Haisong Edifice, Tairan 9th RD., Futian District 518040 Shenzhen CN

Address for service in India/Attorney address:
ANOVIP
45/1, FLOOR NO:3, CORNER MARKET, MALVIYA NAGAR, NEW DELHI-110017

Proposed to be Used

IR DIVISION
Computers; laptop computers; computer peripheral devices; computer peripheral devices; monitors [computer hardware]; smart cards [integrated circuit cards]; notebook computers; integrated circuit cards [smart cards]; mainboards of computer; graphics cards.
Proposed to be Used

IR DIVISION

Computer software used to assess the vulnerability of computer software and to prevent intrusion into computer networks, web sites, and other computer systems as well as related computer hardware.

THE MARK TO BE USED A WHOLE.
Trade Marks Journal No: 1905, 10/06/2019 Class 9

4163032 21/01/2019
[International Registration No.: 1463568]
Fujian Province Shuanglong Fire Technology Co., Ltd.
Liantang Industrial Zone, Ximei Office, Nan'an City, Quanzhou City Fujian Province
(Business Location: Dongbaiqi, Seven Middle, Liantang Village, Ximei Office, Nan'an City 362300 Quanzhou City China)

Proposed to be Used
IR DIVISION
Fire extinguishers; fire extinguishing apparatus; fire boats; fire hose; fire hose nozzles; fire engines; fire pumps; sprinkler systems for fire protection.
BEH TECHNOLOGY

Priority claimed from 12/09/2018; Application No. : 88114381 ;United States of America
4163433  12/03/2019

[International Registration No. : 1463266]

Waters Technologies Corporation
1209 Orange Street Wilmington DE 19801 United States of America

Proposed to be Used

IR DIVISION

Chromatography columns for laboratory use; chromatography columns for use in a laboratory in connection with liquid chromatography and mass spectrometry instruments; laboratory method creation and validation kits featuring chromatography columns, solid phase extraction plates, laboratory sample collection plates, and vials.
KIJO

4164251 05/03/2019
[International Registration No. : 1463304]
JIANGXI JINGJIU POWER SCIENCE&TECHNOLOGY CO., LTD.
NO. 1388, FUSHAN 1ST ROAD, NANCHANG XIAOLAN ECONOMIC DEVELOPMENT ZONE, NANCHANG COUNTY, NANCHANG CITY 330052 JIANGXI PROVINCE China

Proposed to be Used
IR DIVISION
Batteries, electric, for vehicles / accumulators, electric, for vehicles; battery boxes / accumulator boxes; plates for batteries; galvanic cells; cathodes; batteries, electric; accumulators, electric; solar batteries; photovoltaic cells; grids for batteries.
Trade Marks Journal No: 1905 , 10/06/2019 Class 9

Kabushiki Kaisha Asahi Optical (doing business as Asahi Lite Optical Co., Ltd.)
47-26, Shimokoubata-cho, Sabae City Fukui 916-0038 Japan

Proposed to be Used
IR DIVISION
Spectacle lenses; spectacles; parts and accessories of spectacles.
FLEXOPEN

Priority claimed from 08/10/2018; Application No. : 017966116 ;European Union
4165115  08/03/2019
[International Registration No. : 1463192]
Phoenix Contact GmbH & Co. KG
Flachsmarkstr. 8 32825 Blomberg Germany

Proposed to be Used
IR DIVISION
Plug-in connectors.
Trade Marks Journal No: 1905, 10/06/2019 Class 9

Priority claimed from 12/10/2018; Application No. : 88152614 ;United States of America
4165177 27/02/2019
[International Registration No. : 1462610]
Johnson Controls Technology Company
2875 High Meadow Circle Auburn Hills MI 483262773 United States of America

Proposed to be Used

IR DIVISION
Computer application software for mobile telephones, portable or stationary media players, tablet computers, desktop and handheld computers, namely, software for use in searching, reviewing, selection and purchasing batteries; computer software for use in searching, reviewing, and purchasing batteries.
SHENZHEN GROWATT NEW ENERGY CO., LTD

Building B, Three layers, A layer of the east, building A, jiaoyu Industrial, No. 28, guanghui road, longteng community, shiyan street, baoan district, shenzhen city guangdong province China

Proposed to be Used

IR DIVISION

Protective films adapted for computer screens; pedometers; counters; dictating machines; chronographs [time recording apparatus]; connected bracelets [measuring instruments]; remote control apparatus; whistle alarms; alarms; fire alarms; alarm bells, electric; push buttons for bells; peepholes [magnifying lenses] for doors; bells [warning devices]; locks, electric; sirens; theft prevention installations, electric; anti-theft warning apparatus; buzzers; electric door bells; smoke detectors.
TYPERDX

Priority claimed from 04/10/2018; Application No. : 88143725 ;United States of America
4165315  19/03/2019
[International Registration No. : 1463597]
Agena Bioscience, Inc.
4755 Eastgate Mall San Diego CA 92121 United States of America

Proposed to be Used
IR DIVISION
Computer software for obtaining and analyzing data relating to nucleic acid design, processing, manipulation, and analysis; computer software for use in a system for distinguishing genetic variations in biological molecules, such as nucleic acid molecules.
BEH

Priority claimed from 12/09/2018; Application No. : 88114377 ;United States of America
4165565   12/03/2019

[International Registration No. : 1463268]
Waters Technologies Corporation
1209 Orange Street Wilmington DE 19801 United States of America

Proposed to be Used
IR DIVISION
Chromatography columns for laboratory use; chromatography columns for use in a laboratory in connection with liquid chromatography and mass spectrometry instruments; laboratory method creation and validation kits featuring chromatography columns, solid phase extraction plates, laboratory sample collection plates, and vials.
Trade Marks Journal No: 1905 , 10/06/2019           Class 9

Globus (Shetland) Limited
8 Lower Blackhill Lerwick ZE1 0DG United Kingdom

Proposed to be Used

IR DIVISION

Gloves for protection against accidents, irradiation and fire; gloves for industrial purposes for protection against injury; safety gloves for protection against accident or injury; disposable gloves for laboratory use.
Proposed to be Used

IR DIVISION

Pedometers; ticket dispensers; scales; cameras [photography]; pressure measuring apparatus; water meters; remote control apparatus; video screens; eyeglasses; animated cartoons; probes for scientific purposes; integrated circuits; mathematical instruments.
Senseair Safe Start

Priority claimed from 13/11/2018; Application No. : 2018/06804 ;Sweden
4166497 01/02/2019
[International Registration No. : 1464390]
Senseair AB
BOX 96 SE-820 60 Delsbo Sweden

Proposed to be Used

IR DIVISION
Air and gas analysis apparatus; sensors for use in alcoholmeters; alcoholmeters; alcoholmeters for vehicles; apparatus for detection and analysis of alcohol in exhaled air; software; software for identification and access control of persons; data processing devices; data processing equipment and accessories (electrical and mechanical).
Priority claimed from 14/12/2018; Application No. : 2018-153395 ;Japan
4166505 07/01/2019
[International Registration No. : 1464380]
GAME FREAK Inc.
22F Carrot Tower 4-1-1 Taishido, Setagaya-ku Tokyo 154-0004 Japan

Proposed to be Used
IR DIVISION
Computer game software; downloadable interactive entertainment software for playing video games; electronic game
software; electronic game software for handheld electronic devices; electronic game software for wireless devices; video
games software; virtual reality game software.
Sumi-Module

Priority claimed from 02/08/2018; Application No. : 2018-099104 ;Japan
4166605  30/01/2019
[International Registration No. : 1464721]
Sumitomo Electric Industries, LTD.
5-33, Kitahama 4-chome, Chuo-ku, Osaka-shi Osaka 541-0041 Japan

Proposed to be Used

IR DIVISION
Photovoltaic apparatus and installations for generating solar electricity; photovoltaic installations for generating
electricity; solar panels for the production of electricity; solar cells; solar modules; photovoltaic cells; photovoltaic
modules; mounts for photovoltaic apparatus and installations for generating solar electricity; mounts for photovoltaic
installations for generating electricity; mounts for solar panels for the production of electricity; mounts for solar modules;
mounts for solar panels for the production of electricity loaded with automatic solar tracking sensors; automatic solar
tracking sensors; power distribution or control machines and apparatus; rotary converters; phase modifiers; measuring
and testing machines and instruments; electrical cells and batteries; electricity meters; magnetometers; computer
software for measuring power generation performance of solar panels, downloadable or recorded; computers; computer
software, downloadable or recorded; electric cables and wires; magnetic cores; resistance wires; electrodes.
Trade Marks Journal No: 1905 ,  10/06/2019           Class 9

4167672    04/02/2019

[International Registration No. : 1464521]

SHANGHAI YINGFENG ELECTRONIC TECHNOLOGY CO., LTD.
218 Tangming Road, Shihudang Town, Songjiang District Shanghai China

Proposed to be Used

IR DIVISION

Choking coils [impedance]; coils (choking -) [impedance]]; resistances, electric; rheostats; variometers; transformers [electricity]; inverters [electricity]; distribution boxes [electricity]; electric apparatus for the remote control of industrial operations; electric installations for the remote control of industrial operations.
Trade Marks Journal No: 1905, 10/06/2019 Class 9

4167792 22/02/2019
[International Registration No. : 1464116]
SHENZHEN CHINA STAR OPTOELECTRONICS TECHNOLOGY CO., LTD.
NO. 9-2, TANGMING ROAD, GUANGMING NEW DISTRICT, SHENZHEN CITY GUANGDONG PROVINCE China

Proposed to be Used
IR DIVISION
High-frequency apparatus; probes for scientific purposes; optical lenses; wires, electric; integrated circuits; semi-conductors; transistors [electronic]; switches, electric; position sensors; remote control apparatus; television apparatus; video screens; eyeglasses; batteries, electric; animated cartoons; pedometers; computer peripheral devices; ticket dispensers; electronic tags for goods; facsimile machines; scales; measures; cellular phones; cameras [photography]; detectors; pressure measuring apparatus; water meters; mathematical instruments.
i-press

Priority claimed from 15/10/2018; Application No. : 017968389 ;European Union 4167798 12/03/2019
[International Registration No. : 1464545]
Gustav Klauke GmbH
Auf dem Knapp 46 42855 Remscheid Germany

Proposed to be Used
IR DIVISION
Software, especially for controlling tools, for reading data from tools as well as for project management; software application for smartphones, tablet-PCs and other mobile or stationary IT-devices (downloadable), especially for controlling tools, for reading data from tools as well as for project management.
Trade Marks Journal No: 1905, 10/06/2019 Class 9

Priority claimed from 11/09/2018; Application No.: 30 2018 022 106; Germany
4168358 15/02/2019

[International Registration No.: 1464685]

SEW-EURODRIVE GmbH & Co KG
Ernst-Blickle-Str 42 76646 Bruchsal Germany

Proposed to be Used

IR DIVISION

Apparatus and instruments for conducting, switching, converting, storing, regulating and/or controlling electricity; inverters; frequency converters; electronic controls for motors; software for controlling electric motors and machines; software for controlling industrial processes; software for energy management of machinery and industrial facilities; software for monitoring industrial drives and machinery; software for planning and visualization of industrial drives and machinery; operating system software.
Priority claimed from 14/12/2018; Application No. : 2018-153394 ;Japan
4168951  07/01/2019
[International Registration No. : 1464651]
GAME FREAK Inc.
22F Carrot Tower 4-1-1 Taishido, Setagaya-ku Tokyo 154-0004 Japan

Proposed to be Used

IR DIVISION
Computer game software; downloadable interactive entertainment software for playing video games; electronic game software; electronic game software for handheld electronic devices; electronic game software for wireless devices; video games software; virtual reality game software.
YANTON

4169000  21/11/2018

[International Registration No. : 1464004]

QUANZHOU YANTON ELECTRONICS CO., LTD
Xintai Building, Jinxia Road, Xiamei Town, Nan’an City Fujian Province China

Proposed to be Used
IR DIVISION

Walkie-talkies; switchboards; radiotelephony sets; cell phones; navigational instruments; speaking tubes; aerials; anti-interference devices [electricity]; telephone apparatus; transmitters of electronic signals.
SKYBOT

4169001  02/04/2019
[International Registration No. : 1464330]
Honeywell International Inc.
4D3, 115 Tabor Road Morris Plains NJ 07650 United States of America

Proposed to be Used
IR DIVISION

Computer hardware and software for the purposes of monitoring and diagnosing conditions of gas turbine engines aboard aircraft.
Priority claimed from 22/02/2019; Application No. : 88312740 ;United States of America
4169012  19/03/2019
[International Registration No. : 1463859]
TBI Audio Systems LLC
1911 Piccard Drive Rockville MD 20850 United States of America

Proposed to be Used
IR DIVISION
Headphones; speaker enclosures; audio speakers.
Shenzhen Malong Technology Co., Ltd.

33F, Yantian Modern Industry Service Center, No. 3018 Shayan Road Shatoujiao Street, Yantian District, Shenzhen Guangdong China

Proposed to be Used

IR DIVISION

Computer game software; smartwatches (data processing); computer programs, recorded; computer operating programs, recorded; electronic publications, downloadable; computer software applications, downloadable; data processing apparatus; computer software, recorded; smartglasses (data processing); monitors [computer programs]; monitors [computer hardware]; downloadable image files; computer programs [downloadable software].
Shenzhen Malong Technology Co., Ltd.
33F, Yantian Modern Industry Service Center, No. 3018 Shayan Road Shatoujiao Street, Yantian District, Shenzhen Guangdong China

Proposed to be Used

IR DIVISION

Computer game software; smartwatches (data processing); computer programs, recorded; computer operating programs, recorded; electronic publications, downloadable; computer software applications, downloadable; data processing apparatus; computer software, recorded; smartglasses (data processing); monitors [computer programs]; monitors [computer hardware]; downloadable image files; computer programs [downloadable software].
IvoSmile

Priority claimed from 29/08/2018; Application No. : 2018-757 ;Leichtenstein
4169069   11/02/2019
[International Registration No. : 1464278]
Ivoclar Vivadent AG
Bendererstrasse 2 FL-9494 Schaan Liechtenstein
Proposed to be Used
IR DIVISION
Software for dental use.
4169077 21/01/2019
[International Registration No. : 1463961]
Quanzhou City Kaiying Power Supply & Electrical Equip Co., Ltd.
Laogang Village, Chengxiang Town, Anxi County, Quanzhou City 362000 Fujian Province China

Proposed to be Used
IR DIVISION
Alarms; electric installations for the remote control of industrial operations; weighing apparatus and instruments; integrated circuits; computer peripherals; accumulators, electric; ticket dispensers; batteries, electric; plates for batteries.
LISNR

4169237  14/03/2019
[International Registration No. : 1463846]
Lisnr, Inc.
1443 Laurel Park Drive Cincinnati OH 45214 United States of America
Proposed to be Used
IR DIVISION
Computer software for wireless data and content delivery; computer software for wireless transmission of data and content; computer software for wireless content and data delivery to electronic devices; computer software that transmits audio, content and data to any electronic device featuring a speaker or microphone; computer software for wireless content and data delivery to electronic devices that prompts secondary actions performed by the software which are pre-determined by customers, such as wireless connectivity, account and user authentication, payment of goods or services, pairing and synching of wireless devices, and data and content transmission via communications networks; computer software for wireless data and content delivery to electronic devices that enables close proximity engagement and seamless device connectivity for content transmission and delivery; computer software for wireless data and content delivery to electronic devices that enables short range wireless device detection and data and content delivery; computer application software for mobile phones, namely, software for wireless content delivery to mobile devices via inaudible and audible sound signals based on a number of factors, in particular, user location, user preferences, user behaviors, user demographics, user gaming triggers such as points or badges, and other activities that may take place on or with a mobile device.
Priority claimed from 27/07/2018; Application No. : 32547291 ; China
4169238  12/12/2018
[International Registration No. : 1464194]
XIAMEN T-BOSS ELECTRONICS CO., LTD.
5th floor, 3 workshop building, No.188 Houxiang Rd, Xinyang Street, Haicang District Xiamen, Fujian China

Proposed to be Used

IR DIVISION

Weighing machines; weighing apparatus and instruments; scales; meters; weighbridges; weights; letter scales; precision balances; lever scales [steelyards]; steelyards [lever scales].
4172682   17/01/2019
[International Registration No. : 1465518]
ZHUHAI COSLIGHT BATTERY CO., LTD.
No.209, Zhufeng Road, Jing’an Town, Doumen District, Zhuhai City, Guangdong Province (Southern Area of 1st Floor of Factory A) China

**Proposed to be Used**

**IR DIVISION**

Batteries for electronic cigarettes; batteries, electric; accumulators, electric; mobile power (rechargeable battery); voltage stabilizing power supply; batteries, electric, for vehicles; battery boxes; accumulators, electric, for vehicles; materials for electricity mains [wires, cables]; galvanic cells.
MICROSOFT PLUTON

Priority claimed from 21/09/2018; Application No. : 88126848 ;United States of America
4172725  13/03/2019
[International Registration No. : 1466058]

Microsoft Corporation
One Microsoft Way Redmond WA 980526399 United States of America

Proposed to be Used

IR DIVISION

Silicon microprocessors; microcontroller units; microcontrollers and chipsets for the secure receipt and transmission of data; microcontrollers and chipsets optimized for use in access control, identification, authentication, security and safety; communications receivers; data exchange units; computer hardware modules for use in security and secure power management for internet connected devices; security processors; security subsystems that include a microprocessor core, memory, cryptographic hardware accelerators, access controls, security state controls, interfacing fabric, and peripherals; hardware-based Roots of Trust (RoTs); computer system boot processes and software; hardware for supporting remote attestation and certificate-based security; computer software for remote attestation and certificate-based security; computer software for use in access control, identification, authentication, security and safety; authenticating application software for cloud computing services.
Proposed to be Used
IR DIVISION
Computer program (downloadable software); computer peripheral equipment; data processing equipment; recorded computer operating program; downloadable computer application software; stage light regulator; recorded computer program; computer software (recorded); video display screen; computer hardware.
Trade Marks Journal No: 1905, 10/06/2019 Class 9

4172833 22/03/2019

[International Registration No. : 1466053]

WSELE ELECTRIC CO., LTD.
NO.181, WEI SHI'ER ROAD, YUEQING ECONOMIC DEVELOPMENT ZONE, YUEQING 100121 ZHEJIANG China

Proposed to be Used

IR DIVISION

Calculating machines; counters; facsimile machines; scales; measures; neon signs; electronic surveillance apparatus; camcorders; surveying apparatus and instruments; materials for electricity mains [wires, cables]; distribution boxes [electricity]; switches, electric; lightning rods; fire extinguishing apparatus; protection devices for personal use against accidents; alarms; eyeglasses; batteries, electric; variometers.
WENZHOU ZHENGDA OPTICAL (MFY) CO.,LTD.
2 Jingyu Road, Ouhai Louqiao Industry Area, Wenzhou Zhejiang Province China

Proposed to be Used

IR DIVISION

Safety goggles; eyeglasses; 3D spectacles; reading glasses; eyeglass frames; spectacle frames; eyeglass cases; sunglasses; spectacle lenses.
Priority claimed from 30/09/2018; Application No. : 88137770 ;United States of America
4174614   12/03/2019
[International Registration No. : 1465105]
Fabrique Innovations
39 W 37th Street 14th Floor New York NY 10018 United States of America

Proposed to be Used
IR DIVISION
Portable vibration speakers; wireless speakers; wireless indoor and outdoor speakers.
4174931  17/01/2019
[International Registration No. : 1465538]
ZHUHAI COSLIGHT BATTERY CO., LTD.
No.209, Zhufeng Road, Jing’an Town, Doumen District, Zhuhai City, Guangdong Province (Southern Area of 1st Floor of Factory A)
China

Proposed to be Used
IR DIVISION
Batteries for electronic cigarettes; batteries, electric; accumulators, electric; mobile power (rechargeable battery); voltage stabilizing power supply; batteries, electric, for vehicles; battery boxes; accumulators, electric, for vehicles; materials for electricity mains [wires, cables]; galvanic cells.
Priority claimed from 20/11/2018; Application No. : 4020180161584 ;Republic of Korea
4129374   23/11/2018

[International Registration No. : 1456664]
Kim Young Ho
102-1706, 75, Seoulsiripdae-ro, Dongdaemun-gu Seoul Republic of Korea

Proposed to be Used

IR DIVISION
Orthopaedic insoles for corrective treatment of conditions of the feet; silicone protective guards for medical purposes; massage apparatus for home use; chiropractic apparatus; joint supporters for medical purposes; bunion corrector; ingrown toenail corrector; compression stockings.
Neckerchew

4134305  27/02/2019

[International Registration No. : 1175483]

Cheeky Chompers Ltd
2 Pentland Gardens Edinburgh EH10 6NW United Kingdom

Proposed to be Used

IR DIVISION

Cl.10; Surgical, medical, dental and veterinary apparatus and instruments, artificial limbs, eyes and teeth; orthopedic articles; suture materials, baby teething toys/soothers.
Proposed to be Used
IR DIVISION
Catamenial products, namely, internal use open containers for collecting menses.
Proposed to be Used

IR DIVISION

Medical apparatus and instruments; micro-catheters; medical guidewires; micro-balloon catheters; coils for intravascular embolization; coil pushers; lesion identification markers; ERCP cannulas; endoscopic guidewires; endoscopic biopsy devices; endoscopic baskets; biliary stents; EST knives; non-vascular guidewires; urological guidewires; gastrointestinal guidewires.
Priority claimed from 23/08/2018; Application No. : 308346 ;Israel
4165289   21/02/2019
[International Registration No. : 1462690]
ALPHA-BIO TEC. Ltd.
4 Hatnufa Street, Kiryat Aryeh 49510 Petach Tikva Israel
Proposed to be Used
IR DIVISION
Artificial limbs, dental implants; prosthetic components, namely abutments, secondary parts, tertiary parts; dental prostheses and their parts; endoprostheses for human, dental and veterinary purposes; surgical instruments for dental use.
HUBMATE

Priority claimed from 07/02/2019; Application No. : 88292688 ;United States of America
4166590  15/02/2019
[International Registration No. : 1463748]
BAXALTA INCORPORATED
1200 LAKESIDE DRIVE Bannockburn IL 60015 United States of America

Proposed to be Used

IR DIVISION

Medical devices, namely, an infusion pump system.
HYPLICITY

Priority claimed from 07/02/2019; Application No. : 88292688 ;United States of America
4166594  15/02/2019

[International Registration No. : 1463747]

BAXALTA INCORPORATED
1200 LAKESIDE DRIVE Bannockburn IL 60015 United States of America

Proposed to be Used

IR DIVISION

Medical devices, namely, an infusion pump system.
HYFUSE

Priority claimed from 07/02/2019; Application No. : 88292680 ;United States of America 4166595  15/02/2019

[International Registration No. : 1463746]

BAXALTA INCORPORATED
1200 LAKESIDE DRIVE Bannockburn IL 60015 United States of America

Proposed to be Used

IR DIVISION

Medical devices, namely, an infusion pump system.
INFUBASE

Priority claimed from 05/02/2019; Application No. : 88289949 ;United States of America
4166596   15/02/2019

[International Registration No. : 1463745]
BAXALTA INCORPORATED
1200 LAKESIDE DRIVE Bannockburn IL 60015 United States of America

Proposed to be Used
IR DIVISION
Medical devices, namely, vial access system.
Priority claimed from 05/02/2019; Application No. : 88289924 ;United States of America
4166597    15/02/2019

[International Registration No. : 1463744]

BAXALTA INCORPORATED
1200 LAKESIDE DRIVE Bannockburn IL 60015 United States of America

Proposed to be Used
IR DIVISION

Medical devices, namely, vial access system.
Priority claimed from 05/02/2019; Application No. : 88289865 ;United States of America
4166601  15/02/2019
[International Registration No. : 1463743]
BAXALTA INCORPORATED
1200 LAKESIDE DRIVE BANNOCKBURN IL 60015 United States of America

Proposed to be Used
IR DIVISION
Medical devices, namely, vial access system.
DUOMED

4167732  16/04/2019
[International Registration No. : 1412418]
medi GmbH & Co. KG
Medicusstraße 1 95448 Bayreuth Germany
Proposed to be Used
IR DIVISION
Medical stockings for arm and leg; compression stockings.
RUNFLOW

Priority claimed from 07/02/2019; Application No. : 88292734 ;United States of America
4168266  15/02/2019

[International Registration No. : 1463719]
BAXALTA INCORPORATED
1200 LAKESIDE DRIVE Bannockburn IL 60015 United States of America

Proposed to be Used
IR DIVISION
Needle set for medical use.
piondrain

4168948 05/02/2019
[International Registration No.: 1463953]
PIONMEDEK MEDICAL TECHNOLOGIES CO., LTD.
B101-B102, BUILDING 2, NO.6 XINRUI ROAD, SCIENCE CITY, GUANGZHOU GUANGDONG PROVINCE China

Proposed to be Used
IR DIVISION
Trocar; blood oxygen monitors; intracranial pressure monitors; needles for medical purposes; measuring equipment for intracranial pressure; catheters; trocars for medical puncture; surgical apparatus and instruments; medical apparatus and instruments; probes for medical purposes; drainage tubes for medical purposes.
Priority claimed from 08/11/2018; Application No. : 310632 ;Israel
4169038   29/11/2018
[International Registration No. : 1464236]
BRAINQ TECHNOLOGIES LTD.
High Tech Village 3.7, P.O. Box 39129, Jerusalem 93857 Givat Ram Israel

Proposed to be Used
IR DIVISION
Surgical, medical, dental and veterinary apparatus and instruments; artificial limbs, eyes and teeth; orthopedic articles; suture materials; therapeutic and assistive devices adapted for the disabled; massage apparatus; apparatus, devices and articles for nursing infants; sexual activity apparatus, devices and articles.
THE TONY FECK

Priority claimed from 01/11/2018; Application No. : 88177448 ;United States of America
4169112  29/03/2019
[International Registration No. : 1463948]
OsteoReady, LLC
150 Baker Ave Ext., Suite 110 Concord MA 01742 United States of America

Proposed to be Used
IR DIVISION
Dental implants.
Priority claimed from 25/09/2018; Application No. : 88131718 ;United States of America
4169146  22/03/2019
[International Registration No. : 1464474]
Canary Medical Inc.
2620 - 1055 West Georgia Street, Vancouver BC V6E 3R5

Proposed to be Used
IR DIVISION
Cardiovascular devices; coronary stents; heart valves; angioplasty rings; systems for in vivo cardiovascular blood pressure monitoring; systems for aneurism graph monitoring; systems for hypertension monitoring; sensors, power sources, and electronics for use in recording and transferring internal patient data to a device external to the body; systems for monitoring the integrity and function of a medical implant; joint prostheses; medical, surgical and orthopaedic implants made of artificial materials.
SPACEBALANCE

Priority claimed from 06/09/2018; Application No. : 1381198 ;Benelux
4163135  03/03/2019
[International Registration No. : 1462752]
Signify Holding B.V.
High Tech Campus 48 NL-5656 AE Eindhoven Netherlands

Proposed to be Used

IR DIVISION

Apparatus for lighting; lighting fixtures and lighting installations; lamps; light sources [other than for photographic or medical use]; parts of the aforesaid goods.
Priority claimed from 11/10/2018; Application No. : 302018000032298 ;Italy
4163442  07/12/2018
[International Registration No. : 1462597]

YLDA S.p.A.
Via Fiorentina, 109 I-50052 CERTALDO (FIRENZE) Italy

Proposed to be Used
IR DIVISION
Sanitary plants and appliances; chemical toilets; transportable cabins for chemical toilets.
MASHERADE

Priority claimed from 09/11/2018; Application No. : 88188585 ;United States of America
4163953 26/03/2019
[International Registration No. : 1462693]
Hatco Corporation
635 S. 28th Street Milwaukee WI 53215 United States of America
Proposed to be Used
IR DIVISION
Induction food warmers.
PALLETTI

Priority claimed from 09/11/2018; Application No. : 88188592 ;United States of America
4164394    26/03/2019
[International Registration No. : 1462694]
Hatco Corporation
635 S. 28th Street Milwaukee WI 53215 United States of America
Proposed to be Used
IR DIVISION
Induction food warmers.
Dyson Technology Limited
Tetbury Hill, Malmesbury Wiltshire SN16 ORP United Kingdom

Proposed to be Used

IR DIVISION

Fans; electric fans; ceiling fans; free-standing fans; wall-mounted fans; electric fans for personal use; electric fans incorporating lighting apparatus; air cooling apparatus; air conditioning apparatus; air conditioners; air conditioners for vehicles; air sterilisers; air purifiers; air deodorisers; air freshening apparatus; electrostatic air filters; humidifiers; dehumidifiers; extractor fans; extractor hoods; heat exchangers; heating apparatus; electric heaters; electric fans having combined heating and cooling capabilities; electric heaters having combined heating and cooling capabilities; air curtains; air washers; window fans; ventilation installations for vehicles; gas scrubbing apparatus; carbon dioxide scrubbers; filters, being parts of household or industrial installations; parts and fittings for the aforesaid goods.
Priority claimed from 17/12/2018; Application No. : 2018-154090 ;Japan
4166713    21/01/2019
[International Registration No. : 1464709]
ionac Co., Ltd.
1-1-3 Shinsenri-Higashimachi, Toyonaka-shi Osaka 560-0082 Japan

Proposed to be Used

IR DIVISION

Showers.
JO, Tai Hyun
105-505,132, Hoseong-ro, Deokjin-gu, Jeonju-si, Jeollabuk-do Republic of Korea
IOREX CO., LTD.
51,Biseongnal-ro, Deokjin-gu, Jeonju-si, Jeollabuk-do Republic of Korea

Proposed to be Used

IR DIVISION

Water purifier for industrial purpose; water purification installations; water softeners for household purposes; water softeners for industrial purpose; water softeners for farming industrial purpose; water ionizer for farming industrial purpose.
HOMELAND

4163045  05/04/2019
[International Registration No. : 1376787]
TIA (GB) Limited
Units B2, B3 & B4, Halesfield 8 Telford, Shropshire TF7 4QN United Kingdom
Proposed to be Used
IR DIVISION
Tyres; solid, semi-pneumatic and pneumatic tyres; rims and covers for vehicle wheels; vehicle wheels; inner tubes, wheel rims; parts and accessories for vehicle wheels and tyres.
4163907    28/12/2018
[International Registration No. : 1463494]
LIMA VEHICLE GROUP CO., LTD.
Pengjie Industry Zone, Luqiao Area, Taizhou City Zhejiang China
Proposed to be Used
IR DIVISION
Motorcycles; electric bicycles; bicycles; motors, electric, for land vehicles; clutches for land vehicles; engines for land vehicles; cars; electric vehicle.
Aston Martin Lagonda Limited
Banbury Road, Gaydon Warwick CV35 0DB United Kingdom

Proposed to be Used

IR DIVISION

Land, water and air vehicles; apparatus for locomotion by land, air or water; air vehicles; seaplanes; boats; yachts; locomotives; rolling stock for railways; cars; motor cars; engines; automobile engines; motors and engines for land vehicles; powertrains, including engines and motors, for land vehicles; motor land vehicles, namely, automobiles; and structural parts therefore and other automobile parts, namely, chassis; automobile chassis; hoods for engines; radiator grills of metal for vehicles; radiator grills of non-metallic materials for vehicles; vehicle and automobile bumpers; automobile bumper guards; hoods for vehicles; clutches; transmissions; gear boxes for land vehicles; transmission shafts; sunroofs; deflectors; directional signals; horns; rear view and side view mirrors; mud flaps; roof-racks; ski-racks, shock absorbers for automobiles; convertors for land vehicles; steering wheels; steering linkages; suspension systems; windshield sunshades; windshield wipers; arm rests; luggage racks for motor cars; ski carriers for motor cars; brakes for vehicles; brake hardware; brake lining; brake pads; caps for vehicle fuel tanks; storage compartments specifically fitted for use in automobiles; spoilers; anti-theft alarms; alarm systems for cars; alarms for vehicles; air bags for vehicles; seat cushions; seat covers, cushions adapted for use in vehicles; tire cushions; vehicle windows; luggage carriers; airbags for vehicles; safety seats for children; wheels, tyres and continuous tracks; tyres and wheels for automobiles; valve caps for vehicle tires; petrol tank caps for motor cars; bicycles; cycles; trolleys; baby carriages; children's safety seats for cars; custom leather interiors for vehicles; fitted automotive seat covers; auto aftermarket accessories, namely, vehicle custom grilles; steering wheel locks and covers; sleighs (vehicles); mopeds; scooters; electric cigarette lighters for land vehicles; parts and fittings for the aforesaid goods.
Priority claimed from 14/01/2019; Application No. : 018009541 ;European Union
4165572    04/03/2019
[International Registration No. : 1462666]
ŠKODA AUTO a.s.
Tr. Václava Klementa 869, Mladá Boleslav II CZ-293 01 Mladá Boleslav Czech Republic

Proposed to be Used
IR DIVISION
Vehicles, vehicles for locomotion by land, water or air.
4166536  05/03/2019
[International Registration No. : 1463801]
LIANYUNGANG ALLEN STEEL CO., LTD.
TAOLIN TOWN ECONOMIC DEVELOPMENT ZONE, DONGHAI COUNTY, LIANYUNGANG CITY 222000 JIANGSU PROVINCE China

Proposed to be Used
IR DIVISION
Hubs for bicycle wheels; automobile tires; hub caps; pneumatic tires; tires for vehicle wheels.
SAINT JEAN INDUSTRIES  
180 rue des Frères Lumière F-69220 SAINT-JEAN-D'ARDIÈRES France

Proposed to be Used
IR DIVISION
Vehicles; vehicle wheel rims, vehicle wheels; vehicle brakes, vehicle brake disks.
Priority claimed from 18/01/2018; Application No. : 4420891 ;France
4174611    14/06/2018
[International Registration No. : 1466042]
RENAULT TRUCKS DEFENSE
15 Bis Allée des Marronniers, Camp de Satory F-78000 VERSAILLES France

Proposed to be Used
IR DIVISION
Cl.12; Land and water vehicles, motor vehicles, civilian and military vehicles, all-terrain vehicles, wheeled or tracked armored vehicles, amphibious vehicles, engineering vehicles, medical vehicles, wreckers for transport purposes, civil defense vehicles, vehicle bodies, engines for land vehicles, engine parts for land vehicles, armor and shielding elements.
4174615  16/01/2019
[International Registration No. : 1465160]
SHANGHAI QIAKONG INDUSTRIAL DESIGN CO., LTD.
ROOM 109, BUILDING 4, NO.455, YANZHAN ROAD, SONGJIANG DISTRICT SHANGHAI China
Proposed to be Used
IR DIVISION
Cl.12; Strollers; motorcycles; electric tricycle; electric bicycles; electric vehicles; bicycles; pumps for bicycle tires; motor scooters; tires for vehicle wheels; anti-theft devices for vehicles.
SMARTGLIDER

Priority claimed from 14/06/2017; Application No. : 4368613 ; France
3760654    24/11/2017
[International Registration No. : 1388726]
MBDA FRANCE
1 avenue Réaumur F-92350 LE PLESSIS-ROBINSON France
Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
IR DIVISION
Missiles and weapon systems therefor.
THE MARK TO BE USED AS A WHOLE.
ECHAPPEE HERMES

Priority claimed from 26/10/2018; Application No.: 4494759; France
4163117 07/03/2019

[International Registration No.: 1462735]

HERMES INTERNATIONAL
24 rue du Faubourg Saint-Honoré F-75008 PARIS France

Proposed to be Used

IR DIVISION

Precious metals and their alloys, precious stones, jewellery, necklaces (jewellery), long necklaces (jewellery), chokers (necklaces), bracelets (jewellery), rings (jewellery), earrings (jewellery), pendants (jewellery), brooches (jewellery), badges (jewellery), cuff links (jewellery), medals (jewellery), medallions (jewellery), charms (jewellery), tie clips, tie pins, chains (jewellery), boxes of precious metals, jewellery caskets, boxes for watches not of precious metal, jewellery pouches not of precious metal, watch pouches not of precious metal, horological and chronometric instruments, watches and structural parts thereof, chronographs (watches), chronometers, wristwatches, clocks, pendulums (clocks), small clocks, watch bands, clasps for watches, dials for watches, watch cases, watch chains, movements for clocks and watches, cases for clock and watchmaking, cases for jewellery (presentation), cases for watches (presentation), novelty key rings, jewellery for the head.
SMAÆKKYS

4165119  05/03/2019
[International Registration No. : 1463182]
SMAEKKYS (GUANGZHOU) FASHION TECHNOLOGY CO., LTD.
X1301-B4240, NO.106 FENGZE EAST ROAD, NANSHA DISTRICT, GUANGZHOU CITY 510030 GUANGDONG PROVINCE China

Proposed to be Used
IR DIVISION
Precious metals, unwrought or semi-wrought; presentation boxes for jewelry; bracelets [jewelry]; jewellery charms; chains [jewelry]; jewelry; precious stones; rings [jewelry]; jewelry findings; watches.
MOONSHINE

Priority claimed from 04/10/2018; Application No. : 722614 ; Switzerland
4172674   19/03/2019
[International Registration No. : 1465429]
Omega SA (Omega AG) (Omega Ltd.)
Jakob-Stämpfli-Strasse 96 CH-2502 Biel/Bienne Switzerland

Proposed to be Used

IR DIVISION

precious metals and their alloys and goods made of these materials or coated therewith included in this class, namely
figurines, trophies; jewelry and fine jewelry, namely rings, earrings, cuff links, bracelets, charms, brooches, chains,
necklaces; tie pins, tie clips, jewelry boxes, jewelry cases; precious stones, semi-precious stones; horological and
chronometric instruments especially chronometers, chronographs, clocks, watches, watch bracelets, wall clocks, alarm
clocks and parts and accessories for the aforementioned goods especially hands, anchors, pendulums, barrels, watch
cases, watch straps, watch dials, clockworks, watch chains, movements for clocks and watches, watch springs, watch
glasses; presentation cases for timepieces; cases for timepieces.
SINOART

4168032  12/04/2019
[International Registration No. : 1460389]
SINOART SHANGHAI CO., LTD
RM.1202, NO. 261 W. DALIAN RD., HONGKOU DISTRICT 200090 SHANGHAI China

Proposed to be Used
IR DIVISION
Pictures; paper; oil pastels; drawing materials; drawing instruments; teaching materials (except apparatus); stationery; paintbrushes; notebooks; pastels (crayons); staples.
LE MONDE D'HERMES

4172709  01/03/2019
[International Registration No. : 1465327]
HERMES INTERNATIONAL
24 rue du Faubourg Saint-Honoré F-75008 PARIS France

Proposed to be Used
IR DIVISION
Paper, cardboard, bookbinding material, photographs, stationery, except adhesives (glues) for stationery, office requisites
(except furniture), instructional or teaching material (except apparatus), printing type, printing blocks, printed matter,
newspapers, journals, periodicals, pamphlets, magazines, books, paper sheets (stationery), index cards (stationery),
leaflets, catalogs, newsletters, publications and all other printed materials of publication and edition, prints, graphic
representations and reproductions, pictures, portraits, posters, cards.
HEBEI JIN WEI NEW BUILDING MATERIALS CO., LTD.
LIUGEZHUANG TOWN, DACHENG COUNTY, LANGFANG CITY HEBEI China

Proposed to be Used
IR DIVISION
Asbestos sheets; asbestos felt; asbestos; non-conducting materials for retaining heat; soundproofing materials; boiler composition to prevent the radiation of heat; asbestos packing; glass fibre insulation boards and tubes; asbestos slate; compositions to prevent the radiation of heat.
Priority claimed from 17/10/2018; Application No. : 017969803 ;European Union
4169014   19/03/2019
[International Registration No. : 1463873]
Chemson Polymer-Additive AG
Industriestr. 19 A-9601 Arnoldstein Austria

Proposed to be Used
IR DIVISION
Extruded plastics [semi-finished products]; semi-processed plastics; semi-worked plastic substances; plastics in extruded form for use in manufacture; plastic material in extruded form for use in production; 3D printable PVC filaments.
4172688  31/10/2018
[International Registration No. : 1465672]
Shandong Haike Chemical Group Co., Ltd.
West side of Haochung Road, Dongying City Shandong Province China

Proposed to be Used
IR DIVISION
Filtering materials [semi-processed foams or films of plastic]; artificial resins [semi-finished products]; insulating materials; insulating paper; plastic substances, semi-processed; acrylic resins [semi-finished products]; padding materials of rubber or plastics; plastic film other than for wrapping; insulating materials; power insulating plastic film.
Priority claimed from 22/06/2016; Application No. : 20393790 ;China
3545242  19/12/2016  
[International Registration No. : 1342473]
GUANGZHOU AOPHYA LEATHER INDUSTRIAL LLC
No. 1, Shitang Village, Xinya Street, Huadu District, Guangzhou City Guangdong Province China

Address for service in India/Attorney address:
CHADHA & CHADHA IP
F-46, HIMALAYA HOUSE, 23 K.G. ROAD, NEW DELHI-110001, INDIA.

Proposed to be Used
IR DIVISION
Animal skins; imitation leather; rucksacks; pocket wallets; handbags; travelling bags; valises; umbrellas; travelling sets [leatherware]; trimmings of leather for furniture.

*THE MARK TO BE USED AS WHOLE AND AS PER LABEL PROVIDED IN THE BIRTH NOTIFICATION.*
4163943   06/03/2019
[International Registration No. : 1463187]
ZHEJIANG AONIJIE OUTDOOR PRODUCTS CO., LTD
NO. (21-4)-2, Dangui Community, 518000 Quzhou City, Zhejiang China

Proposed to be Used
IR DIVISION
Cl.18; Umbrellas; mountaineering sticks; travelling trunks; rucksacks; garment bags for travel; bags for campers; school satchels; bags for sports; handbags; travelling bags.
WISA

Priority claimed from 30/05/2014; Application No.: 012922936; European Union

3940455  21/08/2018

[International Registration No.: 1213628]

UPM PLYWOOD OY
Niemenkatu 16 FI-15140 Lahti Finland

Address for service in India/Attorney address:

CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used

IR DIVISION

Sawn timber; sawn timber as building material; planks; wooden beams; stave wood; wood, semi-worked; building timber; manufactured timber; hardboard; chipboard; blockboard; fiberboards; wood-based building boards; mouldable wood; wood pulp board for building; wood paneling; floor boards of wood; parquet floor boards; veneers; veneer wood; plywood; wooden prefabricated components such as wooden doors and door frames, window frames; plywood; birch plywood; spruce plywood; conifer plywood; facing sheets of plywood; facing panels of plywood; plywood for use in furnishing and building, plywood for use in furniture, plywood for use in casting mould; plywood for use in loudspeakers; plywood for use in packaging; plywood for use in fences; plywood for use in signs; plywood boards for use in ships, trains, trucks, transport platforms, trailers or other vehicles; plywood elements such as doors, interior and exterior wall elements, partition elements, floor elements, roofing and ceiling elements, scaffolding elements or bridge building elements.
Priority claimed from 02/02/2017; Application No. : 1347781 ;Benelux
3940284   14/08/2018
[International Registration No. : 1347289]
PURE-DEVELOPMENT I B.V.
Ambachtenstraat 58 NL-1191 JN OUDERKERK AAN DEN AMSTEL Netherlands

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
IR DIVISION
Furniture, including beds, bed bases, bedding (except linen), bedsteads, mattresses, coil mattresses, pillows, bedroom furniture.
4165276  23/11/2018
[International Registration No. : 1462724]
BAZHOU HONGFENG TEMPERED GLASS FURNITURE CO., LTD.
SOUTH SIDE OF VICTORY ROAD, XINZHANG TOWNSHIP, YI VILLAGE, BAZHOU CITY 100068 HEBEI PROVINCE China
Proposed to be Used
IR DIVISION
Office furniture; furniture; chairs [seats]; desks; school furniture; furniture of metal; seats of metal; tea table.
CRI CRI

Priority claimed from 11/03/2019; Application No. : 018034212 ;European Union
4165272  14/03/2019
[International Registration No. : 1462521]

MO-EL S.P.A
Via Galvani 18 I-42027 Montecchio Emilia (Reggio Emilia) Italy

Proposed to be Used

IR DIVISION
Traps (electric -) for insects; traps (non-electric -) for insects; electric devices for attracting and killing insects; insect traps.
MANTA

4168022  16/04/2019
[International Registration No. : 1307773]
Manta Hair Limited
c/o S W Frankson & Co, 364 High Street, Harlington HAYES Middlesex UB3 5LF United Kingdom
Proposed to be Used
IR DIVISION
Brushes, hairbrushes.
4168972  06/03/2019  
[International Registration No. : 1463848]
Suzhou Nett New Material Technology Co., Ltd
No. 13, Zhenxing Road, Zhangjiagang Economic and Technological Development Zone, Zhangjiagang City, Suzhou Jiangsu China

Proposed to be Used
IR DIVISION
Hemp thread and yarn; darning thread and yarn; thread; silk thread and yarn; spun thread and yarn; threads of plastic materials for textile use; cotton thread and yarn; fibreglass thread for textile use; linen thread and yarn; sewing thread and yarn.
4172779 12/02/2019
[International Registration No. : 1465471]
ZHEJIANG HUAXIN HOME TEXTILES CO., LTD.
YUANLIHU VILLAGE, YANGXUNQIAO TOWN, KEQIAO DISTRICT, SHAOXING CITY ZHEJIANG China

Proposed to be Used
IR DIVISION
Quilts; bedspreads; sheets [textile]; towels of textile; furniture coverings of textile; curtain of textile or plastic; net curtains; tablecloths, not of paper; covers [loose] for furniture; pillowcases.
Trade Marks Journal No: 1905, 10/06/2019  Class 24

A. Berger GmbH
Weyerhofstr. 68 47803 Krefeld Germany

Proposed to be Used
IR DIVISION
Fabrics and textiles; cotton and polyester materials for digital printing; textile blankets for printing; flags and pennants of textile; fabrics for textile use; textile materials; fabrics; elastic fabrics; textile hangings; curtains of textile cloths; polyester knitted cloths; woven articles of polyester; polyester fabrics; printable woven cloths; printable woven articles; printable fabrics; coated woven cloths; coated woven articles; coated fabrics; zig zag knit fabrics; woven articles and fabrics coated with polyacrylates; all the aforesaid goods not for manufacture nor use in clothing or headgear for adults and children, bed linen, linen not for use as underwear, hair towels, bath towels, table linens, woven fabrics and cloths for bathrooms and the home.
Priority claimed from 27/06/2014; Application No. : 013033618 ;European Union
2914056   30/06/2014
[International Registration No. : 1230169]
PLAY HAWKERS, S.L.
Santiago Ramón y Cajal, 37 1 E-03203 Elche (Alicante) ES
Address for service in India/Attorney address:
ANOVIP
45/1, FLOOR NO:3, CORNER MARKET, MALVIYA NAGAR, NEW DELHI-110017
Proposed to be Used
IR DIVISION
Clothing; footwear; caps.
THE MARK TO BE USED AS A WHOLE AND AS APPEARING IN THE BIRTH NOTIFICATION.
Priority claimed from 30/04/2015; Application No. : 3559895 ;Spain
3173144    28/05/2015
[International Registration No. : 1264345]
CAMPER, S.L.
Poligono Industrial, s/n E-07300 INCA (BALEARES) Spain

Address for service in India/Agents address:
CHADHA & CHADHA.
F-46, HIMALYA HOUSE, 23 KASTURBA GANDHI MARG, NEW DELHI -110001.

Proposed to be Used
IR DIVISION
Footwear.
THE MARK TO BE USED AS WHOLE AND AS PER LABEL PROVIDED IN THE BIRTH NOTIFICATION.
PASTUNETTE

4156055  20/03/2019
[International Registration No. : 1461904]
Zetex B.V.
Peter Schreursweg 24-26 NL-6081 NX HAELEN Netherlands
Proposed to be Used
IR DIVISION
Clothing, including boots, shoes and slippers.
Chessford

4163120  28/01/2019
[International Registration No. : 1463036]

Public Joint Stock Company «Detsky mir»
pr-kt Vernadskogo, d. 37, corp. 3, RU-119415 MOSCOW Russian Federation

Proposed to be Used
IR DIVISION

Footwear; underwear; clothing; headgear for wear.
DOCTORGEL

4164403  04/03/2019
[International Registration No. : 1463276]
KROEYER INVEST ApS
Literbuen 11 DK-2740 Skovlunde Denmark

Proposed to be Used
IR DIVISION
Clothing; headgear; footwear; socks; gloves (clothing), mittens, knitted gloves, ski gloves, gloves for biking, gloves for hunting, gloves for mountain climbing and hiking, gloves for canoeing and kayaking.
Native Canada Footwear, Ltd.
BC, 5 West 6th Avenue VANCOUVER V5Y1K2

Proposed to be Used
IR DIVISION
Footwear; headwear; jackets; pants; shorts; socks; sweat shirts; hooded sweat shirts; short-sleeved or long-sleeved t-shirts.
MEKIDS

Priority claimed from 26/11/2018; Application No. : 88205539 ;United States of America
4166513   21/03/2019
[International Registration No. : 1464920]
MeUndies, Inc.
3650 Holdrege Ave. Los Angeles CA 90016 United States of America

Proposed to be Used
IR DIVISION
Clothing and wearing apparel, namely, underwear, pajamas, socks, t-shirts, tops, lounge pants, lingerie, jeans, and shoes.
4168182  21/01/2019
[International Registration No. : 1463741]
QUANZHOU ONEO SPORTS GOODS CO, LTD
Third floor, R&D workshop, 77-79 Yatai Road, Quanzhou Economic and Technological Development Zone, Quanzhou 362006 Fujian China

Proposed to be Used
IR DIVISION
Belts; sports shoes; hats (headwear); socks; ties; sweatshirts; clothing; gym clothes; shoes; gloves (clothing).
FORAYGOLF

4168995   29/03/2019
[International Registration No. : 1464340]
Foray Golf LLC
404 Park Ave South, Apt 16B New York NY 10016 United States of America

Proposed to be Used
IR DIVISION
Clothing, namely, skirts, shirts, dresses, pants, jackets, socks, hats; footwear, namely, sneakers, sandals.
CCA AND B, LLC
Suite 300 3350 Riverwood Parkway Atlanta GA 30339 United States of America
Address for service in India/Attorney address:
ANOVIP
45/1, FLOOR NO:3, CORNER MARKET, MALVIYA NAGAR, NEW DELHI-110017

Proposed to be Used
IR DIVISION
Plush dolls.
MARK TO BE USED AS A WHOLE.
4164230  31/12/2018
[International Registration No. : 1463434]
QINGDAO NEW WORLD ARTS & CRAFTS CO., LTD.
NO. 17, GUANGZHOU ROAD, DEVELOPMENT ZONE, PINGDU CITY SHANDONG PROVINCE China
Proposed to be Used
IR DIVISION
Plush toys; model craft kits of model airplanes; jigsaw puzzles; ornaments for Christmas trees, except illumination articles and confectionery; toys; masks [playthings]; dolls; dolls' clothes; teddy bears; action toys.
IPAD AIR

4169075   29/03/2019
[International Registration No. : 1463957]
Apple Inc.
One Apple Park Way Cupertino CA 95014 United States of America

Proposed to be Used
IR DIVISION
Hand-held consoles for playing video games; hand-held units for playing electronic games; handheld game consoles.
IPAD MINI

4169098  29/03/2019
[International Registration No. : 1464012]

Apple Inc.
One Apple Park Way Cupertino CA 95014 United States of America

Proposed to be Used
IR DIVISION
Hand-held consoles for playing video games; hand-held units for playing electronic games; handheld game consoles.
Gollnest & Kiesel GmbH & Co. KG
Hauptstr. 13-16 21514 Güster Germany

Proposed to be Used
IR DIVISION
Games and playthings.
Trade Marks Journal No: 1905 ,  10/06/2019           Class 28

**EXILED LEGENDS**

Priority claimed from 05/11/2018; Application No. : 88182282 ;United States of America

4172700     08/04/2019

[International Registration No. : 1465673]

Tee Turtle, LLC

1034 S. Brentwood Blvd, Ste PH-2B, Fl 22 Richmond Heights MO 63117 United States of America

Proposed to be Used

IR DIVISION

Board games; card games; dice games; party games; tabletop games.
4165278  03/10/2018

[International Registration No. : 1463247]

Qingdao Jinye Leaf Food Co., Ltd.
West Changhe Road, Jiangshan Town, Laixi City, Qingdao City Shandong Province China

Proposed to be Used

IR DIVISION

Frozen fruits; frosted fruits; dates; fruit pulp; potato flakes; seeds, prepared; nuts, prepared; processed
sunflower/pumpkin/watermelon seeds (terms too vague in the opinion of the International Bureau – Rule 13 (2) (b) of the
Common Regulations).
4131066  19/02/2019
[International Registration No. : 1401066]
Shenzhen Amos Sweets & Foods Co., Ltd.
6/F Area C, Xinruike Building, Futian Free Trade Zone, Fubao Street, Futian District Shenzhen China
Proposed to be Used
IR DIVISION
Candy; sweetmeats [candy]; fondants [confectionery].
Trade Marks Journal No: 1905, 10/06/2019  Class 30

4163886  31/10/2018
[International Registration No. : 1463552]
Shandong FangLei rose science and Technology Development Co., Ltd.
West of Rose Road, South of 105 National Road, Pingyin Industrial Park, Jinan City Shandong Province China

Proposed to be Used
IR DIVISION
Tea substitutes; chewing gum, not for medical purposes; honey; royal jelly for human consumption, not for medical purposes; infusions, not medicinal; food flavorings, other than essential oils; sauces [condiments]; essences for foodstuffs, except etheric essences and essential oils.
4164380  12/12/2018

[International Registration No. : 1463394]

GUANGDONG HAOLIYUAN FOOD CO., LTD.
XIANXI VILLAGE INDUSTRIAL ZONE, ANBU TOWN, CHAOAN COUNTY, 515000 GUANGDONG PROVINCE China

Proposed to be Used

IR DIVISION

Cocoa-based products; tea-based beverages; flowers or leaves for use as tea substitutes; sugar; candy bars; snack food (cereal-based); cereal preparations; maize flour; soya flour; starch for food.
4165571  05/02/2019
[International Registration No. : 1382024]
"GRAND CANDY" LLC
Masis str. 31 0061 YEREVAN Armenia

Proposed to be Used

IR DIVISION

Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice.
KINDER MORNING SMILE

Priority claimed from 19/09/2018; Application No. : 1381903 ;Benelux
4168986   18/03/2019
[International Registration No. : 1463842]
SOREMARTEC SA
Findel Business Center, Complexe B, Rue de Trèves L-2632 Findel Luxembourg

Proposed to be Used

IR DIVISION
Pastry and confectionery; flour and preparations made from cereals; biscuits; cereal-based snacks; ready-to-eat cereals; puffed rice; rice-based snacks; cocoa; chocolate and chocolate-based products; edible ices.
Priority claimed from 21/11/2018; Application No. : UK00003355228 ;United Kingdom
4164284  28/02/2019
[International Registration No. : 1462420]
GW Pharma Limited
Sovereign House, Histon Cambridge CB24 9BZ United Kingdom

Proposed to be Used
IR DIVISION
Cl.31; Agricultural and horticultural products; seeds; seedlings for plant breeding; flowers; plants; plant residues (raw materials); fresh herbs; foodstuffs and beverages for animals.
NURSY

4165596  27/03/2019
[International Registration No. : 1462968]
NEOVIA
Talhouët F-56250 Saint-Nolff France
Proposed to be Used
IR DIVISION
Foodstuffs for animals.
Priority claimed from 07/08/2018; Application No. : 2018-100620 ;Japan 4169083 06/02/2019

[International Registration No. : 1464748]
Sanatech Seed Co., Ltd.
Landic Toranomon Building, 3-7-10 Toranomon, Minato-ku Tokyo 105-0001 Japan

Proposed to be Used
IR DIVISION
Fresh vegetables; fresh fruits; foxtail millet, unprocessed; proso millet, unprocessed; sesame, unprocessed; unprocessed buckwheat; corn [unprocessed grain]; Japanese barnyard millet, unprocessed; wheat, barley and oats, unprocessed; rice, unprocessed; sorghum; seeds and bulbs; live trees; grasses [plants]; turf [natural]; dried flowers; seedlings; saplings; flowers [natural]; pasture grass; potted dwarfed trees [bonsai].
NAM VIET FOODS AND BEVERAGE COMPANY LIMITED
994/1C, Nguyen Thi Minh Khai Street, Tan Thang Quarter, Tan Binh Ward, Di An District Binh Duong Province Viet Nam

Proposed to be Used
IR DIVISION
Non-alcoholic beverages.
X2O

Priority claimed from 28/08/2018; Application No. : 017947660 ;European Union
4165209  27/02/2019
[International Registration No. : 1462940]
X2O BEVERAGE, Inc.
1209 Orange Street Wilmington, New Castle Delaware United States of America

Proposed to be Used
IR DIVISION
Non-alcoholic beverages.
Priority claimed from 01/10/2018; Application No. : 2018742234 ;Russian Federation
4169065    12/11/2018

[International Registration No. : 1463869]

WTM Establishment
Städtle 28 FL-9490 Vaduz Liechtenstein

Proposed to be Used

IR DIVISION

Aperitifs, non-alcoholic; lithia water; seltzer water; soda water; waters [beverages]; aerated water; mineral water [beverages]; table waters; kvass [non-alcoholic beverage]; cocktails, non-alcoholic; lemonades; non-alcoholic beverages; non-alcoholic energy drinks; isotonic beverages; non-alcoholic honey-based beverages; rice-based beverages, other than milk substitutes; soya-based beverages, other than milk substitutes; aloe vera drinks, non-alcoholic; whey beverages; protein-enriched sports beverages; soft drinks; non-alcoholic beverages flavored with coffee; non-alcoholic beverages flavored with tea; non-alcoholic fruit juice beverages; fruit nectars, non-alcoholic; orgeat; powders for effervescing beverages; sarsaparilla [non-alcoholic beverage]; syrups for lemonade; syrups for beverages; smoothies; tomato juice [beverage]; cider, non-alcoholic; vegetable juices [beverages]; fruit juice; preparations for making aerated water; preparations for making liqueurs; essences for making flavored mineral water; preparations for making beverages; must; grape must, unfermented; pastilles for effervescing beverages; sherbets [beverages]; non-alcoholic fruit extracts; essences for making beverages.
Priority claimed from 24/09/2018; Application No. : UK00003340713 ;United Kingdom
4174588   21/03/2019
[International Registration No. : 1465014]
Cobra Beer Partnership Limited
137 High Street, Burton Upon Trent Staffordshire DE14 1JZ United Kingdom

Proposed to be Used
IR DIVISION
Beers, stout, lager, porter and ale.
4163951   06/03/2019
[International Registration No. : 1463318]
GUIZHOU MOUTAI DISTILLERY (GROUP) XIJIU CO., LTD.
XIJIU TOWN, XISHUI COUNTY, ZUNYI CITY, GUIZHOU 564622 PROVINCE China
Proposed to be Used
IR DIVISION
Baijiu [Chinese distilled alcoholic beverage].
4164301  06/03/2019
[International Registration No. : 1463373]

GUIZHOU MOUTAI DISTILLERY (GROUP) XIJU CO., LTD.
XIJIU TOWN, XISHUI COUNTY, ZUNYI CITY, GUIZHOU 564622 PROVINCE China

Proposed to be Used
IR DIVISION
Fruit extracts, alcoholic; cider; aperitifs; digesters [liqueurs and spirits]; wine; liqueurs; spirits [beverages]; alcoholic beverages, except beer; rice alcohol.
HOOGHOUDT

4165216   26/03/2019
[International Registration No. : 1462919]
Pharus B.V.
Hooghoudtstraat 1 NL-9723 TG Groningen Netherlands
Proposed to be Used
IR DIVISION
Alcoholic beverages (except beer).
BERGHOF

4165229  10/02/2019
[International Registration No. : 1462970]
LATELTIN AG
Im Hölderli 19 CH-8405 Winterthur Switzerland

Proposed to be Used
IR DIVISION
Spirits and liqueurs.
4165258 06/03/2019
[International Registration No. : 1463302]
GUIZHOU MOUTAI DISTILLERY (GROUP) XIJIU CO., LTD.
XIJIU TOWN, XISHUI COUNTY, ZUNYI CITY, GUIZHOU 564622 PROVINCE China
Proposed to be Used
IR DIVISION
Gin; liqueurs; mead [hydromel]; kirsch; spirits [beverages]; brandy; piquette; perry; sake; whisky; alcoholic extracts; alcoholic beverages, except beer; alcoholic beverages containing fruit; rice alcohol; vodka; pre-mixed alcoholic beverages, other than beer-based; nira [sugarcane-based alcoholic beverage]; alcoholic essences; rum; baijiu [Chinese distilled alcoholic beverage]; peppermint liqueurs; fruit extracts, alcoholic; bitters; anise [liqueur]; anisette [liqueur]; aperitifs; arrack [arak]; distilled beverages; cider; cocktails; curacao; digesters [liqueurs and spirits]; wine.
4165292  06/03/2019
[International Registration No. : 1463357]
GUIZHOU MOUTAI DISTILLERY (GROUP) XIJIU CO., LTD.
XLJIU TOWN, XISHUI COUNTY, ZUNYI CITY 564622 GUIZHOU PROVINCE China
Proposed to be Used
IR DIVISION
Fruit extracts, alcoholic; aperitifs; cider; digesters [liqueurs and spirits]; wine; liqueurs; spirits [beverages]; alcoholic beverages, except beer; rice alcohol.
4166539  18/02/2019
[International Registration No. : 1463788]
SICHUAN YIBIN WULIANGYE GROUP CO., LTD
150, Minjiang West Road, Yibin Sichuan China
Proposed to be Used
IR DIVISION
Fruit extracts, alcoholic; distilled beverages; cider; cocktails; wine; alcoholic beverages, except beer; alcoholic beverages containing fruit; Baijiu [Chinese distilled alcoholic beverage].
4166553  18/02/2019
[International Registration No. : 1463768]
SICHUAN YIBIN WULIANGYE GROUP CO., LTD
150, Minjiang West Road, Yibin Sichuan China
Proposed to be Used
IR DIVISION
Alcoholic beverages, except beer.
THE HOUSE OF SUNTORY

The Nature and Spirit of Japan

4167760   02/04/2019

[International Registration No. : 1402052]

Suntory Holdings Limited
1-40, Dojimahama 2-chome, Kita-ku, Osaka-shi 530-8203 Osaka Japan

Proposed to be Used

IR DIVISION

Awamori [distilled rice spirits]; sake substitute; Japanese white liquor [Shochu]; Japanese sweet rice-based mixed liquor [Shiro-zake]; sake; Naoshi [Japanese liquor]; Japanese Shochu-based mixed liquor [Miran]; western liquors in general; alcoholic fruit beverages; Japanese Shochu-based beverages [Chuhai]; beer-flavored alcoholic beverages containing neither malt nor oats; beer-flavored alcoholic beverages containing malt or oats, except beers and low malt beers; Chinese liquors in general; flavored liquors.
Trade Marks Journal No: 1905, 10/06/2019

SHANGHAI KINGBOND INC
ROOM 1001, NO.488, YAOHUA ROAD, PUDONG NEW DISTRICT 200120 SHANGHAI China

Proposed to be Used
IR DIVISION

Brandy; vodka; fruit extracts, alcoholic; alcoholic fruit beverages; alcoholic beverages, except beer; wine; sparkling wine; whisky; distilled alcoholic beverages; digesters [liqueurs and spirits].
LONDON DOLLAR

Priority claimed from 05/09/2016; Application No. : UK00003183985 ;United Kingdom
3557379    03/03/2017
[International Registration No. : 1345030]
LONDON DOLLAR LTD
Kemp House, 160 City Road London EC1V 2NX United Kingdom
Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES
74/F, VENUS WORLI SEA FACE MUMBAI 400018

Proposed to be Used
IR DIVISION
Cigarettes; cigarettes containing tobacco substitutes, not for medical purposes; cigarillos; cigars; herbs for smoking; snuff; snuff boxes, tobacco, smokers’ articles; matches.

THE MARK TO BE USED AS A WHOLE.
Shenzhen Ankang Jingcheng Medical Holdings Co., Ltd.
Room 201, Building A, Comprehensive Office Building, Qinhai Shenzhen-Hong Kong Cooperation District Authority, No.1 Lei Yue Mun Street, Qianwan 1st Road, Shenzhen-Hong Kong Cooperation zone, Shenzhen, Guangdong China

Proposed to be Used

IR DIVISION

Tobacco; chewing tobacco; cigar; cigarettes containing tobacco substitutes, not for medical purposes; cigarettes; cigarillos; herbs for smoking; snuff; electronic cigarettes; liquid solutions for use in electronic cigarettes; pipe tobacco; tobacco powder; hand-rolling tobacco; rolling tobacco; filter-tipped cigarettes; menthol pipe tobacco; shisha pipe tobacco; menthol tobacco; cigarette tobacco; smoking tobacco; seasoning tobacco; electronic cigars; tips of yellow amber for cigar and cigarette holders; tobacco pouches; cigarette tips; tobacco pipes; cigar cutters; cigar cases; cigarette cases; cigar holders; pocket machines for rolling cigarettes; cigarette holders; mouthpieces for cigarette holders; pipe cleaners for tobacco pipes; pipe racks for tobacco pipes; tobacco jars; snuffboxes; ashrays for smokers; spittoons for tobacco users; humidors; oral vaporizers for smokers; pipe pouches; tobacco tins; cigarette tubes; hookahs; snuffboxes, not of precious metal; cigar holders of precious metal; cigarette holders of precious metal; cigarette cases of precious metal; spittoons for tobacco users; sheaths for long Asian tobacco pipes; cigar boxes; cigar cases; cigar cutter; humidors; electronic hookahs; tampers for tobacco pipes; cigarette holders, not of precious metal; cigar cases, not of precious metal; lighters for smokers; gas containers for cigar lighters; firestones; lighter butane storage canister for cigar lighters; butane gas (for smoke); lighters for smokers; lighters for cigar; the lighter set (for smoke); cigarette filters; books of cigarette papers; absorbent paper for tobacco pipes; cigarette paper; tobacco used filter tow; cigarette filters; flavorings, other than essential oils, for tobacco; flavorings, other than essential oils, for use in electronic cigarettes.
4166570  23/11/2018  
[International Registration No. : 1463751]  
LLC "EAST RAY TRADING COMPANY"  
Art. 101, White Tower Qasimya Sharjah City  
Proposed to be Used  
IR DIVISION  
Cigarettes.
4167775  28/01/2019
[International Registration No. : 1463977]
WENZHOU DIANWANG LIGHTER CO., LTD
(EASTERN OF FIRST FLOOR), 6 NINGMENG ROAD, OUHAI ECONOMIC DEVELOPMENT AREA, WENZHOU, 325000
ZHEJIANG China

Proposed to be Used
IR DIVISION
Matches; lighters for smokers; gas containers for cigar lighters; firestones; cigarette filters; tobacco pipes; cigarettes; ashtrays for smokers.
4131128   28/12/2018
[International Registration No. : 1456053]
Qingdao Kailirongtong Clothing Co., Ltd.
Junction of Huashaner Road and Huangheer Road, Jjmo City, Qingdao Shandong China

Proposed to be Used

IR DIVISION

Advertising; provision of an on-line marketplace for buyers and sellers of goods and services; business management consultancy; sales promotion for others; procurement services for others [purchasing goods and services for other businesses]; marketing; presentation of goods on communication media, for retail purposes; systemization of information into computer databases; personnel recruitment; book-keeping.
4164413  23/11/2018

[International Registration No. : 1463248]

Bengbu Mingrixin Medicine Co., Ltd
No. 199 Xinghua Road, High New Technology Development Zone, Bengbu City Anhui Province China

Proposed to be Used

IR DIVISION
Retail services for pharmaceutical, veterinary and sanitary preparations and medical supplies; retail or wholesale services for drug; retail or wholesale services for medicinal preparation; retail or wholesale services for sanitary preparations; retail or wholesale services for medical supplies; retail or wholesale services for veterinary drug; retail or wholesale services for veterinary preparations.
TRADE MARKS JOURNAL No: 1905, 10/06/2019

LIZEO EUROPE
42 quai Rambaud F-69002 LYON France

Proposed to be Used

IR DIVISION

Cl.35: Updating and dissemination of advertising matter in the field of tires and in the automobile sector; rental of advertising space in particular on computer networks in the field of tires and in the automobile sector; cost price analysis for goods and services in the field of tires and in the automobile sector; comparative tests of all types of services offered on the Internet network in the field of tires and in the automobile field; comparative tests of products in the field of tires and in the automobile field; Compilation and systematization of information into computer databases in the field of tires and in the automobile sector; establishing and operating data banks in the field of tires and in the automobile field; online advertising on a computer network; placing of advertisements in the field of tires and motor vehicles; commercial information and advice for consumers in the field of tires and in the automobile sector; organization of exhibitions for commercial or advertising purposes of tires and in the automobile sector; compilation of statistics; market study; sponsorship search; opinion polling; Retailing and online sales in the field of tires and in the automobile sector; services for bringing together and providing for the benefit of others (except for transporting them) of goods in the field of tires and in the field of the motor car industry enabling customers to view and purchase those goods in a general catalog of goods accessible and consultable on an Internet site or via any other form electronic telecommunication media; commercial qualitative studies of all type of services offered on the Internet network in the field of tires and in the automobile field; commercial qualitative studies of products in the field of tires and in the automobile field.
Trade Marks Journal No: 1905 , 10/06/2019 Class 35

L' ÂME DU VOYAGE

Priority claimed from 04/09/2018; Application No. : 4480130 ;France
4165254 22/02/2019

[International Registration No. : 1463206]

LOUIS VUITTON MALLETIER
2 rue du Pont-Neuf F-75001 PARIS France

Proposed to be Used

IR DIVISION

Advertising; rental of advertising space; dissemination of advertisements; advertising mailing services; dissemination of advertising material (leaflets, prospectuses, printed matter, samples); arranging newspaper subscriptions for others; publication of advertising texts; commercial business management; organization of exhibitions for commercial or advertising purposes; online advertising on a computer network; rental of advertising time on all communication media; public relations; bill-posting, shop window dressing; sales promotion for others; promotion of products by televisions, the Internet and catalogs with sales offers; organization of events for commercial purposes; administration of exhibition sites; presentation of goods on all communication media, for retail purposes; commercial information and advice for consumers; business administration of the licensing of goods and services; arranging of telecommunication service subscriptions for others; bringing together for the benefit of others of various leather goods, perfumery, jewelry, timepieces, eyewear, stationery, pens, umbrellas, sporting articles, articles for smokers, clothing and footwear articles and telecommunication apparatus (except for their transport), enabling consumers to see and purchase them conveniently in-store; wholesale and retail sale of stationery, perfumery, leather products, jewelry, timepieces, eyewear, pens, umbrellas, sporting goods, smokers’ articles, clothing and footwear articles and telecommunication apparatus, books.
BIDMATH

4168905  12/02/2019
[International Registration No. : 1464590]
International Traffic Exchange B.V.
Watertorenplein 8 NL-1051 PA Amsterdam Netherlands

Proposed to be Used

IR DIVISION

Business consultancy in the field of marketing and affiliate marketing; advertising agencies, marketing agency services and a-liate marketing agency services; advertising; web site traffic optimization; on-line advertising on a computer network; online advertising, marketing and a-liate marketing on a computer network; promotion, advertising and marketing of on-line websites; on-line promotion of computer networks and websites; online advertising network matching services for connecting advertisers to websites; creation and dissemination of advertising for others on a worldwide computer network; creation of online marketing strategies and online advertising materials; sales promotion for others; preparation, organisation, management of incentive schemes for the purpose of advertising, promotion and customer loyalty for others; organisation and management of promotional, customer loyalty and rewarding incentive schemes for others; business organisation and management in the field of product sales; promotion of goods and services of others by administration of vouchers, coupons and offers; organising of prize draws for promotion of goods and services of others; consultancy relating to the aforesaid services.
4169145  23/11/2018
[International Registration No. : 1464090]
Qingdao Cable Co., Ltd.
No. 16, Jifa Longshan Road, Jimo City, Qingdao City Shandong China

Proposed to be Used

IR DIVISION
Display of goods in the communications media for retail purposes; retail or wholesale services for medical supplies; business management consulting; organization of commercial or advertising exhibitions; franchise business management; marketing; personnel management consulting; invoicing; book-keeping; sponsorship search.
Priority claimed from 28/01/2019; Application No.: 4020190014874; Republic of Korea

Coupang Corp.
18th Floor (Sincheon-dong), 570 Songpa-daero, Songpa-gu Seoul Republic of Korea

Proposed to be Used

IR DIVISION

Virtual money brokerage; consultancy relating to financial and monetary affairs; providing information relating to financial and monetary affairs; financing and loan services; advisory services relating to monetary affairs; brokerage services relating to financial instruments; financial asset management; financial investment analysis; financial investment services; arranging of financial investment; financial evaluation; payment and receipt of money as agents; financing of loans; arranging of loans; financial brokerage services for charging cyber money; exchanging cyber money; prepaid electronic money services; money transfer services; credit inquiries; processing of credit card payments; credit scoring services; fiduciary; online banking; banking and insurance services; processing of payment transactions via the Internet; money transfer; money brokerage; brokerage services for capital investments; capital investment services; fiscal valuations and assessments; financial analysis and research services; estate trust management; person-to-person financial services via electronic communications network; electronic bill payment services; electronic money trading; management of electronic money; issuance of electronic money; trading of securities and bonds; bill consolidation services; investment trust services; providing investors with financial information; electronic transfers of money; issuance of mobile discount coupon in the nature of tokens of value; providing rebates at participating establishments of others through use of a membership card; issue of gift certificates which may then be redeemed for goods or services; payment services using purchasing reward point; issuance of electronic payment cards in connection with bonus and reward schemes; financial services, namely, discount card services incorporating a point accumulation program; stored value cards services; issuance of stored value cards; providing discount of bills and rebates for credit card as part of a customer loyalty program; issuance of tokens of value; providing information on issuance of tokens of value; issuance of prepaid electronic money; issuance of prepaid card available for deposit; provision of financial benefits in the form of discount, bonus in proportion to purchase amount; credit card services, bank cards, debit cards, payment cards and other financial card services (providing financial benefits such as discounts, bonuses or points based on purchase amount).
Priority claimed from 04/04/2018; Application No. : UK00003301609 ;United Kingdom
4169161  03/10/2018

[International Registration No. : 1464513]
Recipco Holdings Ltd.
1295 Johnston Street Vancouver V6H 3R9

Proposed to be Used

IR DIVISION

Financial services relating to issuance and management of digital currency, virtual currency, tokens, digital tokens of value and digital tokens of exchange each including digital, crypto and other electronic currencies for use by members via a computer network forming part of an exchange.
BLUEWHITE LEGAL CAPITAL

Priority claimed from 18/10/2018; Application No. : 88160659 ;United States of America
4169165   19/03/2019
[International Registration No. : 1464517]
BlueWhite Legal Capital LLC
c/o Aaron Rubinstein, Arnold & Porter, 250 West 55th Street New York NY 10019 United States of America

Proposed to be Used

IR DIVISION

Financial factoring services, namely, purchasing interests in the nature of anticipated proceeds or fees resulting from legal claims; litigation funding; providing financing and investment funding in relation to litigation; financial planning and financial management in relation to litigation; providing financial advice in relation to litigation funding; financial risk assessment services in relation to litigation funding; financial services, namely, facilitating and arranging litigation funding loans; financial services, namely, facilitating and arranging litigation funding for lawsuit plaintiffs and law firms, individuals, corporations and other entities; financial investment in the field of litigation funding; financial services, namely, making and arranging investment of funds on behalf of third parties.
IR DIVISION

Electronic transfer of money; money transfer; foreign currency exchange; currency exchange services; bill payment services; trading of foreign exchange currencies; mobile phone bill payment services; monthly bill payment services; bill payment services via automatic teller machines; utility bill payment services; foreign exchange payment; savings account services; electronic commerce payment services; money transfers for third parties; electronic payment services; foreign currency transfers.
Priority claimed from 13/03/2019; Application No. : 88338238 ;United States of America
4172759  22/03/2019
[International Registration No. : 1465061]
The Turner Corporation
375 Hudson Street New York NY 10014 United States of America

Proposed to be Used
IR DIVISION
Commercial building construction; building construction and repair; building construction management; building construction services as general contractors.
Yealink

4166488  03/04/2019
[International Registration No.: 1464410]
YEALINK (XIAMEN) NETWORK TECHNOLOGY CO., LTD.
NO.309, NO.16 YUNDING NORTH ROAD, HULI DISTRICT, XIAMEN 361008 FUJIAN China

Proposed to be Used
IR DIVISION
Rental of telephones; communications by telephone; cellular telephone communication; communications by computer terminals; paging services, namely, radio, telephone or other means of electronic communication; rental of telecommunication equipment; rental of telephones; providing telecommunications connections to a global computer network; providing user access to global computer networks; providing access to databases.
Trade Marks Journal No: 1905, 10/06/2019  Class 39

4163882  28/12/2018
[International Registration No. : 1462552]
SHALOM MOVERS PTE. LTD.
10 Kaki Bukit Road 1, 01-25 KB Industrial Building Singapore 416175 Singapore

Proposed to be Used

IR DIVISION
Logistic services consisting of transport, packaging, and storage of goods; consultancy services relating to warehousing; freight warehousing; storage of goods in warehouses; warehouse storage services; warehousing of goods; advisory services relating to the transport industry; air transport of goods; air freight transportation; air cargo transport; agency services for arranging transportation; agency services for arranging the transportation of persons; arrangement of passenger transport; bus transport; car transport; clearance (removal and transportation) of waste; coach transport services; disposal (transportation) of waste; distribution (transport) of goods; ferry transport services; furniture transportation; minibus transport services; motor vehicle transport services; packing of goods for transport; packing of articles for transportation; road transport services; storage of goods for transportation; transport; taxi transport; transport by rail; transport by road; transport by sea; transport by ship; transport by water; transport consultancy services; transport of cargo; transport of freight; transport of furniture; transport of goods; transport of money; transport of passengers; transport of persons; transport reservation; transportation by bus, courier, land, rail, road or sea; transport information; transportation of animals, baggage, cargo, containers, food, freight, goods, passengers, patient and/or people valuables; waste transport service; transportation of waste; transportation services provided in relation to a customer loyalty.
COILPORTER

Priority claimed from 12/02/2019; Application No. : 2019-023539 ;Japan
4166507  25/02/2019
[International Registration No. : 1464971]
Mitsui O.S.K. Lines, Ltd.
1-1 Toranomon 2-chome, Minato-ku Tokyo 105-8688 Japan

Proposed to be Used
IR DIVISION
Marine transport.
4174617  13/02/2019  
[International Registration No. : 1465124]
KUA YUE Express Group Co., Ltd.
Floor 1st & 2nd, Building 7th & 8th, Shenxiang Logistics Base, Aviation City Industrial Park, NO.5 Fuyuan 2nd RD., Fuyong Street,
Bao’an District, Shenzhen Guangdong Province China

Proposed to be Used

IR DIVISION

Air transport; car rental; storage of goods; distribution of energy; parcel delivery; courier services [messages or merchandise]; delivery of goods; freighting; packaging of goods; hauling.
4165084   04/02/2019
[International Registration No. : 1463126]
SICHUAN JUNHE ENVIRONMENTAL PROTECTION CO., LTD
No.12, Nanxin Road, Hi-tech Zone, Leshan City Sichuan Province China

Proposed to be Used
IR DIVISION
Water treating.
3083603  15/06/2015
[International Registration No. : 1209081]
FITNESS GROUP NORDIC AS
Hegdehaugsveien 31 N-0352 Oslo Norway
Address for service in India/Agents address:
CHADHA & CHADHA.
F-46, HIMALYA HOUSE, 23 KASTURBA GANDHI MARG, NEW DELHI -110001.
Proposed to be Used
IR DIVISION
Physical training; management of training centres; personal trainer services.
THE MARK TO BE USED AS A WHOLE.
Priority claimed from 31/01/2019; Application No. : 1986611 ;Australia
4163955   21/02/2019
[International Registration No. : 1463442]
Tirzah Lim
10 Woodbine Crescent Ryde NSW 2112 Australia

Proposed to be Used
IR DIVISION
Educational services, training, educational examination, teaching, arranging and conducting of classes for educational purposes, publication of books, production of learning materials; providing of training; arranging and conducting of seminars; arranging and conducting of workshops; education information; information relating to education; instruction services; providing electronic publications; coaching in relation to education and training; providing on-line electronic publications; mentoring relating to education and training; academic mentoring relating to education and training.
Proposed to be Used

IR DIVISION

Entertainment services, namely, an ongoing series in the fields of exercise, fitness and nutrition provided through webcasts, podcasts, radio broadcasts, cable television, and the internet; providing fitness information and on-line instruction in the field of physical exercise and tracking progress of workouts, via a web site; providing fitness information on a website via a global computer network; providing blogs and non-downloadable publications in the nature of articles, videos, brochures in the fields of exercise, fitness and nutrition, via a web site; education and entertainment services, namely, providing non-downloadable audio clips, video clips, musical performances, musical videos, film clips, photographs, audio visual materials and information all in the field of exercise and fitness, via a web site; educational services and online educational services, namely, providing instruction in the fields of the use of exercise equipment and physical exercise, and instructional materials distributed in connection therewith; physical fitness training services, namely, tracking progress of workouts for others; entertainment services, namely, conducting contests; education and entertainment services, namely, providing non-downloadable audio clips, video clips, musical performances, musical videos, film clips, photographs, audio visual materials and information all in the field of exercise and fitness, via a web site; entertainment services, namely, providing temporary use of non-downloadable electronic games; educational services, namely, providing web-based and classroom training in the field of the use of exercise equipment and physical fitness for certification of and continuing education for instructors and distribution of training material in connection therewith; educational services, namely, conducting classes, seminars, conferences, workshops, and field trips in the field of the use of exercise equipment and sales techniques and distribution of training material in connection therewith; membership club services, namely, providing training to members in the field of the use of exercise equipment and sales techniques; educational services, namely, offering of assessments and surveys in the field of educator training and performance for the purpose of improving teaching procedures; physical fitness training services and consultancy; providing information in the field of exercise training services and on-line educational services, namely, providing instruction in the field of nutrition, and instructional materials distributed in connection therewith; educational services, namely, providing web-based and classroom training in the field of diet and nutritional programs for certification of and continuing education for instructors and distribution of training material in connection therewith; educational services, namely, conducting classes, seminars, conferences, workshops, and field trips in the field of diet and nutritional programs; membership club services, namely, providing training to members in the field of diet and nutritional programs.
TED-Conferences, LLC
330 Hudson Street - 11th Floor New York NY 10013 United States of America

Proposed to be Used

IR DIVISION

Educational and entertainment services, namely, providing online videos featuring news, information, and commentary in the fields of technology, entertainment, design, business, science, mathematics, culture, arts, education, activism, medicine, communications, the humanities, media and journalism, sports, self-improvement, psychology, gaming, politics, music, language, health, gender issues, environmental studies, public speaking, and global issues; providing a website featuring blogs and non-downloadable publications in the nature of newsletters and articles in the fields of technology, entertainment, design, business, science, mathematics, culture, arts, education, activism, medicine, communications, the humanities, media and journalism, sports, self-improvement, psychology, gaming, politics, music, language, health, gender issues, environmental studies, public speaking, and global issues (terms too vague in the opinion of the International Bureau - Rule 13 (2) (b) of the Common Regulations); providing online newsletters in the fields of technology, entertainment, design, business, science, mathematics, culture, arts, education, activism, medicine, communications, the humanities, media and journalism, sports, self-improvement, psychology, gaming, politics, music, language, health, gender issues, environmental studies, public speaking, and global issues via email (terms too vague in the opinion of the International Bureau - Rule 13 (2) (b) of the Common Regulations); providing online non-downloadable curricula in the fields of education, communications, media, journalism, and public speaking.
HIT4CHANGE

4168994  19/03/2019
[International Registration No. : 1463858]
Brooklyn Fitboxing International S.L.
Calle Huelva, 3 E-28002 Madrid Spain
Proposed to be Used
IR DIVISION
Education; training; entertainment services; sporting and cultural activities; organization of educational, recreational, cultural, artistic and/or sporting events; conducting of educational, recreational, cultural, artistic and/or sporting events; planning of educational, recreational, cultural, artistic and/or sporting events.
Scalerator

4169025  06/04/2019
[International Registration No. : 1464217]
Isenberg, Daniel J.
34 Hilton Avenue Woods Hole MA 02543 United States of America
Proposed to be Used
IR DIVISION
Business training.
Priority claimed from 29/09/2017; Application No. : 302017000109693 ;Italy
3846332   19/12/2017
[International Registration No. : 1403406]
DIGITAL DESIGN S.R.L.
Via Viazza II tronco, 53 I-41042 FIORANO MODENESE (MO) Italy
Address for service in India/Attorney address:
CHADHA & CHADHA IP
F-46, HIMALAYA HOUSE, 23 K.G. ROAD, NEW DELHI-110001, INDIA.

Proposed to be Used
IR DIVISION
Scientific analysis; interior design; conducting technical project studies; material testing; interior decoration consultancy; quality control; industrial design; computer software design; installation of computer software; industrial and graphic art design; engineering; design and development of computer hardware and software; design of artwork; construction drafting; product research and development; technical research; architectural services; technical drawing; graphic arts design; industrial design services, namely styling.

THE MARK TO BE USED AS WHOLE AND AS PER LABEL PROVIDED IN THE BIRTH NOTIFICATION.
Priority claimed from 20/11/2018; Application No. : 2018-143611 ;Japan
4164416  14/12/2018
[International Registration No. : 1462513]
General Incorporated Foundation Japan Food Research Laboratories
52-1 Motoyoyogi-cho, Shibuya-ku Tokyo 151-0062 Japan

Proposed to be Used
IR DIVISION
Food composition analysis; chemical component analysis; agricultural chemical analysis; microbial tests and evaluation;
genetic analysis and tests; testing, inspection, evaluation or research of pharmaceuticals, chemical products, cosmetics
or foodstuffs, and consultancy and provision of information relating thereto; testing, inspection, evaluation or research of
medical products, chemical products, cosmetics or feedstuffs for animals, and consultancy and provision of information
relating thereto; drinking water quality tests; water analysis; measurements of radiation dose; testing or research on
prevention of pollution; testing or inspection of devices for medical purposes and their parts; testing or research on
machines, apparatus and instruments; rental of apparatus for food composition analysis; rental of apparatus for chemical
component analysis; rental of measuring apparatus.
Oracle International Corporation
500 Oracle Parkway Redwood City CA 94065 United States of America

Proposed to be Used

IR DIVISION

Platform as a service (PAAS) featuring computer software platforms for multi-chain, multi-cloud network management that deploys nodes and connects them to blockchains, and that enables users to manage blockchain applications; providing on-line non-downloadable computer software for enabling users to electronically create, exchange, store, send, receive, accept, and transmit digital tokens based on the blockchain technology; computer services, namely, providing on-line non-downloadable computer software platforms for developing, building, and operating distributed applications; software as a service (SAAS) software for the encryption and authentication of the integrity of all data, digital assets, documents, and files across multiple channels using blockchain technology; platform as a service (PAAS) featuring blockchain-based computer software platforms and distributed computing software platforms for auditing and verifying digital information and codes; design, development and implementation of audit and security computer software for blockchain-based platforms; electronic data storage, namely, providing a blockchain technology-based, distributed database ledger for the storage of public, private or encrypted data, transactions and information; developing and updating of computer software for use in managing blockchain data; application service provider (ASP) featuring application programming interface (API) software for providing a platform for the development, testing, and integration of blockchain software applications; application service provider (ASP), namely, hosting computer application software for the purpose of developing, testing, and integrating blockchain applications and software; software as a service (SAAS) featuring software for developing, deploying, updating, and monitoring the performance of machine learning, deep learning, data science, predictive analytics, automation, and artificial intelligence applications; platform as a service (PAAS) featuring computer software platforms for building, hosting, and deploying chatbots and digital assistants; software as a service (SAAS) services featuring software for building, hosting, and deploying chatbots and digital assistants; application service provider (ASP) featuring application programming interface (API) software for building, hosting, and deploying chatbots and digital assistants; software as a service (SAAS) services, namely, providing machine learning based predictive security, threat detection, security analytics, remediation and in-context cognitive advice to users seeking to protect and secure computer systems.
INFOR NEXUS

Priority claimed from 11/03/2019; Application No. : 88334904 ;United States of America
4165242    18/03/2019
[International Registration No. : 1462848]
Infor (US), Inc.
641 Avenue of the Americas New York NY 10011 United States of America

Proposed to be Used

IR DIVISION

Software as a Service (SAAS) services and cloud computing services featuring supply chain management and trade finance services, namely, managing logistics, reverse logistics, supply chain visibility, shipment visibility, traceability, shipment sensor tracking, inventory visibility, supply chain visualization, supply chain intelligence, supply chain risk, sourcing, booking, tendering, rating, planning, business optimization, invoicing, freight audit and payment, network design, sourcing, procuring, planning, forecasting, inventory optimization, response planning, product lifecycle management, supplier collaboration, order management, invoice management, accounts payable automation, payment management, import and export automation, trading company automation, deductions, claims and chargeback management, supplier packing and shipment automation, label creation, advanced shipment notice and creation, customs document creation, master data management, payables financing, receivables financing, factoring, reverse factoring, inventory financing, post-export financing, pre-export financing, payment protection, letters of credit automation, credit insurance, and cargo insurance, escrow financing, trade document checking, product lifecycle management, supplier scorecarding, carrier scorecarding, supplier rating, offering an integrated network of relevant service providers; platform as a service (PAAS) services featuring software platforms for application programming interface (API) software, extension points and application development, network partner onboarding and support, integration of enterprise resource planning systems, warehouse management systems, product lifecycle management, distributed order management, planning systems, demand planning, supply planning, demand management, order management, customs, inter-company and cross-organization workflow and collaboration, alerting, issue collaboration, performance measurement, and network intelligence.
VIROMETIX

Priority claimed from 30/08/2018; Application No. : 727328 ;Switzerland
4165472    25/02/2019
[International Registration No. : 1462979]

Virometix AG
Wagistrasse 14 CH-8952 Schlieren Switzerland

Proposed to be Used
IR DIVISION

Cl.42; Scientific and technological services as well as research and design services relating thereto; industrial analysis and industrial research services; providing information and data in relation to scientific and technological research and development; scientific and technological services and research in the field of development of vaccines, immunotherapeutic, immunological, pharmaceutical and diagnostic products, especially vaccines, immunotherapeutic and pharmaceutical and synthetic products like viruses, mimetic antigens and immunotherapeutic and synthetic products as well as nano-medicinal products, in particular for the prevention and treatment of infectious, respiratory, oncological and chronic diseases, as well as scientific and technological services and research in the field of discovering, development and formulation of medicinal products, product design and chemical synthesis, especially for vaccines, immunotherapeutic and pharmaceutical and synthetic products like viruses, mimetic antigens and immunotherapeutic and synthetic products as well as nano-medicinal products; scientific and technological services and research in the field of development of vaccines, immunotherapeutic, immunological, pharmaceutical and diagnostic products for the transfer of genetic material (gene delivery), especially vaccines, immunotherapeutic and pharmaceutical and synthetic products like viruses, mimetic antigens and immunotherapeutic and synthetic products for the transfer of genetic material (gene delivery), in particular for the prevention and treatment of infectious, respiratory, oncological and chronic diseases.
4168988  05/02/2019

[International Registration No. : 1463865]

Shenzhen Malong Technology Co., Ltd.
33F, Yantian Modern Industry Services Center, No. 3018 Shayan Road Shatoujiao Street, Yantian District, Shenzhen Guangdong China

Proposed to be Used

IR DIVISION
Providing search engines for the Internet; industrial design; dress designing; computer programming; computer software design; updating of computer software; computer system design; conversion of data or documents from physical to electronic media; creating and maintaining web sites for others; computer software consultancy.
Trade Marks Journal No: 1905 , 10/06/2019       Class 42

Priority claimed from 24/01/2019; Application No. : 2019-015847 ;Japan
4169052   01/02/2019
[International Registration No. : 1463868]

NIPPON SODA CO., LTD.
2-1, Ohtemachi 2-chome, Chiyoda-ku Tokyo 100-8165 Japan

Proposed to be Used

IR DIVISION

Chemical research and analysis services; research and development services in the field of chemistry; chemical research laboratory services; testing, inspection and research services in the fields of pharmaceuticals, cosmetics and foodstuffs; testing, inspection and research services in the field of chemicals; agrochemical research services.
Shenzhen Malong Technology Co., Ltd.
33F, Yantian Modern Industry Services Center, No. 3018 Shayan Road Shatoujiao Street, Yantian District, Shenzhen Guangdong China

Proposed to be Used

IR DIVISION

Technical research; electronic data storage; creating and maintaining web sites for others; cloud computing; providing information on computer technology and programming via a web site; off-site data backup; outsource service providers in the field of information technology; computer technology consultancy; conducting technical project studies; design of interior decor; interior design; computer software consultancy; providing search engines for the Internet; computer programming; updating of computer software; computer software design; maintenance of computer software; research and development of new products for others; technical writing; industrial design; dress designing; information technology [IT] consultancy.
APPOINTY

4169173  19/02/2019

[International Registration No. : 1464523]

APPOINTY SOFTWARE, INC.
16 CORNING AVE, SUITE 136 MILPITAS CA 95035 United States of America

Proposed to be Used
IR DIVISION
Application service provider services featuring online non-downloadable software for use in online appointment scheduling and providing access to software applications that provide online appointment scheduling services.
4175009  05/02/2019

[International Registration No. : 1465204]

Shenzhen Malong Technology Co., Ltd.
33F, Yantian Modern Industry Service Center, No. 3018 Shayan Road Shatoujiao Street, Yantian District, Shenzhen Guangdong China

Proposed to be Used

IR DIVISION

Technical research; electronic data storage; creating and maintaining web sites for others; cloud computing; providing information on computer technology and programming via a web site; off-site data backup; outsource service providers in the field of information technology; computer technology consultancy; conducting technical project studies; design of interior decor; interior design; computer software consultancy; providing search engines for the Internet; computer programming; updating of computer software; computer software design; maintenance of computer software; research and development of new products for others, technical writing; industrial design; dress designing; information technology [IT] consultancy.
4165228    31/01/2019

[International Registration No. : 1463215]

NH HOTEL GROUP, S.A.
Santa Engracia, 120 - Sexta planta E-28003 MADRID Spain

Proposed to be Used

IR DIVISION

Services for providing food and beverages; temporary accommodation; hotel services; reservation services for hotel rooms; reservation of temporary accommodation; hotel reservations; guest houses; hotel accommodation agencies; accommodation services in hotels, motels and tourist resorts; provision of facilities for conferences, exhibitions, meetings, shows, conventions, seminars, symposiums and workshops; food and drink preparation services; restaurant, bar and catering services; rental of tents; rental of transportable buildings; rental of chairs, tables, table linen and glassware.
4167787  28/11/2018
[International Registration No. : 1306982]
KAAN RESTORAN KAFETERYA TURIZM GIDA TICARET ANONIM SIRKETI
Serifali Mahallesi Barbaros Caddesi Sehit Sokak No:27 Ümraniye İstanbul Turkey

Proposed to be Used
IR DIVISION
Services for providing food and drink; temporary accommodation; day-nurseries (crèches); boarding for animals.
NH HOTEL GROUP, S.A.
Santa Engracia, 120 - Sexta planta E-28003 MADRID Spain

Proposed to be Used
IR DIVISION

Services for providing food and beverages; temporary accommodation; hotel services; reservation services for hotel rooms; reservation of temporary accommodation; hotel reservations; guest houses; hotel accommodation agencies; accommodation services in hotels, motels and tourist resorts; provision of facilities for conferences, exhibitions, meetings, shows, conventions, seminars, symposiums and workshops; food and drink preparation services; restaurant, bar and catering services; rental of tents; rental of transportable buildings; rental of chairs, tables, table linen and glassware.
4169143  31/01/2019
[International Registration No. : 1464469]

NH HOTEL GROUP, S.A.
Santa Engracia, 120 - Sexta planta E-28003 MADRID Spain

Proposed to be Used

IR DIVISION

Services for providing food and beverages; temporary accommodation; hotel services; reservation services for hotel rooms; reservation of temporary accommodation; hotel reservations; guest houses; hotel accommodation agencies; accommodation services in hotels, motels and tourist resorts; provision of facilities for conferences, exhibitions, meetings, shows, conventions, seminars, symposiums and workshops; food and drink preparation services; restaurant, bar and catering services; rental of tents; rental of transportable buildings; rental of chairs, tables, table linen and glassware.
Priority claimed from 28/09/2018; Application No. : 33807345 ;China
4163131  22/01/2019

[International Registration No. : 1463639]

SHENZHEN QIANHAI AIAITIE BIOLOGICAL TECHNOLOGY CO., LTD
RM. 201, BLOCK A, 1 QIANWAN 1ST RD., QIANHAI SHENZHEN-HONGKONG COOPERATION ZONE, SHENZHEN 518000
GUANGDONG PROVINCE China

Proposed to be Used

IR DIVISION

Hospital services; dietary and nutritional guidance; moxibustion; moxibustion therapy; massage; health center services;
pet beauty salon services; nursing home services; health counseling; convalescent home services; physical therapy; rest
home services; beauty salon services; tree nurseries; veterinary assistance; provision of medical information; providing
medical information from a web site; rental of sanitary installations; sanatorium services; chiropractic; health care;
medical assistance; nursing, medical; pharmacy advice; gardening; therapy services; acupuncture.
4172840   13/02/2019

[International Registration No. : 1465370]

INTELLECTUAL DESIGN GROUP COMPANY LIMITED
194, 196 Nonthaburi Road, Bangkrasor, Muang Nonthaburi 11000 Nonthaburi Thailand

Proposed to be Used

IR DIVISION

Intellectual property management agency services; consultancy relating to intellectual property; trademark agent services; copyright management; patent registration services [legal services]; consultancy relating to trademark licensing; consultancy relating to patent licensing.
3086652   15/06/2015
[International Registration No. : 1207512]
FITNESS GROUP NORDIC AS
Hegdehaugsveien 31 N-0352 Oslo Norway
Address for service in India/Agents address:
CHADHA & CHADHA.
F-46, HIMALYA HOUSE, 23 KASTURBA GANDHI MARG, NEW DELHI -110001.
Proposed to be Used
IR DIVISION
THE MARK TO BE USED AS APPEARING ON THE LABEL SUBMITTED IN THE BIRTH NOTIFICATION.
Cl.25; Clothing, footwear, headgear.
Cl.41; Physical training; management of training centres; personal trainer services.
Priority claimed from 26/06/2015; Application No. : 678028 ;Switzerland
3260275  18/09/2015
[International Registration No. : 1277258]
VELINOR AG
c/o Dr. iur. Adrian von Segesser Kapellplatz 1 CH-6004 Luzern Switzerland

Address for service in India/Agents address:
CHADHA & CHADHA.
F-46, HIMALYA HOUSE, 23 KASTURBA GANDHI MARG, NEW DELHI -110001.

Proposed to be Used
IR DIVISION
THE MARK TO BE USED AS WHOLE AND AS PER LABLE PROVIDED IN THE BIRTH NOTIFICATION.

Cl.5; Pharmaceutical preparations; preparations for gastrointestinal use; products for cleaning the gastrointestinal tract; medicines for the treatment of gastrointestinal diseases; products for bowel preparation used for intestinal cleaning.

Cl.16; Printing products (printed matter); instructional and teaching material; books, booklets, pamphlets, leaflets, magazines; stationery products.

Cl.41; Educational services provided in the medical field; medical training and teaching; teaching services relating to pharmaceutical products and medical conditions; arranging and conducting of courses, seminars, workshops, conferences, symposiums in the field of medicine and medical science; editing of medical publications; teaching services in the field of medicine.

Cl.44; Medical information services; health care services; provision of information in the medical field to health professionals and patients.
Priority claimed from 15/09/2015; Application No. : 14557292 ;European Union
3315811    17/11/2015
[International Registration No. : 1286200]
WECONVENE TRADING LIMITED
1 Fore Street London EC2Y 9DT GB
Address for service in India/Attorney address:
ANOVIP
45/1, FLOOR NO:3, CORNER MARKET, MALVIYA NAGAR, NEW DELHI-110017

Proposed to be Used

IR DIVISION

THE MARK TO BE USED AS WHOLE AND AS PER LABEL PROVIDED IN THE BIRTH NOTIFICATION.

Cl.9; Radio, telegraph, telecommunications, television, photographic, teaching and sound reproducing and sound transmitting apparatus and instruments; recording, scientific apparatus and instruments; computers, data processing apparatus, computer equipment, computer modems and peripherals; calculating machines; magnetic tapes and discs; computer software and computer programmes; mobile applications; computer software for the transmission, recording, reproduction, display, organization, management, manipulation and review of messages, text, images, files, audio, video and audio-visual content and other data for the facilitation of communications between two or multiple users via computer networks, communication networks and the global information network; computer software development tools; video tapes and video discs; compact discs and CD-roms; semi-conductor memory units; cinematographic films prepared for exhibition; parts and fittings for all the aforesaid goods.

Cl.35; Business information services; provision of on-line business and commercial information; business appraisal services; business management assistance; business research; commercial information agency services; publication of publicity texts; advertising; market research; document reproduction; preparation of business information and statistics; updating and maintenance of data in computer databases; compilation of information into computer databases; updating of information on computer databases.

Cl.38; Telecommunication services; communication of information by electronic means; electronic news agency services; message sending and message delivery services; leasing, hire and rental of telecommunications apparatus and instruments; news agencies; news broadcasting; transmission of news and information; news agencies; terrestrial or satellite broadcasting services; providing access to databases; transmitting and receiving text, images, files, audio, video and audio-visual content and other data for the facilitation of communications between multiple users via computer networks and communication networks; audio and video teleconferencing; providing user access to third party web sites, computer networks and communications networks; transmission of business information and statistics; leasing of access time to computer databases.

Cl.41; Educational, teaching and training services; publication services; production of cine films and of television and radio programmes; entertainment services; sports entertainment services.

Cl.42; Updating of information on computer databases namely, updating software databases; writing and development and design of computer software; computer programming services; leasing, hire and rental of computer hardware, computer software and computer programmes; graphic design; computer services featuring software for enabling and managing simultaneous, multiple modes of communication via computer networks, communication networks and the global information network; development and design of computer software for video conferencing, audio conferencing, computer desktop sharing, file transfer; providing technical support services.

Cl.45; Computer software licensing services.
Trade Marks Journal No: 1905 ,   10/06/2019           Class 99

Life Robotics

Priority claimed from 24/04/2015; Application No. : 2015-040572 ;Japan
3418967    25/05/2016
[International Registration No. : 1272341]

LIFE ROBOTICS INC.
2-9-11, Tomioka, Koto-Ku Tokyo 135-0047 Japan

Address for service in India/Agents address:
CHADHA & CHADHA.
F-46, HIMALYA HOUSE, 23 KASTURBA GANDHI MARG, NEW DELHI -110001.

Proposed to be Used

IR DIVISION
THE MARK TO BE USED AS A WHOLE.

Cl.7;Robots and robotic arms for metalworking; robots and robotic arms for load handling; robots and robotic arms for agricultural purposes; robots and robotic arms for wrapping and packaging; robots and robotic arms for processing plastics; robots and robotic arms for manufacturing semi-conductors; robots and robotic arms for sorting, transporting and supplying of parts as an auxiliary for industrial assembly work; industrial robots; robotic arms for industrial purposes; machine elements [not for land vehicles].

Cl.9;Computer software; robotic arms for laboratory use, which can do all kinds of behavior by computer programs for control; tablet computers.

Cl.42;Providing temporary use of non-downloadable computer software; providing computer programs on data networks.
3515882    11/01/2017
[International Registration No. : 1182677]

ATLANTICA AGRICOLA, S.A.
c/ Corredera, 33 E-03400 VILLENA (Alicante) Spain

Address for service in India/Attorney address:
ANOVIP
45/1, FLOOR NO:3, CORNER MARKET, MALVIYA NAGAR, NEW DELHI-110017

Proposed to be Used

IR DIVISION
THE MARK TO BE USED AS WHOLE AND AS PER LABEL PROVIDED IN THE BIRTH NOTIFICATION.

Cl.1; Chemicals used in industry, science and photography, as well as in agriculture, horticulture and forestry; unprocessed artificial resins, unprocessed plastics; soil fertilizers; fire extinguishing compositions; tempering and soldering preparations; chemical substances for preserving foodstuffs; tanning substances; adhesives for use in industry, all made from natural extracts.

Cl.5; Pharmaceutical and veterinary products; sanitary products for medical use; dietetic substances for medical use; food for babies; plasters, materials for dressings; teeth filling and dental impression materials; disinfectants; products for destroying vermin; fungicides; herbicides, all made from natural extracts.

Cl.35; Advertising; business management; business administration; office functions.
Priority claimed from 02/11/2016; Application No. : 143606 ;Bulgaria
3535957  16/01/2017
[International Registration No. : 1339586]
KONSTANTIN 2004 AD
Pavlikenska Str. No. 16, j.k. Kamenitsa BG-4000 Plovdiv BG
Address for service in India/Attorney address:
CHADHA & CHADHA IP
F-46, HIMALAYA HOUSE, 23 K.G. ROAD, NEW DELHI-110001, INDIA.

Proposed to be Used
IR DIVISION
THE MARK TO BE USED AS WHOLE AND AS PER LABELED PROVIDED IN THE BIRTH NOTIFICATION.

Cl.29; Fruit-based snack food; dried fruit mixes; organic nut and seed-based snack bars; fruit chips; snack foods based on vegetables.

Cl.30; “Biscuits; wholewheat crisps; biscuits having a chocolate flavoured coating; biscuits flavoured with fruit; biscuits having a chocolate coating; biscuits containing fruit; half covered chocolate biscuits; filled chocolate bars; bruschetta-topped bread; muesli bars; cereal bars; cereal preparations; crackers; muesli; cereal-based snack food; taralli (Italian crackers); chocolate confectionery
Priority claimed from 03/05/2016; Application No. : 4269798 ;France
3538506  26/08/2016
[International Registration No. : 1335217]
CREDIT AGRICOLE SA
12 Place des Etats-Unis F-92127 MONTROUGE CEDEX France
Address for service in India/Attorney address:
ANOVIP
45/1, FLOOR NO:3, CORNER MARKET, MALVIYA NAGAR, NEW DELHI-110017

Proposed to be Used

IR DIVISION
THE MARK TO BE USED AS WHOLE AND AS PER LABEL PROVIDED IN THE BIRTH NOTIFICATION.

Cl.9: Debit cards, and/or credit cards, and/or payment cards with magnetic strips and/or microprocessors with or without contactless payment function; loyalty cards, discount cards, electronic cash cards; machines for counting and sorting money, automatic cash dispensers (ATM); electronic banking terminals for consulting accounts, banking and financial information and enabling the deposit of money and/or checks; electronic banking terminals for carrying out monetary exchanges; counterfeit [false] coin detectors; readers for memory or chip cards, magnetic cards, payment cards, credit cards, debit cards, loyalty cards, discount cards; downloadable computer software applications for personal and hand-held computers, mobile telephones, digital tablets for online access to a site proposing information in the fields of banking, insurance, finance and real estate; software in the fields of banking, insurance, finance and real estate; secure
payment software for Internet-type computer communication networks; equipment for processing secure payments on
Internet-type computer communication networks.

Cl.16; Paper, cardboard; printing products; bookbinding material; photographs; newspapers, magazines, leaflets,
newsletters, prospectuses, books, printed booklets, printed fact sheets, envelopes, labels, instructional or teaching
material (except apparatus); plastic materials for packaging, namely bags, sachets, films and sheets; printing blocks.

Cl.35; Advertising; commercial business management; commercial administration; business consultancy, inquiry and
information services, business organization and management consultancy; business management assistance;
commercial or industrial company management assistance; commercial business appraisal; professional business
consultancy; commercial information and advice for consumers (consumer advice shop); updating of advertising
material; dissemination of advertising matter (leaflets, pamphlets, printed matter, samples); accounting; account
verification; organization of exhibitions for commercial or advertising purposes; economic forecasting; tax preparation;
compilation of statistics; office functions; public relations; collection and systematization of data in a central file;
computerized file management; information searches in computer files for others; all these services may be provided via
the Internet.

Cl.36; Insurance services, reinsurance services; insurance information; insurance brokerage; insurance consultancy;
financial affairs, monetary affairs, banking affairs, real estate affairs; credit agencies; home banking; provision of credits;
lease-purchase financing; financial sponsorship; debt collection agencies; capital investment, information relating to
finance; information relating to finance, stock exchange listing, stock exchange brokerage, issuing of travelers’ checks
and letters of credit, issuing of payment securities, issuing of debit and credit cards; pension funds, financial analysis,
financial estimates (banking, insurance, real estate); fiscal valuations; financing services, loans (financing), financial
transactions, mutual funds, management and investment of funds; management of securities; savings services; mutual
funds; undertakings for collective investment in transferable securities; exchange operations; financial operations;
monetary operations; payment by installments; fund payment; loans (financing); collateral loans; actuarial, factoring, real
estate expertise, real estate management, credit card and debit card services, safe deposit boxes; deposits of valuables;
check verification; electronic funds transfer; financial and banking management; financial market research and
prospecting; financial indices and financial indexing; all these services may be provided via the Internet.

Cl.38; Telecommunications, communication services, namely, communications via computer, via telephone, via
Internet-type network; transmission of information using Internet access codes, via Internet-type networks, via telematic
means or computer terminals, electronic transmission of data, images and documents via computer terminals or
transmission systems such as waves, satellites, Internet network; online messaging services, electronic data exchange
services; transmission of information via video communication; telecommunication and electronic messaging services
via online services; rental of access time to a database server center; dissemination of banking, financial, insurance
and/or real estate information by any method such as data processing, telematics, terrestrial networks, audiovisual
technique; transmission of financial statistics and indices and all encrypted data or texts related to banking, financial
instruments and securities; secure transmission of messages related to banking and financial transactions and
consulting relating thereto; banking and/or financial data transmission via a secure global electronic communication
network; provision of access to a secure and global electronic communication network; electronic transfer of information
related to payment, capital, securities, commercial paper and cash flow transactions.

Cl.41; Education; training; entertainment; sponsorship of sporting and cultural activities; information relating to
entertainment or education; leisure services; publication of books, newspapers, magazines, pamphlets, newsletters,
prospectuses, printed booklets, printed fact sheets; organization of competitions (education or entertainment);
organization and conducting of training courses, colloquiums, conferences or congresses; organization of exhibitions for
cultural or educational purposes; booking of seats for shows; game services provided online from a computer network;
gambling services; electronic publication of books, newspapers, magazines, leaflets, newsletters, prospectuses, printed
booklets, printed fact sheets; electronic desktop publishing services.

Cl.42; Design and development of software, websites and downloadable computer software applications; programming
for computers; maintenance and updating of software, websites and downloadable computer software applications;
research and development of new products for others; technical project studies; evaluations, assessments and research
in the fields of science and technology provided by engineers; consulting relating to software, websites and
downloadable computer software applications; conversion of computer programs and data, other than physical
conversion; conversion of data or documents from physical to electronic media; authentication of works of art.
Absolute Audio Labs

Priority claimed from 02/09/2016; Application No. : 1338623 ;Benelux
3538777  30/11/2016

[International Registration No. : 1339455]
ABSOLUTE AUDIO LABS B.V.
Koninginneweg 11 NL-1217 KP Hilversum

Address for service in India/Attorney address:
ANOVIP
45/1, FLOOR NO:3, CORNER MARKET, MALVIYA NAGAR, NEW DELHI-110017

Proposed to be Used
IR DIVISION
THE MARK TO BE USED AS A WHOLE.

Cl.9; Audio apparatus; software and applications for mobile devices; software to control and improve audio equipment sound quality.

Cl.10; Medical hearing instruments; hearing protection devices.
Trade Marks Journal No: 1905, 10/06/2019 Class 99

3613388 24/04/2017
[International Registration No. : 1359226]
S.C. OMP S.R.L
Calea Moinesti nr. 34 600281 Bacau, Judetul Bacau Romania
Address for service in India/Attorney address:
ANOVIP
45/1, FLOOR NO:3, CORNER MARKET, MALVIYA NAGAR, NEW DELHI-110017

Proposed to be Used
IR DIVISION
THE MARK TO BE USED AS WHOLE AND AS PER LABEL PROVIDED IN THE BIRTH NOTIFICATION.

Cl.4; Motor oil.

Cl.6; Rods of metal for brazing and welding; anchors; screws of metal; soldering wire of metal.

Cl.7; Agricultural machines; agricultural implements, other than hand-operated; air compressors [machines]; machine tools; milking machines; mixers [machines]; pumps [machines]; threading machines; blades [part of machines]; concrete mixers [machines]; electrodes for welding machines; welding machines, electric; tools [part of machines]; chisels for machines; high pressure washers; generators of electricity; welding apparatus, gas-operated; vacuum cleaners.

Cl.8; Agricultural implements, hand-operated; garden tools, hand-operated; hand tools, hand-operated; tube cutters [hand tools].

Cl.9; Battery chargers; gloves for protection against accidents; protective helmets; clothing for protection against accidents, irradiation and fire.
Chal-Tec GmbH
Wallstr. 16 10179 Berlin DE

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used

IR DIVISION
THE MARK TO BE USED AS WHOLE AND AS PER LABLE PROVIDED IN THE BIRTH NOTIFICATION.

Cl.9; Ergometers; directional compasses.

Cl.10; Pulse meters; pulse measuring devices; pulse meters for medical purposes.

Cl.28; Inflatable punching bags; billiard game playing equipment; billiard markers; billiard equipment; pool table cushions; skittles; billiard cue chalk; billiard balls; billiard cues; billiard cue tips; billiard cues; billiard tables; coin-operated billiard tables; boxing gloves; punching bags; soccer balls; weight lifting benches; kites; kite handles; kite string; kite string; kite string; kite tails; stationary exercise bicycles; rollers for stationary exercise bicycles; machines for physical exercises; indoor fitness apparatus; football gloves; soccer goals; soccer balls; weight lifting belts [sports articles]; weight machines for physical exercise; dumb-bell shafts [for weight lifting]; weight lifting belts [sports articles]; weight lifting gloves; boxing gloves; dumb-bells [for weight lifting]; barbells for weight lifting; kite reels; in-line roller skates; soccer ball knee pads; soccer ball knee pads; billiard balls; billiard cue tips; exercise treadmills; soccer ball goal nets; punching bags; billiard markers; billiard markers; rollers for stationary exercise bicycles; skateboard wheels, scooters [toys]; roller skates; rowing machines; skateboards; skateboards [recreational equipment]; indoor football tables; toys; punching toys; toy roller skates; sporting articles and equipment; sporting articles not included in other classes; stands for jogging machines; bags for skateboards; kite parts; kite parts; billiard tables; table football tables; trampolines; gymnastic articles not included in other classes; reduced sized footballs.
3662418   27/02/2017
[International Registration No. : 1370805]
PRZEDSIEBIORSTWO WIELOBRANZOWE "AUTOS" SPÓLKA Z O.O.
ul. Unii Europejskiej 2B PL-86-050 Sołeck Kujawski Poland
Address for service in India/Attorney address:
ANOVIP
45/1, FLOOR NO:3, CORNER MARKET, MALVIYA NAGAR, NEW DELHI-110017

Proposed to be Used

IR DIVISION
THE MARK TO BE USED AS WHOLE AND AS PER LABLE PROVIDED IN THE BIRTH NOTIFICATION.

Cl.12; Commercial vehicles and vans; engines for commercial vehicles; spare parts for commercial vehicles and vans; spare parts for trailers and semi-trailers; spare parts for buses; parts and accessories for motor vehicles.

Cl.35; Business administration and management of hotels; business management of shops and warehouses and on-line shops with the following goods: commercial vehicles and vans, engines for commercial vehicles, spare parts for commercial vehicles and vans, spare parts for trailers and semi-trailers, parts and accessories for buses, parts and accessories for mechanical vehicles, cars and vans, motor vehicles, motorcycles, parts and accessories for motorcycles.
SKIN STATION

3665147  28/07/2017
[International Registration No. : 1325206]

GOTTARDO S.P.A.
Galleria Spagna, 9 PADOVA Italy

Address for service in India/Attorney address:
CHETAN CHADHA
F-46 Himalaya House, 23 K G Road New Delhi-110001

Proposed to be Used
IR DIVISION

Cl.3; Facial washes [cosmetic]; lotions for face and body care; face and neck creams for cosmetic use; body cream; lotions for beards; after-shave lotions; shaving cream; sun care preparations; aftershave creams; hair removal and shaving preparations; depilatory wax; cotton wool for cosmetic purposes; cotton balls for cosmetic purposes; make-up pads of cotton wool; moist wipes for sanitary and cosmetic purposes; wipes impregnated with a skin cleanser; dentifrices; perfume; fragrances for personal use; deodorants for personal use [perfumery]; cosmetics; nail polish; make-up removing preparations; make-up preparations; hair care lotions; hair spray; shampoos; hair balsam; hair glaze; hair dye; hair gel; soaps; soaps in liquid form; bar soap; cleansing milk for toilet purposes; foams for use in the shower; bath foam; bath salts; talcum powder, for toilet use; essential oils; massage oils.

Cl.5; Disinfectants; medicated dental rinses; wound dressings; dressings, medical; medical dressings, coverings and applicators; absorbent cotton; adhesive plasters; corn pads; corn plasters; sanitary preparations for medical purposes; talcum powder (medicated-) for babies; infant formula; food supplements; adult diapers; nappies for babies and incontinents; sanitary towels; sanitary pads.

Cl.8; Nail scissors; razors; razor blades; manicure and pedicure tools; manicure implements; pedicure implements; pocket shears; files [tools]; tongs; nail clippers electric and non-electric; depilation appliances; hair cutting and removal implements.

Cl.10; Air inflatable garments for medical purposes; cushioning devices for medical use; thermometers for medical purposes; condoms; ear picks.

Cl.16; Bibs of paper; face cloths made of paper; paper washcloths; paper shopping bags; conical paper bags; freezer bags; cellulose wipes; tissues of paper for removing make-up; napkins of cellulose for cosmetic purposes; drawer liners of paper, perfumed or not; paper handtowels; face towels of paper; toilet rolls; hygienic hand towels of paper; food waste bags of paper for household use; garbage bags of paper [for household use]; paper bags for household use; napkins made of paper for household use; household paper; facial tissues of paper; paper bags and sacks; paper baby bibs; kitchen rolls [paper]; table napkins of paper; paper face towels; paper towels; paper wipes; drying towels of paper; paper tissues; toilet paper, place mats of paper; paper, disposable napkins.

Cl.21; Manual toothbrushes; toothbrushes, electric; toothbrush containers; nail brushes; sponges; make-up sponges; make-up brushes; shaving brushes; combs; brushes; bath sponges; toilet sponges; facial cleansing sponges; toilet utensils; toilet cases; household or kitchen utensils; holders for cosmetics.
Trade Marks Journal No: 1905, 10/06/2019 Class 99

WIM STALMANS
100, rue de Bonnevoie L-1260 Luxembourg

Address for service in India/Attorney address:
ANOVIP
45/1, FLOOR NO:3, CORNER MARKET, MALVIYA NAGAR, NEW DELHI-110017

Proposed to be Used

IR DIVISION

THE MARK TO BE USED AS WHOLE AND AS PER LABEL PROVIDED IN THE BIRTH NOTIFICATION.

Cl.35; Business management consulting; business management consulting; personnel management consulting;
business management consulting services; business organization and management consulting; business process
management and consulting; business organisation and management consulting; business organisation and
management consulting services; consulting services in business organization and management; business management
consulting services in the field of information technology; business consulting; professional business consulting;
business consulting services; business organisation consulting; business organization consulting; business research
consulting; business relocation consulting; business consulting for enterprises; acquisitions (business -) consulting
services; business planning and business continuity consulting; business consulting services in the agriculture field;
promotional advertising relating to philosophical training; career information and advisory services (other than
educational and training advice); career advisory services (other than education and training advice); retail services in
relation to educational supplies; wholesale services in relation to educational supplies.

Cl.36; Financial consulting; financial consulting services; financial consulting and advisory services; financial
consultancy; consultancy (financial -); financial consultancy services; financial loan consultancy; financial consultancy
and insurance consultancy; financial strategy consultancy services; risk management consultancy [financial]; financial
analysis and consultancy; financial consultancy and advisory services; financial advice and consultancy services;
financial advisory and consultancy services; financial and investment consultancy services; financial consultancy
relating to loans; financial consultancy for lottery winners; financial consultancy and information services; consultancy
services relating to financial investment; financial consultancy in the energy sector; financial consultancy services
relating to investments; financial consultancy relating to credit services; consultancy relating to educational financial
assistance; insurance and financial information and consultancy services; financial information, data, advice and
consultancy services; financial consultancy services relating to infrastructure investment; financial consultancy relating
to real estate investment; financial consultancy relating to student loan services; financial consultancy in the field of risk
management; financial consultancy relating to the execution of cashless payment transactions; financial consultancy in
relation to the buying and selling of businesses; providing information, consultancy and advice in the field of financial
valuation; payment processing services; payment processing; credit card payment processing; tax payment processing
services; electronic processing of payments; processing of electronic payments; processing of payments for banks;
processing of credit card payments; processing of electronic check payments; processing of debit card payments;
processing payments made by charge cards; processing of payments for building societies; processing of payment
transactions via the internet; processing electronic payments made through prepaid cards; processing of payments in
relation to charge cards; processing of payments in relation to credit cards; processing payments for the purchase of
goods and services via an electronic communications network; payment administration services; electronic payment
services; retirement payment services; automated payment services; financial payment services; remote payment
services; bill payment services; collection of payments; payment transaction card services; check payment guarantee services; telegraphic remittance [payment] services; automated payment of accounts; financial pre-payment services; conducting cashless payment transactions; credit card payment services; debit card payment services; preparation of pension payments; acceptance of bill payments; payment and receipt of money as agents; bill payment services provided through a website; credit services for payment of insurance premiums; electronic wallet services (payment services); money order payment guarantee services; tax and duty payment services; clearing services for payment transactions; online bill payment services; issuing of payment gift cards; issuing of payment gift vouchers; home collection of financial payments; arranging the payment of customs duties; credit card and payment card services; agencies for collecting gas utility payments; financial transfers and transactions, and payment services; collection of payments for goods and services; financial management of reimbursement payments for others; credit services for the payment of insurance premiums; guaranteeing payment of medical expenses for foreign travellers; bank card, credit card, debit card and electronic payment card services; issuing electronic payment cards in connection with bonus and reward schemes.

Cl. 41: Training; training courses; providing training; industrial training; training services; personnel training; coaching [training]; computer training; computerised training; business training; adult training; training consultancy; advanced training; continuous training; training and further training consultancy; provision of training; providing of training; computer training services; computer education training; training in administration; training of teachers; practical training services; practical training [demonstration]; training (practical -) [demonstration]; training in electronics; industrial relations training; manufacturing training services; computer based training; personal development training; postgraduate training courses; written training courses; staff training services; conducting training seminars; management training services; teacher training services; business training services; training and instruction; organisation of training; personal coaching [training]; training in computer programming; publication of training manuals; business training consultancy services; provision of training courses; providing courses of training; training courses (provision of -); production of training videos; training relating to sales; education, teaching and training; training facilities (provision of -); provision of training facilities; production of training films; workshops for training purposes; training in communication techniques; training in public relations; training in business skills; training in electrical engineering; sales personnel training services; electronic data processing training; instruction in circuit training; training services for personnel; education and training services; training and education services; organising of business training; organisation of training seminars; engineering training college services; training in business management; setting of training standards; training and management training services; computer education training services; computer training advisory services; computer assisted training services; organising of commercial training; organisation of training courses; training of financial personnel; instructional and training consultancy; provision of online training; arranging of training courses; providing online training seminars; conducting training seminars for clients; training relating to data processing; training relating to computer techniques; training relating to computer hardware; training relating to employment opportunities; courses (training -) relating to management; courses (training -) relating to finance; provision of education and training; provision of training and education; computerised training in computer-aided programmes; courses (training -) relating to science; courses (training -) relating to law; training services relating to finance; training relating to computer software; training relating to computer programmes; advisory services relating to training courses; courses (training -) relating to accountancy; courses (training -) relating to insurance; courses (training -) relating to engineering; training services relating to computers; training services relating to logistics; technical training relating to safety; training in data processing techniques; consultancy services relating to training; training services relating to business; providing of continuous training courses; providing of further training courses; training services relating to data communications; provision of computer related training courses; training courses relating to system analysis; provision of training services for business; organisation of computer training to training; arranging of workshops and computer training (arranging of -) [training]; arranging and conducting of workshops [training]; business training provided through a game; training in the field of advertising; organisation of seminars relating to training; arranging of seminars relating to training; training in the maintenance of computers; organisation services relating to business management; arranging of conferences relating to training; technical training relating to industrial risk; arranging professional workshop and training courses; training services relating to electrical engineering; arranging of competitions for training purposes; organisation of symposia relating to training; providing training courses on business management; training services relating to retail management; arranging of festivals for training purposes; organisation of computer related training courses; training services relating to computer systems; training services relating to computer programs; training services relating to computer software; career counselling [training and education advice]; vocational guidance [education or training advice]; guidance (vocational -) [education or training advice]; arranging of presentations for training purposes; consultancy services relating to engineering training; arranging of conventions for training purposes; courses (training -) relating to customer services; education services relating to business training; training courses relating to computer hardware; arranging of demonstrations for training purposes; provision of information relating to training; training in the use of computers; training relating to data processing techniques; arranging of exhibitions for training purposes; training services relating to retail marketing; provision of training courses for industry; training services relating to computer software; training services relating to management consultancy; publication of educational and training guides; arranging and conducting of training courses; providing of training, teaching and tuition; education, entertainment and sports; publishing and reporting; services for the provision of training in the use of computer keyboards; providing on-line information and news in the field of employment training; training courses in strategic planning relating to advertising, promotion, marketing and business; conducting of instructional, educational and training courses for young people and adults; consultancy services relating to the education and training of management and of personnel; provision of information and preparation of progress reports relating to education and training; publication of documents in the field of training science; public law and social affairs; education and training in the field of electronic data processing; education and training services in relation to real estate management; education and training in the field of music and entertainment; provision of training courses for young people in preparation for careers; provision of training courses for young people in preparation for vocations; provision of training courses for young people in preparation for employment; production of video tapes for corporate use in corporate educational training; production of video tapes for corporate use in management educational training; providing of training in the field of health care and nutrition; services for the provision of training in the use of...
computers; training services relating to the repair of computer controlled test systems; training services relating to the use of computer aided engineering systems; education services relating to the training of personnel in food technology; training services relating to the maintenance of computer controlled test systems; training services relating to the installation of computer controlled test systems; providing of training in the fields of agriculture, horticulture and forestry; training of personnel in skills relating to word-processing; teaching and training in business, industry and information technology; consultancy services relating to the analysis of training requirements; training in the use and operation of data processors; career information and advisory services (educational and training advice); education and training in the field of business management; education and training services in relation to business management; training services in the field of computer software development; consultancy services relating to the organization of training courses; organisation of youth training schemes relating to the tool industry; organisation of youth training schemes relating to the building industry; staff training services relating to the retail trade; consultancy services relating to the training of employees; training in the use of data processing programs; training relating to the provision of legal services; staff training services relating to modern office technology; training services relating to the maintenance of computers; training services in the field of project management; provision of training via a global computer network; training in the field of real estate management; training services relating to the use of information technology; training services concerned with the use of computer software; training of personnel in skills relating to office systems; training in the field of communication technologies; training courses relating to data base designs; training services relating to the repair of computers; training services relating to the installation of computers; staff training in the use of electronic equipment; training in the development of computer programs; courses (training -) relating to research and development; provision of training facilities for young people; arrangement of training courses in teaching institutes; conducting of courses relating to administrative training; training services relating to computer-aided manufacturing; career counselling relating to education and training; training in the development of software systems; training in the design of computer memories; training in the design of software systems; training in the design of computer programs; training in the development of computer systems; training in the fields of optics and optoelectronics; training services relating to computer-aided design; training in the maintenance of word processors; arranging and conducting of training seminars; training in the operation of computer memories; training in the operation of computerised systems; training services relating to computer-aided testing; career advisory services (education or training advice); training in the operation of integrated circuits; providing courses of training for young people; business training provided through a simulation structure; training in the design of integrated circuits; training in the development of integrated circuits; provision of training courses in personal development; training in the operation of computer programs; training in the operation of computer systems; training of personnel in skills relating to word-processing; teaching and training in business, industry and information technology; information services relating to education; advisory services relating to education; vocational education and training services; educational services relating to the application of computer systems; education services relating to the application of computer software; educational services relating to the writing of computer programs; education services relating to the use of computers in business; computer based educational services in the field of business management; education services in the nature of courses at the university level.

CI.42: Computer consulting services; computer software consulting services; computer hardware and software consulting services; consulting services relating to computer software.
Trade Marks Journal No: 1905, 10/06/2019 Class 99

3773672  14/02/2018
[International Registration No. : 1243623]
ERREA' SPORT S.P.A.
Via G. di Vittorio 2/1, Frazione San Polo I-43056 Torrile (PR) Italy
Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
IR DIVISION

Cl.3;Perfumes and alcoholic and non-alcoholic perfumery; eaux de toilette; extracts (perfumes); essential oils; premoistened cosmetic towelettes; toning lotions; moisturising and nourishing creams; lip gloss; creams; gels and hand lotions; moisturising, nutrient and exfoliating preparations for the body; multi-purpose creams; water and oils for the body; deodorants; anti-perspirants; depilatory creams; sun creams; gels; body lotions; bath foam; eaux de toilette; hair shampoos and conditioners; hair lacquers; hair sprays and mousses; body hygiene products, including for example, solid soaps, liquid and in powder; shower and bath foam; bath salts; oils and make-up powder; talcum powder and powders for sprinkling; foot hygiene products; products for personal hygiene; products for dental hygiene; dentifrices; mouthwash; breath freshening sprays.

Cl.9;Spectacles; sunglasses; spectacle cases and frames; mouse pads.

Cl.14;Clocks and watches; chronometers; chronographs; alarm clocks.

Cl.16;Adhesives [glues] for stationery purposes; stickers (stationery); ball-point pens; fountain pens; pen cases; calendars; rubber erasers; diaries; writing or drawing books; paint brushes; pencils; greeting cards; coasters; paper handkerchiefs; paper table covers; paper; cardboard and goods made from these materials, not included in other classes; stationery; rulers (stationery).

Cl.18;Bags; multi-purpose sports bags; handbags; bags of leather and imitations of leather; small bags; canvas bags; sport bags, namely bags for carrying balls; camping, beach, travelling bags; bum bags; cosmetic bags sold empty; school ruck sacks; trunks; valises; ruck sacks; umbrellas; walking sticks; parasols; key cases leatherware; briefcases; leather and imitations of leather; satchels; business card cases; purses, not of precious metal; notecases; sports bags; football bags; wetsuit bags.

Cl.25;Sports clothing and leisurewear for men, women and children, including sports jerseys; undershirts; T-shirts; polo shirts; tank tops; sweatshirts; sweat suits; sweat jackets; pullovers; polo neck jumpers; shirts; skirts; trousers; bermuda shorts; muscle shorts; jackets; coats; jeans; jerseys; ties; suits; combinations (clothing); full tracksuits for sports teams; training suits; sports costumes, including costumes for football, five-a-side football, volleyball, rugby and basketball; clothing for football, five-a-side football, volleyball, rugby, basketball, tennis, cycling, golf, baseball, spinning, running and exercise in general, not included in other classes; ski pants and ski suits; belts (clothing); sport belts (clothing); footwear; shoes; shoes for sports, including shoes for football, five-a-side football, volleyball, rugby, basketball, tennis, cycling, golf, baseball, spinning, running, gymnastics and exercise in general, not included in other classes; ski boots; swim shoes; slippers; headgear, including caps and hats; ear muffs; head sweatbands; hats and berets for sport in general; bandanas; gloves (clothing); mufflers; wristbands; stockings; socks; sweat-absorbent stockings; slippers; panty hose; underwear, including underpants, brassieres, singlets, panties, boxer shorts, g-strings (thongs); underwear, in particular for playing sport, namely legwarmers, bermuda shorts, elasticated T-shirts; nightwear; beachwear and bathing wear, including bathing suits, bathing trunks; bathrobes; rainwear.

Cl.28;Bags adapted for carrying sporting articles; appliances for gymnastics, training and body building; gymnastic and sporting articles not included in other classes; balls for games; playground balls; gloves for goalkeepers; gloves for games; shin guards (sports articles); knee guards; bands for sports; sports equipment.

Cl.35;Wholesaling and retailing of perfumery, spectacles, horological instruments and jewellery, stationery, luggage,
clothing, sporting articles; wholesale and retail sale services of the aforesaid goods provided via Internet.

Cl.41; Organisation of sports competitions; education; providing of training; amusements; sporting and cultural activities.
Priority claimed from 15/09/2017; Application No. : 302017000103761 ;Italy
3864678 13/12/2017  
[International Registration No. : 1407453]
PIRELLI TYRE S.P.A.
Viale Piero e Alberto Pirelli, 25 I-20126 MILANO Italy
Address for service in India/Attorney address:
CHADHA & CHADHA IP
F-46, HIMALAYA HOUSE, 23 K.G. ROAD, NEW DELHI-110001, INDIA.

Proposed to be Used

IR DIVISION
THE MARK TO BE USED AS WHOLE AND AS PER LABEL PROVIDED IN THE BIRTH NOTIFICATION.

Cl.9;Electronic monitoring instruments, other than for medical use; wireless communication apparatus; computer software (recorded); downloadable applications for use with mobile devices; software and applications for mobile devices including software and applications; downloadable computer software for remote monitoring and analysis; software for data transmission; applications for smartphones providing information to the public and for measuring data of vehicle running motion; computer programs for measuring data of vehicle running motion; software for facilitating transport booking services and bike sharing services; software for facilitating transport booking services and bike sharing services; software for facilitating the scheduling, planning, organization, management and providing of temporary use of bicycles; navigation, guidance, tracking, targeting and map making devices; measuring, detecting and monitoring instruments, indicators and controllers; electronic sensors; tire monitoring apparatus; tire pressure sensors; tire pressure gauge; magnetic, smart, microprocessor cards of subscription and payment related to the rental of bicycles.

Cl.12;Vehicles and parts and fittings for vehicles; treads for vehicles; rubber articles (repairing materials of rubber) for repairing tires namely adhesive rubber patches for repairing inner tubes; inner rubber tubes for pneumatic tires; tires, solid, for vehicle wheels; pneumatic, semi pneumatic and/or solid tires; vehicle wheels; wheel rims; inner tubes and mousse for vehicle tires; non-metallic support for use in or with tires for vehicles.

Cl.39;Rental of cycles; rental, hiring, chartering and leasing of bicycles; rental, booking and providing of information relating to bicycle rental services locating of bicycles; providing bicycles booking services via mobile applications; route planning services; navigation services; provision of traffic data and traffic information services; tracking of bicycles; bicycle breakdown assistance; recovery services for vehicles; information services related to the aforesaid services; rental of parking spaces for land vehicles, in particular for bicycles and two wheeled vehicles.

Cl.42;Hosting of platforms, portals and databases on the internet; providing of computer programs for transport booking services, for organizing, scheduling, planning, managing and sharing of temporary use of bicycles and for programming, maintaining and communicating with vehicles; providing of computer programs for technical fault diagnosis.
THE IMPACT

3902485   02/05/2018
[International Registration No. : 1414650]
THE IMPACT SOCIETY
1350 AVE OF THE AMERICAS, SUITE 2900 NEW YORK NY 10019 United States of America
Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India
Proposed to be Used
IR DIVISION
THE MARK TO BE USED AS A WHOLE.
Cl.36; Providing financial information, research and analysis in the field of socially beneficial investing.
Cl.41; Providing educational services, namely content and educational experiences, in the field of socially beneficial investing.
COMPANY BRIDGE AND LIFE S.L.  
Calle Juan Negrín No. 57 Polígono Industrial Torrellano E-03203 Elche Spain  
Address for service in India/Attorney address:  
CHADHA AND CHADHA  
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India  

**Proposed to be Used**  

**IR DIVISION**  

*THE MARK TO BE USED AS WHOLE AND AS PER LABEL PROVIDED IN THE BIRTH NOTIFICATION.*  

**Cl.18:** Leather and imitation leather; animal skins; trunks and suitcases; shoulder belts [straps] of leather; wallets; pocket wallets; pocket wallets; bags; bags for sports; canvas bags; shopping bags; bags and beach bags; bags and traveling bags; handbags, small handbags, wallets [handbags]; shoulder bags; tote bags; all-purpose sports bags; gym bags; leather and imitations of leather; traveling cases [leatherware]; cases of leather or leather board; vanity cases; key cases; credit card cases [notecases]; backpacks; purses, coin purses; briefcases (satchels); garment bags for travel; card cases [notecases]; furs, not processed; umbrellas; parasols.  

**Cl.24:** Home textiles; household linen; textile goods for furniture; table runners; bedspreads; bed covers; Covers; covers for tables; coverlets [bedspreads]; mattress covers; crib covers; coverlets; duvets; labels of textile materials; bed skirts; felt; pillowcases; cushion covers; mattress covers; covers for chairs; duvet covers; covers [loose] for furniture; bed clothes; bed blankets; table linen; tablecloths; kitchen towels (textile); woven-fabric handkerchiefs; textile coasters; bath linen, except clothing; bedding and blankets; kitchen linen and table linen; linen for household purposes, including face towels; sheets; coverlets; table napkins of textile; tapestries; towels; towels of textile; kitchen towels.  

**Cl.25:** Clothing; footwear; headgear; coats; bath robes; anoraks; overalls; dressing gowns; negligees (dressing gowns); teddies [undergarments]; blazers; boots; half-boots; socks; boxer shorts; shirts; T-shirts; vests; bodices [lingerie]; jackets; headbands; belts; neckties; skirts; scarves; caps; caps [headwear]; gloves; jerseys; stockings; suspenders/garters; stockings; wristbands; trousers; short trousers; bandanas [neckerchiefs]; polo shirts; apparel; underwear; sandals; headgear; hats; sweatshirts; sweaters; brassieres; suits; bathing suits; clothing; sun visors; shoes; sports shoes; sports shoes.  

**Cl.35:** Advertising and marketing; commercial business management; computer file management; commercial administration; office functions; sales promotion services for others; import and export services; intermediary business services relating to the marketing of goods (including services provided via a global computer network or by any other computer means); wholesale, retail or retail sale in stores of leather and imitation leather, animal skins, trunks and suitcases, umbrellas and parasols, leather shoulder belts, wallets/wallets, wallets, bags, sports bags, canvas bags; wholesale, retail or retail sale in stores of shopping bags, beach hold-alls, beach bags, travel bags, handbags, small handbags, purses [handbags], shoulder bags; wholesale, retail or retail sale in stores of tote bags, all-purpose sport bags, gym bags, leather and imitation leather; wholesale, retail or retail sale in stores of traveling sets [leatherware], leather or leather-board cases, vanity cases, key cases; wholesale, retail or retail sale in stores of credit card cases (note cases), rucksacks, purses, document holders (wallets), garment bags, card cases (note cases), animal skins, non-processed furs, trunks and suitcases, umbrellas, parasols; wholesale, retail or retail sale in stores of clothing, footwear, headgear, coats, bath robes, anoraks, dressing gowns/negligees, teddies [undergarments], blazers, boots, booties, socks, footwear, pants, shirts, t-shirts, jerseys underwear; wholesale, retail or retail sale in stores of camisoles, jackets, headbands, belts, ties, skirts, scarves, caps, caps, gloves, jerseys, garter belts/garters, stockings, wristbands, trousers, shorts; wholesale, retail or retail sale in stores of scarves, polo shirts, clothing, underwear, sandals, headgear, hats, sweatshirts, sweaters, brassieres, suits, bathing suits, dresses, visors, shoes, sports shoes; and wholesale or retail services via global computer networks, by catalog, by mail order, by telephone, by radio and television and via other electronic means for leather and imitation leather, animal skins, trunks and suitcases, umbrellas and parasols, leather bandoliers, wallets / pocket wallets, billfolds, bags, sports bags, canvas bags, shopping bags, beach bags, bags for travel / travel bags, handbags, small handbags, purses [handbags], shoulder bags, satchels, multi-purpose sports bags, gym bags, leather and imitation
leather, travel cases [leather goods], cases of leather or leatherboard, cases for toiletries, cases for keys, cases for credit cards [wallets], backpacks, coin purses / coin holders, document cases [wallets], garment cases, card cases [wallets], animal skins, untreated skins, trunks and suitcases, umbrellas, parasols, clothing, footwear, headgear, coats, bathrobes, anoraks, robes / dressing gowns / house coats, bodysuits [underwear], blazers, boots, ankle boots, socks, footwear, underpants, shirts, t-shirts, vests, camisoles, jackets, headbands, belts, neckties, skirts, scarves, caps, gloves, sweaters, garters, stockings, clothing, footwear, headgear, wristbands, trousers, shorts, handkerchiefs, clothing, polo shirts, garments, underwear, sandals, headgear, hats, sweatshirts, sweaters, bras, suits, swimwear, dresses, visors, shoes, sport shoes.
LYRA NETWORK
109 rue de l'Innovation F-31670 LABEGE France

Address for service in India/Attorney address:
ANOVIP
45/1, FLOOR NO:3, CORNER MARKET, MALVIYA NAGAR, NEW DELHI-110017

Proposed to be Used

IR DIVISION

Cl.9: Software (recorded programs); modems; databases (electronic); instruction manuals in electronic format; computer software recorded onto CD-ROM; downloadable podcasts; electronic publications recorded on computer media; downloadable electronic publications; micro-software for computer peripherals; network access server operating software; operating software for main frame computers; communication processing software; data communication and computer networking equipment; computer data storage apparatus; fingerprint scanners; scanners [computer equipment]; fingerprint recognition devices; coin-operated mechanisms; automated teller machines [ATM]; electronic payment terminals; secure terminals for electronic transactions; protection and security equipment, namely, security tokens [encryption devices] and computer security software for the protection of payments on mobile terminals and computers; access control devices; biometric voice recognition systems; biometric access control systems; biometric fingerprint readers; monitoring instruments; electronic payment terminals; terminals for electronically processing credit card payments; software for managing financial transactions; coded cards for the electronic transfer of financial transactions; financial management software; software for card readers; security software for credit card transactions; card readers.

Cl.36: Electronic transfers of payments, financial transactions and payment services; information, data, advisory and consultancy services relating to finance; foreign currency exchange services; financial intermediation; currency brokerage; money brokerage; providing information on the foreign exchange market; providing information relating to currency exchange transactions; exchange operations; information services provided by a financial database relating to foreign exchange transactions; preparation and quotation of information on exchange rates; advisory services relating to foreign exchange transactions; computerized financial services relating to foreign exchange operations; financial management of stocks; agency services specializing in bonds and other securities; automated brokerage of financial securities; brokerage of shares and other securities; financial exchanges; shares portfolio management; trading of bank acceptances; provision of stock exchange information and data; providing online stock market information from a computer database or the Internet; trading of bonds; trading of stock options; trading of options; trading of financial derivatives; trading of financial securities; computerized information services concerning actions; clearing and financial settlement services; stock exchange quotation and listing; stock and bond brokerage services; foreign exchange market services relating to commodities futures; establishment of securities portfolios; credit brokerage; credit services; issuance of credit cards; purchase financing; payment transactions by credit cards; surety services; counseling services to clients relating to the organizing of debt collection; providing information relating to debt factoring; factoring; banking services relating to acceptance of installment payments; fund management; financial management of funds; providing of funds; securities underwriting; electronic transfer of funds by telecommunication; transfer of funds through electronic communication networks; financial and monetary transactions; online financial transactions; electronic transfer of capital; electronic funds transfer; processing of debit card transactions on behalf of others; processing of credit card transactions on behalf of others; card transaction processing for others; processing of electronic payments carried out by means of prepaid cards; processing of payments made by credit card; card payments processing; processing of electronic payments; payment processing for banks; processing of credit card payments; processing of payments for the purchase of goods and services via an electronic communication network; processing of payments by electronic check; processing of payment transactions via the Internet; electronic processing of payments via a global computer network; electronic processing of payments; payment services for taxes and fees; conducting of financial transactions on-line; conducting of financial transactions; conducting of transactions on capital markets; processing payments made by a payment card; automated money transfer services; organization of financial transactions; organizing of cash transfers; issuance of credit and debit cards; acceptance of bills of exchange; acceptance of bill payments; exchange and transfer of money; automated banking services; credit card authentication services; banking services with access by card; credit
card services; credit card and debit card services; credit card verification; credit information services; credit evaluation services; financial appraisals; financial estimates relating to banking operations; evaluation of financial assets; collection of payments; management of payments; automated payment services; electronic payment services; financial payment services; payment management services; information services regarding the automatic payment of accounts; bill payment services via a Website; financial investment services; financial advice; financial loans; financial shares exchange services; financial services; financial operations; financial forecasting services; computerized financial services; financial evaluation services; financial consultancy services; management of financial assets; banking and financial services; financial intermediary services; financial services by credit card; monetary operations; monetary services; financial and monetary services, banking services; information services related to currency exchange rates.

Cl.38: Telecommunication services; broadcasting of television and radio programs by cable or wireless networks; broadcasting of financial information on television; telecommunication services between financial institutions; dissemination of financial information by satellite; electronic communication services for the preparation of financial information; electronic communications services for financial institutions; communications by computer terminals; electronic messaging; computer-aided transmission of messages and images; transmissions of information held in databases; data transmission; digital transmission of data; transfer of data by telecommunication; services for vocal and data transmission; data communication by means of telecommunications; digital transmission of data via the Internet; consulting services relating to data communication; secure data transmission services; transmission of data, messages and information; telecommunication services for data dissemination; exchange communication of data in electronic form; data communication services accessible by access code; provision of access to databases; provision of access to data via the Internet; provision of access time to a data bank; communication services for accessing a database; provision of access to databases on the Internet; provision of access to data on communication networks; providing computer-aided telecommunication connections to databases; telecommunications services for providing access to databases; provision of user access to computer programs on data networks; telecommunication connection service to a computer network; providing access to a computer network.

Cl.42: Rental of software for financial management; design of computer systems for financial information; provision of temporary use of non-downloadable software for analyzing financial data and generating reports; development of computer hardware; development, programming and implementation of software; computer security services for protection against unauthorized access to networks and for computer system recovery; web hosting services, software-as-a-service [SaaS] and software rental; consultancy, advisory and information services in relation to information technology; data conversion and copying services, data encoding services; compilation of computer programs; design of an Internet platform for electronic trading; design of computer software; design of software for conversion of multimedia content and data from and to different protocols; design of software for smartphones; design of drivers; software design for digital signal processing; design of computer programs; design, development and commissioning of software; design, development and maintenance of intranet; design, development and programming of software; design and development of operating software for access to a computer network in the cloud [cloud computing] as well as use thereof; design and development of software for data processing; design and development of software in the field of mobile applications; design and development of data extraction systems; design and development of software for importing and managing data; design and development of software for database management; design and writing of software; design and updating of software; customized design of computer software; configuration of software; consulting relating to software design; advice relating to web page design; professional advice in connection with software; creation, design and maintenance of web sites; software authoring; creation of home pages for others; development of data programs; development of software application solutions; development and creation of computer programs for data processing; software installation; installation of database software; installation and maintenance of database software; installation and maintenance of Internet access software; software maintenance; updating of database software; updating of software; updating of software for data processing; computer programming for data regulation between buyers and suppliers; programming of software for electronic data processing [EDP]; software programming for market research purposes; programming of software for Internet platforms; programming of software for importing and managing data; programming of software for e-trade platforms; programming of Internet security programs; programming of data processing programs; computer programming; computer programming and software design; writing services of data processing programs; consulting and development services relating to software; hosting of interactive applications; hosting of multimedia applications; hosting memory space on the Internet; hosting of computerized data, files, applications and information; hosting of web applications online for others; hosting of databases; data hosting; hosting of software for library management; hosting of servers; cloud computing; infrastructure as a service [IaaS]; software rental; rental of application software; rental of operating software for access to a computer network in the cloud [cloud computing] as well as use thereof; rental of software, data processing equipment and computer peripherals; rental of software for importing and managing data; rental of software for data processing; rental of computer software; software as a service [SaaS]; data backup services; electronic data back-up; platform as a service [PaaS]; consulting in computer hardware and software; recovery of computer data; technical project studies, namely, computer recovery plan; electronic monitoring of credit card transactions for the detection of fraud via the Internet; electronic monitoring of personal identification information for the detection of identity theft via the Internet; monitoring of computer systems for the detection of unauthorized access or data protection breaches; web site hosting services.
Designers Company ApS
c/o Menuspace ApS, Hamborg Plads 2 DK-2150 Nordhavn Denmark

Proposed to be Used

IR DIVISION

Cl.11; Apparatus for lighting, heating, steam generating, cooking, refrigerating, drying, ventilating, water supply and sanitary purposes; hand drying apparatus for washrooms; electric cooking utensils and apparatus, toasters, bread baking machines, lamps, lamp shades, oil lamps, electric lights, grills and roasting devices for cooking, roasting spits, lighters, electric coffee percolators, coffee-machines, flares, gas burners, gas lamps, apparatus and installations for cooking, refrigerating apparatus for food and drink, fire bars.

Cl.20; Furniture, mirrors, picture frames; containers, not of metal for storage or transport; trays not of metal; book shelves, shelves for storage, dinner wagons, bathroom furniture; works of art made of wood, wax, plaster or plastic; hangers and hooks for clothes (not of metal), coat stands, bottle stoppers and caps not of metal; bottle racks, pillows, fixed towel dispensers not of metal, non-metallic baskets for clothes; umbrella stands, flower-pot pedestals, ladders of wood or plastics, plate racks, display boards, newspaper holders and racks, boxes made of wood or plastics; jewellery stands made of metal.

Cl.21; Household or kitchen utensils and containers; combs and sponges; brushes (except paint brushes); cleaning articles; glassware, porcelain and earthenware not included in other classes, dustbins and waste bins, baking mats and
griddles, trays, heat and cold retaining containers for food and drink, blenders, non-electric, for household purposes; tableware including plates (except knives, forks and spoons); coasters not of paper or textile; cups, mugs and drinking glasses; bread bins, bread baskets, domestic; bathroom fittings namely rings for towels, toilet brushes and water closet brush holders, toothbrush holders, soap dispensers, paper dispensers, buckets, soap boxes; mixing spoons (kitchen utensils), spatulas (kitchen utensils), shakers, drinking vessels, dishes and covers for dishes, bottles and flasks, decanters for wine and water; cookery molds including cake, bread and ice cube molds, bottle openers; bowls, including cold retaining bowls, fruit presses, non-electric, cooking pots and pans, oven pads, garlic presses (kitchen utensils), ice buckets; teapots; coffee pots, coffee percolators and coffee grinders, non-electric; tea strainers and coffee filters, non-electric and not of paper, storage canisters and jugs for food; tea light candle holders, candelsticks, candle rings, candle extinguishers; tea light candle holder for food and drink heating, kitchen utensils; spice sets (grinders and jugs); grinders, non-electric, for household purposes, including spice grinders; refrigerating bottles, lunch boxes, menu card holders, mixing machines, non-electric, for household purposes, noodle machines, hand-operated, dishwashing brushes, cheese-dish covers, picnic baskets fitted with tableware, non-electric beaters for household purposes, corkscrews, bottle openers, graters (household utensils); griddles (kitchen utensils) and gridiron supports; salad tongs, napkin rings, strainers and sifters (kitchen utensils), carving boards for kitchen use, funnels, flower pots (not of paper), vases, egg cups, ladies for kitchen use, wine bottle cradles, holders for bottles and cup holders, coolers, non-electric coolers for beverages, isothermic bags and boxes, piggy banks, works of art of porcelain, glass, earthenware and ceramic, waste paper baskets; nutcrackers; grill tongs, salads servers, cake spades, lasagne spades, sugar and ice tongs.
ATEZ YAZILIM TEKNOLOJİLERİ A.Ş.

4118092  05/10/2018

[International Registration No. : 1453962]

ATEZ YAZILIM TEKNOLOJİLERİ A.Ş.
15 Temmuz Mah. Gülbahar Cad. No.20/21, Günesli Bagcilar TR-34212 Istanbul Turkey

Proposed to be Used

IR DIVISION

Cl.9; Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; compact discs, DVDs and other digital recording media; mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment, computers; computer software; fire-extinguishing apparatus.

Cl.35; Advertising; business management; business administration; office functions.

Cl.38; Telecommunications.

Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
Pelican Worldwide Holding B.V.
Nijverheidsweg 5 NL-3274 KJ Heinenoord Netherlands

Proposed to be Used
IR DIVISION

Cl.6; Parts for metallic tanks, vessels and other containers; parts for metal tank containers, vessels and other transport containers, in particular manually operated metal valves including ball valves, butterfly valves, foot valves, relief valves, and other tank accessories, metal blind plugs, metal bursting discs, metal fasteners, bolts, washers and nuts, metal catwalks, metal handrails, metal elbows for pipes, metal fittings including metal pipe fittings, metal couplings, metal junctions, metal cable clamps, metal cables, metal stoppers, wire gauze and metal man lids related to the transport, storage and processing of gas, dry bulk, powders and fluids.

Cl.7; Pneumatically operated metal valves including ball valves, butterfly valves, foot valves, relief valves.

Cl.12; Walkways, ladders and handrails specially adapted for tanker trucks and tank trailers; covers for manholes on top of metal tank containers and tank trailers.

Cl.17; Gaskets; pipe gaskets; sealing compounds.

Cl.35; Business intermediary services in the field of product purchase and sale; import-export agency services; wholesale and retail services; the bringing together, for the benefit of others, of a variety of goods, enabling customers to conveniently view and purchase those goods; all services rendered by a supplier of products for the liquid and dry bulk transportation industries.
Priority claimed from 25/04/2018; Application No. : 201805489 ;Norway
4130920   10/10/2018
[International Registration No. : 1456597]
Norsk Hydro ASA
N-0240 Oslo Norway

Proposed to be Used

IR DIVISION

Cl.1; Chemicals used in industry; bauxite; alumina; chemical preparations for cleaning and treatment of metal surfaces.

Cl.6; Common metals and their alloys; semi-finished products of common metals and their alloys; moulded metal; extruded metal; rolled metal; ingots, bars billets and rods of metal; wire of metal; sheet metal; plates of metal; aluminium foil; metal foil; metal packaging material; strip metal; metal bands; profiles, poles, pipes, rods and tubes of metal; non-electric cables and wires of common metal; aluminum wire; ironmongery, small items of metal hardware; items of composite metal material; locks, elbows, joints, brackets and couplings of metal for use with metal pipes and tubes; ducts made wholly or principally of metal for trunking pipes or conduits for gases and liquids; metal building materials; roofing panels, window frames and window cases of metal; panels of metal for buildings; eaves gutters, spikes, plating and skirting boards of metal; metal doors, windows and blinds and parts thereof; metal tubes, safes and boxes; materials of metal for railway tracks; metal masts for power cables; metallic moulds for metal casting and foundry chill-moulds; ores; goods of common metal not included in other classes.

Cl.11; Apparatus and installations for heating, steam generating, refrigerating, drying, ventilating, cooling, heat transfer,
heat exchange, air humidification and air conditioning; semi-finished products and spare parts for apparatus and installations for heating, steam generating, refrigerating, drying, ventilating, cooling, heat transfer, heat exchange, air humidification and air conditioning; tubing for heating installations.

Cl.12; Vehicle bodies; vehicle chassis and structural elements, accessories for vehicles, roof rails; trims; grilles and spoilers for styling.

Cl.40; Treatment of metal; metal casting; sorting of metal; recycling of metals; energy production.

Cl.42; Engineering; scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of software; technical advisory services in the field of research and development; environmental advisory in the field of energy saving; industrial design; construction drafting; research in the field of environmental protection; material testing; mechanical research; technical project studies; quality control.
Trade Marks Journal No: 1905, 10/06/2019 Class 99

SHARPY PLUS

Priority claimed from 07/08/2018; Application No.: 017939804; European Union

4130963 03/12/2018
[International Registration No.: 1457259]

CLAY PAKY S.p.A.
Via Pastrengo, 3/B I-24068 Seriate Italy

Proposed to be Used
IR DIVISION

Cl.9; LEDs (light-emitting diodes) and LED (light-emitting diode) displays, LED panels for displaying videos or images, electronic regulating and control devices for the operation of LEDs (light-emitting diodes); apparatus and instruments for controlling lighting including apparatus and instruments for controlling stage lighting, computer controls for lighting apparatus and instruments, control consoles for lighting apparatus and instruments, programmable controls for lighting apparatus and instruments, remote control apparatus for lighting apparatus and instruments, audio sensitive controls for lighting apparatus and instruments; lighting control software including lighting control software for use in commercial and industrial facilities, in theaters, in night clubs and at concerts, lighting control software for use in stage lighting apparatus and instruments and for controlling stage lighting apparatus and instruments; cables, connectors and switches for stage lighting apparatus and instruments; image projectors for projection of patterns, images, logos, text or shapes.

Cl.11; Lighting equipment, including lighting fixtures; stage lighting apparatus and stage lighting equipment, including flood lights, parabolic aluminized reflector [PAR] lights, strip lights, spotlights, ellipsoidal reflector spotlights, fresnel lanterns, moving spotlights, light projectors or beam projectors (including with moveable attachments/heads) for stage lighting; filters for lighting apparatus and lighting equipment; filters for use in lighting apparatus and lighting equipment, apparatus and equipment for effect lighting, including with moveable attachments/heads, roll scanners, effect lighting, including strobe lighting; computerized lighting apparatus and lighting equipment, decorative lighting apparatus; LED luminaires, LED (light emitting diode) lightings; HID (high-intensity discharge) lights, hid lighting devices; halogen lamps, halogen lighting devices; lighting devices in or for displays; lighting devices for interior lighting and exterior lighting for household, commercial, architectural and industrial use, projectors with diffusing lenses for lighting purposes; architectural lighting devices for floor, wall or ceiling installation; fluorescent luminaires; fibre optic lighting (light sources for fibre optic light guides); laser-based lighting devices and light projectors; ventilation apparatus, including turbine ventilators and fans in connection with smoke generators or generators for producing artificial fog; parts for the aforesaid goods, included in this class.
DONGGUAN GOLDENFIELD INDUSTRIAL CO., LTD
Hi-Tech Ind. Zone, Houjie, Dongguan Guangdong China

Proposed to be Used

IR DIVISION

CI.11; Roasters; grills [cooking appliances]; bread baking machines; stoves; cooking apparatus and installations; hot plates; toasters; desiccating apparatus; hot air ovens; disinfectant apparatus; kettles, electric; kitchen ranges [ovens]; radiators, electric; coffee machine, electric; steamers, electric; roasting apparatus.

CI.21; Bread bins; kitchen utensils; grills [cooking utensils]; utensils for household purposes; containers for household or kitchen use; cosmetic utensils; steel wool for cleaning; insulating flasks; toothpick holders; toothbrushes; toothbrushes, electric; heads for electric toothbrushes; water apparatus for cleaning teeth and gums; brushes; electric brushes, except parts of machines; floss for dental purposes.
Trade Marks Journal No: 1905, 10/06/2019 Class 99

XRD

Priority claimed from 13/03/2018; Application No.: 017873411; European Union

4131139 12/09/2018

[International Registration No.: 1455969]

Radix DLT

Copthall House King Street Newcastle, Newcastle upon Tyne ST5 1EL United Kingdom

Proposed to be Used

Class 9

Computer software; computer programs; computer software applications; computer hardware; computers; intercommunication apparatus; computer software and networking equipment, namely, network hardware and software for monitoring and managing machine to machine networks; computer software and networking equipment, namely, network hardware and software for data collection applications; computer software and networking equipment, namely, network hardware and software for monitoring and managing data; computer database management software; computer programs and software for operating machines, apparatus and third party computer systems; software for clearing the settlement of financial assets, managing the title transfer of financial and non-financial assets; electronic signature software for settling securities and financial and non-financial transactions; computer hardware and computer software for foreign currency settlement; computer software for recording financial data and information to a cryptographic ledger or a shared cryptographic ledger, managing digital identity information and automating legal contracts; computer software for financial payments; computer software for trading in virtual and digital currency; computer software to allow users to perform electronic business transactions via a global computer network; electronic publications, including, newsletters, journals, bulletins, fact sheets, reports, summaries, guidelines, manuals, compilations, brochures, workbooks, and worksheets; computer software for providing financial services; computer software used for receiving and monitoring usage and distribution information from remote sensors and meters; software which allows users to access, organise, store, and analyse data; data management, analytics and reporting software; computer software to enable uploading, downloading, accessing, posting, displaying, editing, tagging, blogging, vlogging, streaming, linking, sharing or otherwise providing electronic media, information or data via computers, mobile devices, electronic devices or communication networks; software for sending and receiving transmission of text, electronic documents, databases, data, graphics, images, audio or visual information via computer, mobile, electronic device or communication networks; computer software for processing electronic payments to and from others that may be downloaded from a computer, mobile, electronic device or communication networks; application software for collecting, editing, organising, modifying, transmitting, storing and sharing of transmission of text, electronic documents, databases, data, graphics, images, audio or visual information; computer software for use as an application programming interface (API); computer software in the nature of an application programming interface (API) for computer software which facilitates online services for social networking, building social networking applications and for allowing data retrieval, upload, download, access and management; computer software for streaming audio-visual media content via computer, mobile, electronic device or communication networks; computer application software for processing electronic payments to and from others that may be downloaded from a computer, mobile, electronic device or communication networks; application software for social networking services; computer search engine software; computer software for accessing, browsing and searching online databases; computer software for personal information management; data synchronization software; encryption, decryption and authentication software; encoded loyalty cards; electronic keys; electronic key fobs; GPS tracking and location devices; network communication apparatus; electronic communication equipment and instruments; gaming software; virtual and augmented reality apparatus, software and hardware; optical apparatus and instruments; telecommunications apparatus and instruments; global positioning system (GPS) devices; telephones; wireless communication devices for voice, data or image transmission; apparatus for data storage; programs for consumer video game apparatus; games programs for consumer video game apparatus; computer game software; electronic game software; interactive multimedia software for playing games; media storage programs for consumer video game apparatus; game programs for computers; downloadable image files; electronic publications; downloadable maps; computer software and apparatus for reserving and issuing tickets for events, restaurants, bars, musical concerts and other entertainment and cultural events; computer programmes for interactive television and for interactive games and/or quizzes; computer programs for playing games; computer programs for video and computer games; computer programs for the generation of computer games; computer software that permits games to be played; computer games; digital video disc players; games software; money counting and sorting machines; mechanisms for coin-operated apparatus; automated teller machines; cash dispensers; software for online messaging; pre-paid telephone calling cards, magnetically encoded; counters; meters; software for commerce over a global communications network; software for group gaming; all the aforementioned goods excluding the field of conception, development, provision and maintenance of business management software solutions, and particularly, treasury and cashflow, financial transactions, payments and bank relationship management solutions.
Cl.28; Gaming hardware; hardware for group gaming; computer games adapted for use with television receivers or with video or computer monitors.

Cl.35; Advertising; marketing; publicity; rental of advertising space; publication of publicity texts; rental of advertising time on communication media; production of advertising films; public relations; marketing studies; marketing research; organization of exhibitions for commercial or advertising purposes; auctioneering; online auctioneering services via the Internet; business management assistance; business management and consultancy; business research; business information; providing business information via a web site; computerised file management; computerised stock management; systematisation of information into computer databases; compilation of information into computer databases; compilation of business directories; compilation of mailing lists; updating of business information on a computer data base; commercial administration of the licensing of the goods and services of others; cost price analysis; economic forecasting; import-export agencies; online advertising on a computer network; presentation of goods on communication media, for retail purposes; price comparison services; sales promotion for others; sponsorship search; provision of an online marketplace for buyers and sellers of goods and services; promotional sponsorship; market research and information services; sales promotion services; promoting the goods and services of others via computer, mobile, electronic device or communication networks; sales promotion through customer loyalty programs; facilitating the exchange and sale of services and products of third parties via computer, mobile, electronic device or communication networks; design, creation, preparation, production, and dissemination of advertisements and advertising material for others; media planning services for advertising purposes; administration of consumer loyalty programs; arranging and conducting incentive rewards programs to promote the sale of goods and services; providing online marketplaces for sellers of goods and/or services; providing online facilities for connecting sellers with buyers; online retail services connected with the sale of digital media, namely images, movies, musical and audio-visual works and related merchandise; business networking; providing business, consumer, and commercial information; business services, namely providing computer databases regarding the purchase and sale of a wide variety of products and services and conducting commercial, trade and business of others; ordering goods and services; sales promotion for others; electronic commerce; advising and consultancy services relating to the aforesaid services including the provision of such services online from a computer database or via the Internet or extranets; provision of information and advisory services relating to e-commerce; all the aforementioned services excluding the field of conception, development, provision and maintenance of business management software solutions, and particularly, treasury and cashflow, financial transactions, payments and bank relationship management solutions.

Cl.36; Financial and monetary services; insurance services; financial transactions; issuance of prepaid cards and tokens of value; valuation services; trading, arranging or electronic transfer of virtual and digital currency; bill payment services; debit and credit card services; electronic payment services; financial sponsorship; loyalty coupon payment processing services; issuing of tokens of value in relation to customer loyalty schemes; electronic transfer of a virtual currency for use by members of an online community via computer, mobile, electronic device or communication networks; trading and arranging virtual and digital currency; currency exchange pricing and fiscal currency valuation services; determining and providing financial index valuation of foreign, domestic, electronic and crypto currencies; valuation of financial transactions involving foreign, domestic, electronic and crypto currencies; information, advisory and consultancy services relating to the aforesaid services including the provision of such services online from a computer database or via the Internet or extranets; provision of secure payment options to members of an online community via a global computer network through the use of traditional currency and virtual currency; all the aforementioned services excluding the field of conception, development, provision and maintenance of business management software solutions, and particularly, treasury and cashflow, financial transactions, payments and bank relationship management solutions; providing secure commercial transactions.

Cl.37; Installation of hardware for computer networks; maintenance and repair of hardware for computer networks; computer hardware and telecommunication apparatus installation, maintenance and repair; computer maintenance services; computer repair services; installation of computers; repair of computers; computer installation services; information, advisory and consultancy services relating to the aforesaid services including the provision of such services online from a computer database or via the Internet or extranets.

Cl.38; Computerised communication services, namely delivery of financial advice; telecommunication services; providing access to databases; computer aided transmission of messages and images; electronic mail; providing internet chatrooms; providing online forums; rental of telecommunication equipment; Internet service provider services; providing telecommunications connections to a global computer network; transmission of digital files; wireless broadcasting; secure data transmission services; communications by computer terminals and by fibre optic networks; transmission of information by data transmission; data transmission, in particular packet transmission of information and images; multimedia data transmission; electronic and computer messaging and mail; exchange of computerised documents; transfer, transmission and/or reception of data, data documents, messages, images, sounds, voices, text, audio, video, electronic communications and data and information by electronic, computer, cable, radio, electronic mail, communications satellite, microwave link, terrestrial means, cable, wireless or wirelink system or other communications means; peer-to-peer data sharing services, namely, electronic transmission of digital files; providing of access to the uploading or downloading of data; information dissemination services by electronic means; provision of access to search engines; broadcasting and reception of data, signals and information processed by computers or by telecommunications apparatus and instruments; providing access time to databases and computerised database servers; providing of access to multimedia content on electronic communications networks; video messaging services; provision and operation of electronic conferencing, discussion group and chat rooms; secure transmission of text, data, sound, images and moving
images, and messages; leasing access time to a computer database server, among other for world-wide (Internet) or private access (intranet) telecommunications networks; rental of access time to global computer networks and other computer networks; television broadcasting; radio broadcasting; broadcasting of information and programmes via radio, television, cable and radio wave, transmission and reception of data, signals and information processed by computers or by telecommunications apparatus and instruments; electronic transmission of invoices; rental services of time access to a computing data base; providing of access to an electronic online network for searching for information; streaming of data; providing user access to global computer networks; data transmission; electronic data interchange services; transferring information and data via computer networks and the Internet; transferring and disseminating information and data via computer networks and the Internet; provision of communications facilities for the interchange of digital data; provision of access to computer networks and the Internet; electronic transmission of computer programs via the Internet; broadcasting programs via a global computer network; providing global computer network access; providing access to a global computer information network; providing multiple-user access to a global computer information network; data transmission services between networked computer systems; information, advisory and consultancy services relating to the aforesaid services including the provision of such services online from a computer database or via the Internet or extranets; providing access to a commercial platform for the dispatch, promotion, sale and resale of items via a global computer network; providing access to online network service that enables users to transfer personal identity data to and share personal identity data with and among multiple websites; provision access to an Internet platform for electronic commerce; messaging systems; voice over internet protocol (VOIP) services, video conferencing services.

Cl.41: Entertainment services; cultural activities; education services; training services; providing information in the field of entertainment and cultural activities via computer, electronic and online databases; publication of electronic journals and web logs featuring user generated or specified content; publishing services, namely publishing of electronic publications for others; creation, production and distribution of entertainment content, namely images, movies, musical and audio-visual works and related merchandise; providing online audio-visual entertainment information via computer, mobile, electronic device or communication networks; providing information via computer, mobile, electronic device or communication networks in the field of entertainment, training or recreation; ticketing services for entertainment, cultural, leisure or educational events; editing or recording of sounds and images; providing information for educational, recreational and amusement use via computer, electronic and online databases; online publishing services by means of publishing electronic books, journals, newsletters, and electronic publications; educational, cultural and entertainment services, in particular, organizing and conducting conferences and seminars in the fields of artificial intelligence and the internet; facilitating interactive and multiplayer and single player game services for games played via computer, mobile, electronic device or communication network; entertainment services namely sharing computer games; providing information about online computer games and video games via computer, mobile, electronic device or communication network; arranging and conducting competitions and facilitating events for video gamers and computer game players; providing online educational and training material for software developers; publication of educational materials, in particular, publishing of books, journals, newsletters, and electronic publications; educational, cultural and entertainment services, in particular, organizing and conducting conferences and seminars in the fields of artificial intelligence and the internet; social networking, the Internet and social media, and distribution of course material in connection therewith; online journals, in particular blogs and vlogs featuring user-defined or user-generated content; entertainment services, including providing virtual reality games, interactive entertainment and virtual reality content; providing computer game services for use by network users; providing online augmented reality games; entertainment services, including providing online video games; organising exhibitions in the field of interactive entertainment, virtual reality, consumer electronics and video game entertainment industries for cultural or educational purposes; arranging and conducting educational conferences; organising exhibitions and events in the field of software development for educational and entertainment purposes; organizing and conducting conferences and seminars in the fields of artificial intelligence and the internet; things; sports and sports training; keep-fit instruction; education relating to cooking, keep-fit, health and hygiene, publication of magazines in electronic form, education information, entertainment information, organisation of competitions for entertainment purposes providing online computer games; providing digital music [not downloadable] for the internet; selection and compilation of pre-recorded music for broadcasting by others; providing digital music (not downloadable) from the internet; providing digital music (not downloadable) from MP3 Internet web sites; music production; music production services; providing online information and news in the field of employment training; providing of information relating to entertainment online from a computer database of the Internet; gaming services; casino, gaming and gambling services; organising of games; organisation of games and competitions; games services provided online from a computer network; rental of video games; electronic game services provided by means of the Internet; providing online games services (on computer networks); electronic online publication of periodicals and books; online publishing of electronic books and periodicals; providing interactive multi-player computer games via the Internet and electronic communication networks; providing information online relating to computer games and computer enhancements for games; electronic library services for the supply of electronic information (including archive information) in the form of electronic texts, audio and/or video information and data, games and amusements; publication of data via compilations; publishing of computer game software and video games software; publishing of online journals, namely, blogs and vlogs in the field of travel; publishing of online journals, namely, blogs and vlogs in the field of food and drink and temporary accommodation; information, advisory and consultancy services relating to the aforesaid services including the provision of such services online from a computer database or via the Internet or extranets.

Cl.42: Providing an app featuring ratings, reviews and recommendations for commercial purposes posted by users; cloud computing; computer programming; computer software design; computer system analysis; computer system design; computer software consultancy; computer technology consultancy; consultancy in the design and development of computer hardware; writing, design and development of computer software; monitoring of network systems (for others); computer network services; computer network configuration services; development of computer networks; development, design, management and maintenance of websites; website search engine services; creating, managing, developing, designing, maintaining and hosting of websites; design and creation of customised online web pages featuring user-defined information; development, design, management and maintenance of mobile apps; development, design, management and maintenance of computer software for logistics, supply chain management and e-business.
ports; development, design, management and maintenance of computer software for delivery route optimisation, vehicle tracking, industrial automation and robotics; database development services; computer programming services; leasing, hire and rental of computer software and computer programs; electronic data storage; graphic design services; remote monitoring of computer systems and computer networks; updating of computer software; scientific and technological services and research and design relating thereto; industrial analysis and research services; software research, research projects and studies; technical research, research projects and studies; preparation, updating, maintenance and rental of computers, computer programmes and software; preparation, design, installation, updating, maintenance and rental of computer programs and software for operating machines, apparatus and third party computer systems; rental of computers and computer peripherals; information technology [IT] consultancy; providing information on computer technology and programming via a website; installation of computer software; maintenance of computer software; research and development of new products for others; scientific research; technical research; technical project studies; telecommunications technology consultancy; software as a service (SaaS) services; computer services for others, namely, implementing and operating computer networks comprised of computer hardware and software for securing, monitoring and managing machine to machine networks; technical support, namely, monitoring of network systems and troubleshooting in the nature of diagnosing computer hardware and software problems; design and development of computer systems for the collection, storage and transmission of data; software as a service (SaaS) services, namely, hosting software for use by others for securing, monitoring and managing machine to machine networks; software as a service (SaaS) services, namely, hosting software for use by others for receiving and transmitting information; computer services, namely creating virtual communities to organise groups and events, participate in discussions, and engage in social, business and community networking; computer services, namely hosting electronic facilities for others for organising and conducting meetings, events and interactive discussions via communication networks, computers, mobile devices or electronic devices; application service provider (ASP) services; application service provider (ASP) services featuring software to enable or facilitate the uploading, downloading, streaming, posting, displaying, blogging, vlogging, linking, sharing or otherwise providing electronic media, photos or information over communication networks, computers, mobile devices or electronic devices; providing an online computer network service that enables users to transfer data and share data among multiple online facilities; providing online computer services, applications and platforms featuring technology that enables online users to create personal profiles featuring social and business networking information and to transfer and share such information among multiple online facilities; hosting of searchable indexes and databases featuring information, including text, electronic documents, databases, graphics, images and audio or visual information, on computers, mobile devices, electronic devices or communication networks; providing temporary use of non-downloadable software application programs; information, advisory and consultancy services relating to the aforesaid services including the provision of such services online from a computer database or via the Internet or extranets; computer services, namely, hosting electronic facilities for others for organizing and conducting meetings, events and interactive discussions via communication networks; application service provider (ASP) services featuring software to enable or facilitate the uploading, downloading, streaming, posting, displaying, blogging, vlogging, linking, sharing or otherwise providing electronic media or information over communication networks; computer services in the nature of customised online feeds or pages featuring user-defined or specified information, personal profiles, audio, video, images, text, graphics and data; encryption, decryption and authentication of text, electronic documents, databases, data, graphics, images, audio or visual information; computer services, namely providing search engines for obtaining data on computers, mobile electronic devices or communication networks; providing online computer services, applications and platforms that give users the ability to upload, modify and share audio, text, electronic documents, databases, data, graphics, images, audio or visual information; providing online computer services, applications and platforms featuring technology that allows users to manage their photograph and social networking accounts; providing use of online temporary non-downloadable software for modifying the appearance and enabling transmission of text, electronic documents, databases, data, graphics, images, audio or visual information; file sharing services, namely hosting a website, or an app or platform featuring technology enabling users to upload and download electronic files; hosting online web service or an app or platform for others for managing and sharing online content; software as a service [SaaS] for clearing the settlement of financial assets and transactions, managing the title transfer of financial and non-financial assets; software as a service [SaaS] for recording financial and non-financial data and a cryptographic ledger, developing a cryptographic ledger, managing digital identity information and automating legal contracts; hosting software for use by others for clearing the settlement of financial assets and transactions; hosting a website to view and access financial news, data and information related to foreign, domestic, electronic and crypto currencies; computer programming, research, design and development of interactive computer software and computer hardware for providing financial services, currency valuation services and electronic and crypto currencies, providing currency exchange rates for foreign, domestic, electronic and crypto currencies; information, consultancy and advice in relation to the aforesaid services; platform as a service (PaaS) services; providing an online non-downloadable, web-based and cloud-based software platform; providing an online non-downloadable, web-based, and cloud-based connected software platform that facilitates the provision of information, peer-to-peer interaction and transactions; web site design consultancy; preparation of data processing programmes; digitisation of documents; provision of search engines for the Internet; constructing an internet platform for electronic commerce; provision of scientific information; server hosting; hosting services and software as a service (SaaS) and rental of software; providing temporary use of non-downloadable software application programs; information, advisory and consultancy services relating to the aforesaid services including the provision of such services online from a computer database or via the Internet or extranets; computer services, namely, hosting electronic facilities for others for organizing and conducting meetings, events and interactive discussions via communication networks; application service provider (ASP) services featuring software to enable or facilitate the uploading, downloading, streaming, posting, displaying, blogging, vlogging, linking, sharing or otherwise providing electronic media or information over communication networks; computer services in the nature of customized web pages featuring user-defined or specified information, personal profiles, audio, video, photographic images, text, graphics and data; providing technical information regarding computer software, computer programming and web page design from searchable indexes and databases of information, including text, electronic documents, databases, graphics and audio visual information, on computer and communication networks; all the aforementioned services excluding the field of conception, development, provision and maintenance of business management software solutions, and particularly, treasury and cashflow, financial transactions, payments and bank relationship management solutions; hosting of online computer databases and online searchable databases in the field of social networking online social networking services, namely, facilitating social introductions or interactions among individuals, online social networking services, online social networking services in the field of entertainment, social networking services in the field of entertainment, social networking services in the field.
of entertainment provided via a website and communications networks; hosting of online computer databases and online searchable databases in the field of social networking computer services, namely, creating virtual communities for registered users to organise groups and events, participate in discussions, and engage in social, business and community networking.

Cl.45; Introduction and social networking services; online social networking services accessible by means of downloadable mobile applications or computer networks; computer software licensing; licensing of software; film, television, music, image and video licensing; identity verification; providing authentication of personal identification information [identification verification services]; leasing reproduction rights of photographs and transparencies to others; licensing of computer games, computer software and computer programs; online social networking services; social networking services via a website on the Internet; Internet-based social networking services relating to entertainment; internet-based social networking services; providing information regarding, and in the nature of, social networking services, online social networking services designed for people with a common desire to meet other people with similar interests; information, advisory and consultancy services relating to the aforesaid services including the provision of such services online from a computer database or via the Internet or extranets.
4134172  19/11/2018
[International Registration No. : 1457684]
SUPER PRIME BEEF INC.
3420 Kashiwa street Torrance CA 90505 United States of America
 Proposed to be Used
IR DIVISION
Cl.29; Beef; beef products; beef tallow for food; prepared dishes mainly made of beef; pre-cooked curry stew, stew and soup mixes containing beef.
Cl.31; Live cows.
Priority claimed from 17/05/2018; Application No. : 75012 ;Jamaica
4134200  16/11/2018
[International Registration No. : 1458048]

Apple Inc.
One Apple Park Way Cupertino CA 95014 United States of America

**Proposed to be Used**

**IR DIVISION**

**Cl.9:** Computer software used in developing other software applications; application development software; computer software development tools; software for performing and providing machine learning, artificial intelligence, data mining, data analytics, and data analysis.

**Cl.42:** Computer programming; design and development of computer software; computer software consulting services; support and consultation services for developing computer applications; providing computer software development information online; providing online non-downloadable software; application service provider (ASP) services featuring software for machine learning and artificial intelligence; consulting services in the field of computer machine learning and artificial intelligence software development.
THE KNOT DR.

Priority claimed from 11/07/2018; Application No. : UK00003323801 ;United Kingdom
4136205 10/01/2019

[International Registration No. : 1452497]

Professional Beauty Systems Limited
3 Newmains Avenue, Inchinnan Business Park Renfrew PA4 9RR United Kingdom

Proposed to be Used

IR DIVISION

Cl.3; Preparations and treatments for the hair; hair preparations and treatments; conditioners for the hair; hairspray, hair gel, hair mousse, hair wax, hair putty, hair cream, hair serum, hair texturizers, and other hair styling products; hair styling, colouring, cleansing and conditioning preparations; hair lotions and shampoos; hair oils; hair mascara, hair balsam, hair cosmetics; hair dyes; hair colourants; tints for the hair; highlighting and bleaching preparations for the hair; hair lightening preparations; hair colour removers; preparations for removing hair dye, hair tint and hair colourant from the skin; hair detangling preparations; cosmetics, toiletries; perfumery and fragrances; essential oils and aromatic extracts; body cleansing and beauty care preparations; soaps and gels; deodorants and antiperspirants; skin care preparations; cleaning and fragrancing preparations for personal use; hair removing and shaving preparations; wax based preparations for removing body and facial hair; depilatory creams, lotions, waxes and gels; depilatory preparations; bleaching preparations for lightening facial and body hair; shaving cream, gel and foam; pre-shave oils, gels and creams; after-shave lotions, creams, balms and gels; anti-dandruff shampoos.

Cl.21; Brushes, combs for the hair, hair brushes and hair combs; paddle brushes, radial brushes, cushioned brushes, hair styling brushes, ceramic brushes, vented brushes, scalp massage brushes, ionic brushes, ionic radial brushes, detangling brushes; electric hair brushes, electric combs for the hair; electric rotating brushes for styling hair.
Priority claimed from 21/09/2018; Application No. : 2018-119956 ;Japan
4138357 25/10/2018
[International Registration No. : 1452045]
Mitsubishi Electric Corporation
7-3 Marunouchi 2-chome, Chiyoda-ku Tokyo 100-8310 Japan

Proposed to be Used
IR DIVISION
Cl.9; Computers; computer servers; computer programs; interfaces for computers; data processing apparatus; electric installations for the remote control of industrial operations; inverters [electricity]; electrical controlling devices; amplifiers; wireless transmitters and receivers; programmable logic controllers; programmable electronic display apparatus; network communication apparatus.

Cl.42; Cloud computing; maintenance of computer software; upgrading of computer software; design and writing of computer software; installation of computer software; software as a service [SaaS]; installation of computer software; hosting of web sites; consultancy in the field of energy-saving; information technology [IT] consultancy; consultancy relating to technical and scientific analysis.
Priority claimed from 26/06/2018; Application No. : 1377384 ;Benelux

4144189   25/10/2018

[International Registration No. : 1459926]

Marvesa Oils & Fats B.V.
Hornweg 61 NL-1044 AN AMSTERDAM NL

Proposed to be Used

IR DIVISION

Cl.5; Supplements for animal consumption; nutritional supplements consisting of vegetable extracts for use in dietetic and medicated animal foodstuffs, dietetic and medicated animal food and supplements for dietetic and medicated animal food; feeding stimulants for animals.

Cl.29; Edible oils and fats; edible vegetable oils and fats; edible vegetable oils and fats for use in cooking foodstuffs for animals; fatty substances for the manufacture of edible fats.

Cl.31; Foodstuffs for animals; food for animals; mixed animal food; vegetable residues [raw materials] for use in animal feedstuffs, mixed animal feed and protein-enriched animal feed, included in this class.

Cl.35; Retailing and wholesale services, import and export of vegetable oils and fats, animal feed, mixed animal feedstuffs, supplements for animal consumption, feeding stimulants and fatty substances for the manufacture of edible fats; providing business and economic information about vegetable oils and fats, animal feed, mixed animal feedstuffs, supplements for animal consumption, feeding stimulants and fatty substances for the manufacture of edible fats, including information about prices, availability, delivery time and quality.

Cl.40; Mixing vegetable oils and fats; custom production of animal feed for others; mixing of vegetable oils and fats, supplements for animal consumption, feeding stimulants and fatty substances for the manufacture of edible fats into specific animal feed.
Priority claimed from 22/12/2017; Application No. : 302017000148726 ;Italy

4145766  28/05/2018

[International Registration No. : 1453082]

FERRARI S.P.A.
Via Emilia Est, 1163 MODENA Italy

Proposed to be Used

IR DIVISION

Cl.9; Eyeglasses; sunglasses; anti-glare glasses; goggles for sports; swimming goggles; eyeglass and sunglass cases; eyeglass and sunglass lenses; eyeglass and sunglass frames; eyeglass and sunglass chains; eyeglass and sunglass cords; contact lenses; magnifying glasses [optics]; cases adapted for contact lenses; 3D spectacles; smartglasses; binocular cases; recorded programs for hand-held games with liquid crystal displays; electronic game software for handheld electronic devices; electronic game software for cellular phones; computer game software; recorded programs for electronic games; games cartridges for use with electronic games apparatus; computer game cartridges; video game cartridges; disks for electronic games; video game discs; computer game cassettes; video game cassettes; joysticks for use with computers, other than for video games; joystick chargers; memory cards for video game machines; mouse for video game machines; simulators for the steering and control of vehicles; sports training simulators; steering wheels for computers; earphones used for connecting to handheld games; bags and cases adapted or shaped to contain computers; bags adapted for laptops; sleeves for laptops; protective covers and cases for tablet computers, mouse pads; mobile telephones; mobile phone covers; mobile phone holders; bags and cases adapted or shaped to contain mobile phones; cell phone straps; battery chargers for cellular phones; cell phone battery chargers for use in vehicles; smartphones; covers for smartphones; smartphone holders; bags and cases adapted or shaped to contain smartphones; smartphone straps; battery chargers for smartphones; smartphone battery chargers for use in vehicles; smartwatches; wearable digital electronic devices for the sensing, recording, storing, sending and receiving of text, data, audio, image and video files across communications networks, including devices that communicate with smartphones, computers, computer peripheral devices, personal digital assistants, sound recording and sound reproducing apparatus, and Internet sites; computer software and electronic apparatus related to the foregoing, namely for monitoring, processing, displaying, storing and transmitting data relating to a user's physical activity, compliance with health and fitness programs, geolocation, direction, distance, altitude, speed, steps taken, activity level, calories burned, navigational information, weather information and biometric data; and computer software for accessing and searching databases related to any of the foregoing; battery chargers for smartwatches; battery chargers for smartwatches for use in vehicles; mouse [computer peripheral]; wrist rests for use with computers; personal computers; laptop computers; computer programs, being downloadable software; cases for laptops; laptop carrying cases; wearable computers; computer software platforms, recorded or downloadable; wearable video display monitors; personal digital assistants [PDAs]; protective helmets; fireproof automobile racing suits for safety purposes; face-shields for protection against accidents, irradiation and fire; gloves for protection against accidents; balaclavas for protection against accidents, irradiation and fire; shoes for protection against accidents, irradiation and fire; boots for protection against accidents, irradiation and fire; protection devices for personal use against accidents; garments for protection against accidents, irradiation and fire; garments for protection against fire; CD-ROMs featuring car races and the history of automobile manufacturers; DVDs featuring car races and the history of automobile manufacturers; CD-ROMs featuring high-performance cars and automobiles; DVDs featuring high-performance cars and automobiles; downloadable image files; downloadable video files; electronic publications, downloadable; downloadable graphics for mobile phones; speed checking apparatus for vehicles; steering apparatus, automatic, for vehicles; automatic indicators of low pressure in vehicle tyres; voltage regulators for vehicles; mileage recorders for vehicles; hands free kits for cellular phones; electric locks for vehicles; electronic keys for automobiles; control units of central locking systems for vehicles; navigation apparatus for vehicles [on-board computers]; electronic accumulators for vehicles; accumulators, electric, for vehicles; kilometer recorders for vehicles;
vehicle radios; car televisions; remote control apparatus; starter cables for motors; thermostats for vehicles; vehicle breakdown warning triangles; air bag deactivation switches for automobiles; electric wire harnesses for automobiles; rearview cameras for vehicles; magnets; decorative magnets; lanyards especially adapted for holding cellular phones, MP3 players, cameras, video cameras, eyeglasses, sunglasses, magnetic encoded cards; cases especially made for photographic apparatus and instruments; cases adapted for CD players; cases adapted for DVD players; cases adapted for MP3 players; telecommunication apparatus in the form of jewellery; electronic numeric displays; hand-held electronic dictionaries; sports whistles; teaching robots.

Cl.12; Automobiles; cars; racing cars; sports cars; motors, electric, for land vehicles; engines for land vehicles, vehicle seats; seat covers for vehicles; vehicle covers [shaped]; covers for vehicle steering wheels; covers for baggage compartments [parts of vehicles]; upholstery for vehicles; sun-blinds adapted for automobiles; head-rests for vehicle seats; arm rests for vehicle seats; ski carriers for cars; cigar lighters for automobiles; adhesive rubber patches for repairing inner tubes; repair outfits for inner tubes; luggage carriers for vehicles; direction signals for vehicles; automobile seat cushions; pneumatic tyres; casings for pneumatic tires [tyres]; trailers [vehicles] motor cars; bodies for vehicles; vehicle chassis; hoods for vehicles; vehicle bumpers; motors for land vehicles; driving motors for land vehicles; mugdguards, rearview mirrors; steering wheels for vehicles; windows for vehicles; windscreens; brakes for vehicles; caps for vehicle petrol [gas] tanks; horns for vehicles; crankcases for land vehicle components, other than for engines; automobile wheels; rims for vehicle wheels; vehicle tires; automobile tires; racing seats for automobiles; automobile sunroofs; tops for land vehicles; sun visors [parts of automobiles]; ashtreys [parts of automobiles]; glassholders [parts of automobiles]; dashboard drawers [parts of automobiles]; dashboard hatches [parts of automobiles]; glove compartments [parts of automobiles]; glove boxes [parts of automobiles]; freewheels for land vehicles; windshield wipers; seat back options; covers especially adapted for fastening automotive tires; clips adapted for fastening automobiles; parts to automobile bodies; lug nuts for vehicle wheels; bicycles; tricycles; push scooters [vehicles]; kick sledges; sleighs [vehicles]; safety belts for vehicle seats; security harness for vehicle seats; air bags [safety devices for automobiles]; non-skid devices for vehicle tires; safety seats for children, for vehicles; anti-theft devices for vehicles; prams; covers for prams; carry cots [parts of prams]; pushchairs; pushchair covers; bags adapted for prams and pushchairs; fitted footmuffs for prams and pushchairs; parachutes; towwheeled trolleys; ski lifts; golf buggies.

Cl.16; Bibs of paper; boxes of paper or cardboard; containers made of paper; cardboard containers; coasters of paper; paper towels; table linen of paper; shelf paper; table napkins of paper; tablments of paper; covers of paper for flower pots; table decorations of paper; food decorations of cardboard; place mats of paper; table cloths of paper; handkerchiefs of paper; kitchen rolls [paper]; place cards; packing cardboard containers; industrial packaging containers of paper; cream containers of paper; printed paper signs; wrapping paper; brochures; posters; calendars; catalogues; magazines [periodicals]; yearbooks; books; booklets; periodicals; manuals; directories [printed matter], newsletters; printed guides; graphic representations; graphic reproductions; souvenir cards; visiting cards; postcards; paper badges; holders of paper; cardboard or leather for badges and labels; photographs [printed matter]; photographs [picture], photographic prints; photographs or reproductions; graphic representations; graphic reproductions; souvenir cards; visiting cards; postcards; paper badges; holders of paper; cardboard or leather for badges and labels; photographic apparatus and instruments; cases adapted for CD players; cases adapted for DVD players; cases adapted for MP3 players, cameras, video cameras, eyeglasses, sunglasses, magnetic encoded cards; cases especially made for photographic apparatus and instruments; cases adapted for CD players; cases adapted for DVD players; cases adapted for MP3 players; telecommunication apparatus in the form of jewellery; electronic numeric displays; hand-held electronic dictionaries; sports whistles; teaching robots.

Cl.18; Boxes of leather or leatherboard; cases, of leather or leatherboard; key cases; leather key cases; leather address hang-tags; document cases; backpacks; knapsacks; haversacks; bags for sports; beach bags; attaché cases; card cases [notecases]; leather credit card cases; travelling sets [leatherware]; bags; handbags; shoulder bags; travelling bags [leatherware]; cosmetic bags sold empty; clutch bags; holdalls; bags [envelopes, pouches] of leather; for packaging; pocket wallets; purses; school bags; school satchels; school backpacks; trolley-type school backpacks; shopping bags of leather, textile or net; shopper bags; shopping bags; sling bags for carrying infants; slings for carrying infants; nappy bags; suitcase handles; suitcases; tote bags; trunks and valises; travelling trunks; luggage; vanity cases, not fitted; duffel bags; travelling bags; trolley duffles; trolley-type suitcases, waist bags; Boston bags; non-insulated kids' school lunch bags and backpacks, not of paper; briefcases; garment bags for travel; garment carriers; garment carriers for suits and dresses; rucksacks; satchels; clothing for pets; collars for pets; bags for carrying animals; leather leashes; shoulder belts [straps] of leather; girths of leather; chin straps, of leather; straps for luggage; leather laces; leather straps; leather thread; shoulder straps; girtas of imitation leather; trimmings of leather for furniture; furniture coverings of leather; packaging containers of leather; leather and imitation leather; rawhide and leather; animal skins and hides; moleskin [imitation of leather]; fur; skins of chamois, other than for cleaning purposes; mountaineering sticks; alpenstocks; umbrellas; golf umbrellas; umbrella covers; walking sticks.

Cl.25; Jackets [clothing]; ski jackets; wind-resistant jackets, overcoats; coats; dust coats; raincoats; cardigans, pullovers; shirts; tee-shirts; polo shirts; sport shirts; blouses; sweatshirts; sweaters; jerseys [clothing]; sports jerseys;
toucans; shorts; Bermuda shorts; jeans; skirts; overalls; jogging suits; training suits; track suits; automobile racing suits not in the nature of protective clothing; suits, dresses; singlets; braces [suspenders]; wristbands [cloth]; aprons [cloth]; combinations [cloth], clothing for gymnastics; leggings [leg warmers]; leggings [toucans]; shawls; sashes for wear; money belts [cloth]; pockets for clothing; collars [cloth]; girdles; ready-made clothing, rainwear; waterproof clothing; golf clothing, other than gloves; motorists' clothing; ski clothing; ski suits; snowsuits; body warmers; knee warmers [cloth]; knitwear [cloth]; sweat bands; gaiters; gaiter straps; pocket squares; beach clothes; bathing suits; bathing caps; swimming costumes; bathing drawers; bathing trunks; bikinis; bath robes; underwear; slips [undergarments]; pyjamas; dressing gowns; nightgowns; clothing for children; babies' clothing; babies' overalls; baby bibs, not of paper; children's and infants' cloth bibs; bibs, not of paper; romper suits for children; romper suits for babies; rompers; layettes [cloth]; babies' sleepwear; footmuffs, not electrically heated; socks; stockings; tights; hosiery; shoes; sports shoes; gymnasium shoes; sneakers; slippers; mules, sandals; boots; footwear for sports; ski boots; after ski boots; ski boot bags; flip-flops; clogs; bath sandals; bath slippers; soles for footwear; footwear uppers; fittings of metal for footwear; inner soles; tips for footwear; heel pieces for footwear; heels; non-slipping devices for footwear; welted for footwear; shoe straps; shoe inserts for non-orthopedic purposes; toe caps [parts of footwear]; tongues or pullstraps for shoes and boots; overshoes; galoshes; neckwear; scarves; bandanas [neckchiefs]; foulards [cloth]; neckties; gloves [cloth]; driving gloves; ski gloves; belts [cloth]; muffls [cloth]; mittens; fur stoles; caps [headwear]; hats; cap peaks; visors [headwear]; berets; headbands [cloth]; hoods [cloth]; shower caps; sleep masks; balACLAVAs; helmet liners [headwear]; sun visors [headwear]; ear muffs [cloth]; masks for protection against the cold.

C1.28; Amusement apparatus adapted for use with an external display screen or monitor; apparatus for games adapted for use with an external display screen or monitor; video game machines for use with television; video game machines; television game sets, namely, games adapted for use with television receivers; apparatus for games; amusement machines, automatic and coin-operated; amusement machines, other than those adapted for use with entertainment services and with an external display screen or monitor; pocket-sized apparatus for playing video games; pocket-sized video games; pocket-sized electronic games; hand-held video games; portable electronic games; portable electronic toys; hand-held units for playing video games; stand alone video game machines; computer game equipment, namely, computer game joysticks and game controllers for computer games; electronic games consoles adapted for use with an external display screen or monitor; controllers for game consoles; joysticks for video games; bags specially adapted for video game consoles; games consoles; gamepads for use with game consoles; handheld game consoles; handheld video game consoles; video game consoles; video game consoles for use with an external display screen or monitor; protective carrying cases specially adapted for video game consoles for use with an external display screen or monitor; amusement apparatus adapted for use with an external display screen or monitor to be used in amusement parks; apparatus for playing video games; scale model vehicles; scale model cars; scale model racing cars; scale model racing vehicles; racing car model silhouettes; toy full-size car replicas; toy full-size vehicle replicas; toy full-size steering wheel replicas; resin models featuring racing scenes; scale model drivers; scale model racing cars; toy models; vehicle shell; toy race cars; toy racing cars; toy steering wheels; pull-along toy vehicles; toy trucks with cars; toy pedal karts for kids; ride-on toys; ride-on toy cars for children in pedal version or working with batteries; toy cars for children in pedal version or working with batteries; ride-on toy cars, electric, reproducing the original models; toy go-karts for children in pedal version or working with batteries; tricycles for infants [toys]; race pit-stops [toys]; race tracks [toys]; toy trucks; toy trailers for transporting cars; radio-controlled toy vehicles; radio-controlled toy cars; toy gasoline service stations; toy car garages; toy car showrooms; toy telephones; plush toys; toy plush steering wheels, teddy bears; playing cards; toys designed to be attached to car seats; padded toys for seatbelts; portable games and toys incorporating telecommunications functions; streetboards; ankle guards; ankle pads for skating; ankle guards for sports use; ankle guards for skateboarding; push scooters [toys]; golf bag carts; sticks for fans and for entertainment [novelty items]; toy sticks for fans and for entertainment shaped as flags [novelty items]; toy lanyards.

C1.35; Retail and wholesale services on behalf of third parties, also online, of entertainment equipment, video game machines, electronic games, video games and their accessories, controllers for game consoles, software, and computer programs; for video games; for television, game consoles; video game machines; video game consoles; games consoles; electronic games consoles adapted for use with an external display screen or monitor; protective carrying cases specially adapted for video game consoles; video game consoles; video game consoles for use with an external display screen or monitor; protective carrying cases specially adapted for video game consoles for use with an external display screen or monitor; amusement apparatus adapted for use with an external display screen or monitor to be used in amusement parks; apparatus for playing video games; scale model vehicles; scale model cars; scale model racing cars; scale model racing vehicles; racing car model silhouettes; toy full-size car replicas; toy full-size vehicle replicas; toy full-size steering wheel replicas; resin models featuring racing scenes; scale model drivers; scale model racing cars; toy models; vehicle shell; toy race cars; toy racing cars; toy steering wheels; pull-along toy vehicles; toy trucks with cars; toy pedal karts for kids; ride-on toys; ride-on toy cars for children in pedal version or working with batteries; toy cars for children in pedal version or working with batteries; ride-on toy cars, electric, reproducing the original models; toy go-karts for children in pedal version or working with batteries; tricycles for infants [toys]; race pit-stops [toys]; race tracks [toys]; toy trucks; toy trailers for transporting cars; radio-controlled toy vehicles; radio-controlled toy cars; toy gasoline service stations; toy car garages; toy car showrooms; toy telephones; plush toys; toy plush steering wheels, teddy bears; playing cards; toys designed to be attached to car seats; padded toys for seatbelts; portable games and toys incorporating telecommunications functions; streetboards; ankle guards; ankle pads for skating; ankle guards for sports use; ankle guards for skateboarding; push scooters [toys]; golf bag carts; sticks for fans and for entertainment [novelty items]; toy sticks for fans and for entertainment shaped as flags [novelty items]; toy lanyards.
baby sleeping bags [bag-like clothing worn by infants for sleeping in], minisleeping bags for babies, footmuffs; retail and wholesale services on behalf of third parties, also online, of brochures, posters, calendars, catalogues, magazines [periodicals], newspapers, yearbooks, books, booklets, manuals, directories, newsletters, printed guides, graphic representations and reproductions, photographs, albums, printed material, printed publications, paper, cardboard and goods made from paper and cardboard, printed matter, adhesives, pictures, diaries, stationery articles, cases for stationery articles, writing stationery, writing instruments, labels, artists' and drawing materials, paint brushes, office requisites, instructional and teaching material; retail and wholesale services on behalf of third parties, also online, of plastic materials for packaging, plastic sheets, films and bags for wrapping and packaging, sacks and bags of any material for packaging, lanyards for carrying paper items, banners, standards [flags], pennants, flags, passes, tickets, ticket holders, identification cards, decalcomanias, commemorative stamps, stamps for collectors; retail and wholesale services on behalf of third parties, also online, of bags of all kinds, leatherware, leather, goods made of leather and imitations of leather, animal skins, hides and imitation leather, key cases, trunks, suitcases, vanity cases, rucksacks, travelling bags, luggage and carrying bags, umbrellas, beach umbrellas, parasols, walking sticks, whips, harness and saddlery; retail and wholesale services on behalf of third parties, also online, of sling bags for carrying infants, slings for carrying infants, collars, leashes and clothing for animals; retail and wholesale services on behalf of third parties, also online, of cases and holders for agendas and weekly planners, for business cards, for booklets, for credit cards, for MP3 players, for CDs, for CD players, for DVDs, for DVD players, hang-tags, notepads of leather, statues and statuettes in any material, lanyards for carrying plastic items; retail and wholesale services on behalf of third parties, also online, of clothing, waterproof clothing, sportswear, footwear, sports footwear, headgear, belts, beachwear, underwear, legwear, neckwear; retail and wholesale services on behalf of third parties, also online, of scale models, scale model cars and scale model vehicles in general, games, toys and playthings, video game apparatus, gymnastic and sporting articles, articles for fans and for entertainment, decorations for Christmas trees; assistance in the development and management of a commercial enterprise and of a chain of retail shops; shop window dressing; business management consultancy; providing an on-line commercial information directory service on the Internet with the purpose of giving users a list of car dealers, retail stores and assistance centres; commercial information and advice for consumers [consumer advice shop]; presentation of goods on communication media, for retail purposes; promotion of goods and services by placing advertisements and advertising displays on an on-line electronic site accessible via a global computer network and/ or by means of mobile telephony services; sales promotion for others; outsourcing services [business assistance]; procurement services for others [purchasing goods and services for other businesses].
Priority claimed from 04/04/2018; Application No. : 4442854 ;France
4147668  04/09/2018
[International Registration No. : 1460629]
ArianeGroup Holding
7-11 Quai André Citroën, Tour Cristal F-75015 Paris France

Proposed to be Used

IR DIVISION

Cl.1; Chemical products for use in industry and science; unprocessed artificial resins; unprocessed synthetic resins; unprocessed artificial and synthetic mineral resins; unprocessed plastics; fire-extinguishing compositions; adhesives for use in industry; chemical reagents other than for medical or veterinary use.

Cl.4; Fuels (including motor spirits); fuels (propellants); carburants; propellant compositions for rockets.

Cl.6; Common metals and their alloys; building materials of metal; Structured composite materials, essentially with a metal matrix; carbonaceous composite materials, essentially with a metal matrix; laminated materials made of successive layers of elastomers and reinforcing materials of metal or composites; metals plated with explosives; space structures of metal.

Cl.7; Motors and engines (other than for land vehicles); engines for air locomotion vehicles; airplane engines; aircraft engines; space vehicle engines; rocket engines; space launch vehicle engine; propulsion systems and mechanisms and component parts thereof for vehicles (except those for land vehicles); turbines other than for land vehicles; turbocompressors; air nozzles; mixers for aerospace propulsion; blowing machines for the compression, exhaustion and transport of gases; industrialization machines in the field of aeronautics and space; machines for the production of composite or non-composite parts in the field of aeronautics and space; machine tools; machines for producing and repairing parts for use in aeronautical and space propulsion systems; machines and machine tools for the dismantling of materials and equipment containing energetic materials; gas generators.

Cl.9; Scientific apparatus and instruments; measuring apparatus and instruments; control apparatus and instruments; detection apparatus and instruments; apparatus for recording, transmission, reproduction or processing of sound or images; electric sensors; electronic sensors; magnetic sensors; electrical, electronic and magnetic pressure, velocity, displacement, temperature, position or vibration sensors; apparatus and instruments for measuring the mechanical properties of materials; apparatus and instruments for measuring and monitoring the aging of materials; measuring and detection apparatus and instruments for tracking and monitoring the aging of materials; data processing equipment; computers; software (recorded programs); software containing launch calculation codes for aerospace propulsion systems and mechanisms; software for designing, testing, planning and monitoring of installations for the dismantling of
materials and equipment containing energetic materials; downloadable computer software applications for mobile telephones; downloadable electronic publications; telecommunication apparatus; satellites; satellites for transportation.

Cl.12; Apparatus for locomotion by air; aircraft; space vehicles; air vehicles; launch vehicles; parts and fittings for all the aforesaid products, except tires; braking devices for air vehicles; airbags for vehicles [airbags]; protection devices via safety belts.

Cl.13; Pyrotechnic products; Pyrotechnic compounds; solid pyrotechnic products for rocket engines; propellant powders and solid propellants; explosive fuses; signal rockets; pyrotechnic transmission cords; pyrotechnic charges; pyrotechnic engines; pyrotechnic gas generators.

Cl.17; Semi-finished structured composite materials, essentially with a plastic matrix; semi-finished carbonaceous composite materials, essentially with a plastic matrix; insulating refractory materials; thermal protection systems and heat protection devices in the form of super structures and coatings; heat shields; caulking materials; insulating materials; compositions for preventing the radiation of heat; insulating materials; insulating materials; erosion-resistant thermal protectors, namely, semi-finished products based on synthetic or artificial, mineral or organic resins, resistant to thermal or thermo-mechanical erosion, intended to coat and thermally protect (high temperatures) various structures such as doors, bulkheads, pipes or thruster nozzles.

Cl.19; Non-metallic building materials; structured composite building materials, essentially with a ceramic matrix; carbonaceous composite building materials, essentially with a ceramic matrix; composite building materials with a ceramic matrix; refractory materials.

Cl.37; Construction; construction of buildings relating to the fields of aviation, aerospace and aeronautics; servicing, repair and maintenance of air locomotion vehicles; repair, maintenance and dismantling services in the field of air locomotion vehicles and apparatus, as well as their engines and component parts; maintenance and repair of space vehicles; installation, maintenance and repair of data processing equipment; installation, maintenance and repair of telecommunication apparatus; installation, maintenance and repair of satellites; refueling services for air or space vehicles; air-to-air refueling services for air vehicles.

Cl.39; Transport; air transport; travel organization; freighting; rental of space or air vehicles; traffic information; air traffic control services; airport services; GPS navigation services; storage of spacecraft, aircraft, helicopters and planes and their spare parts, for third-parties; satellite launching; launching and placing of third-party satellites in a predetermined orbit; salvaging, recovering, towing and salvaging services of air locomotion vehicles and apparatus.

Cl.42; Engineering and technical consultancy services (services provided by engineers); analysis and expertise services (engineering works); scientific and industrial research in the fields of aerospace, aviation, aeronautics, composite materials and energetic equipment; chemical research; technical project studies; testing of machines; testing of materials; flight tests of airplanes, helicopters and spacecraft; testing of aerospace vehicle systems, equipment and parts; technical inspection of systems, equipment and parts of aerospace vehicles; analysis, expertise and processing of the acquisition of technical data recorded during test campaign of systems, equipment and parts of aerospace vehicles (engineering works); design of spatial structures; design, installation, maintenance, update and rental of software; computer programming; design and maintenance of databases; research and development of new products for others.
Priority claimed from 06/03/2019; Application No. : 88327430 ;United States of America
4154751 12/03/2019
[International Registration No. : 1462109]
Uster Technologies, Inc.
456 Troy Circle Knoxville TN 37919 United States of America

Proposed to be Used
IR DIVISION

Cl.35; Business auditing in the textile industry; business management consulting in the textile industry; compilation of statistics related to the textile industry.

Cl.37; Installation, maintenance, and repair of machinery in the textile industry; installation, maintenance, and repair of measuring instruments in the textile industry.

Cl.41; Educational services in the textile industry; publication of on-line and printed educational materials, books, periodicals, and statistical data in the textile industry.

Cl.42; Textile testing; industrial analysis and research services related to the textile industry; technical testing related to the textile industry; quality control and testing related to the textile industry; development, installation, and maintenance of computer software for the textile industry; calibration of instruments for the textile industry.
Euro Games Technology Ltd.
"Maritsa" Str. 4, "Vranya-Lozen-Triugulnika" BG-1151 Sofia Bulgaria

Proposed to be Used

IR DIVISION

Cl.9; Apparatus for recording, transmission or reproduction of sound or images; computer software.

Cl.28; Games; amusement machines, automatic and coin-operated; gaming machines adapted for use with an external screen or monitor.
Priority claimed from 15/10/2018; Application No. : 017969224 ;European Union
4155894    25/02/2019
[International Registration No. : 1461679]
Rittal GmbH & Co. KG
Auf dem Stützelberg 35745 Herborn Germany

Proposed to be Used
IR DIVISION

Cl.6; Safes and vaults, in particular safes and vaults for information technology; containers of metal for burglar-proof and fire-proof storage and protection, in particular of computer hardware components; buildings of metal, in particular security rooms, in particular fire-proof areas; metallic divisions [partitions]; components of metal for furniture; space systems consisting of cabinet and housing modules, wall modules, in particular modular security spaces, linings of sheet metal, namely doors, walls; door locks of metal; positioning and movement devices of metal, namely bases and rollers; fixed or mobile mounting equipment and mounting aids of metal, namely mounting plates, swivel frames for mounting, mounting shelves of metal, namely mounting brackets; common metals and their alloys; fastening devices of metal, namely bearing angles; metal building materials; transportable buildings of metal; non-electric cables and wires of common metal; ironmongery, small items of metal hardware; pipes and tubes of metal; safes.

Cl.9; Electric switch cabinets and adapted cabinets of metal and/or plastic for electrical apparatus, including racks, housings and consoles for use in industry, installation, electronics, computers, interactive terminal systems and data transmission, including in connection with support arm systems, including air-conditioned and/or earthquake-proof and/or vandal-proof and/or explosion-proof; switch cabinets and switch desks consisting of metal and/or plastic, for use in industry, installation, electronics, telecommunications, data processing, interactive terminal systems and data transmission; (electric) cable carrying bracket systems of metal and/or plastic, consisting of load bearing profiles and wall fixings and/or floor fixings and/or housing fixings and/or wall, connection and/or intermediate joints and/or couplings and/or tilting and/or connecting adapters and/or elbows; including all the aforesaid goods being earthquake and/or vandal and/or explosion-proof; signalling devices for monitoring and safeguarding switch cupboards; current distribution components, included in this class, in particular adaptors for connectors and devices, and load-breakers; modules and
system components for energy sub-distribution, power supplies, namely power supply units, power-supplying apparatus, including uninterruptible power-supplying apparatus, including in modular form; power converters; power inverters; overload protection devices for sensitive electronic apparatus and computers, namely fuses and monitoring units; alarm installations, in particular fire alarms, extinguishing apparatus and systems constructed therefrom; water warning apparatus and installations constructed therefrom; computer control stations; electronic control stations; electric power units; electric and/or electronic access control apparatus and installations constructed therefrom, access control apparatus and installations constructed therefrom; electric and electronic control apparatus and installations constructed thereof, electric and electronic apparatus and instruments (included in this class), namely for control stations, control rooms, console workstations, CAD workstations; electric apparatus for cupboard and system monitoring, control and regulation, monitoring, including in connection with building monitoring; configuration and monitoring software for security areas for information technology; auxiliary cabling devices for electrical purposes, of metal or plastic, namely cable management modules consisting of cable guide channels, cable rerouting channels and/or cable fasteners, namely cable support rails, cable entries; cable bushings for housings for electric fittings; rubber clamping sections, inscription panels adapted for housings for electric fittings; plug-in units for sub-racks, namely plug-in cards, bus boards, cassettes, pin and socket connectors; mains supply circuit, namely power supply units; electronic devices for monitoring gas pipelines; parts for all the aforesaid goods; scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; apparatus for recording, transmission or reproduction of sound or images; data-processing equipment and computers; fire-extinguishing apparatus; data processing equipment; computers; computer software; components for electric switch cabinets, namely rack frames, profiles, support bases, guide rails, support rails, shelves, cable glands of metal; components of metal for computer control stations; housings of metal for electric apparatus; casings for CPUs; housings of metal for electric apparatus, computer housings.
4156010 04/03/2019
[International Registration No. : 1461273]

KEGU POWER ELECTRONICS CO., LTD.
3RD FLOOR, (FACTORY A) 39 SCIENCE AVENUE EAST, ZONE A, SHISHAN SCIENCE AND TECHNOLOGY INDUSTRIAL PARK, SHISHAN TOWN, NANHAI DISTRICT FOSHAN, GUANGDONG China

Proposed to be Used

IR DIVISION

Cl.9; Transformers [electricity]; low-voltage power supply; couplings, electric; light dimmers [regulators], electric; collectors, electric; inverters [electricity]; stabilized voltage supply; current rectifiers.

Cl.11; Lamps; discharge tubes, electric, for lighting; light-emitting diodes [LED] lighting apparatus; luminous tubes for lighting; lighting apparatus and installations; germicidal lamps for purifying air; lighting apparatus for vehicles; cooking utensils, electric; radiators, electric; disinfectant apparatus.
Euro Games Technology Ltd.
"Maritsa" Str. 4, "Vranya-Lozen-Triugulnika" BG-1151 Sofia Bulgaria

Proposed to be Used

IR DIVISION

Cl.9; Apparatus for recording, transmission or reproduction of sound or images; data processing equipment and computers.

Cl.28; Games; amusement machines, automatic and coin-operated; gaming machines adapted for use with an external screen or monitor.
Artipoppe

4156030  18/03/2019
[International Registration No. : 1461618]
Artipoppe Holding B.V.
Nieuwe Rijksweg 66C NL-4128 BN Lexmond Netherlands
Proposed to be Used
IR DIVISION
Cl.18; Luggage, bags, knapsacks and other carriers; wrap carriers for carrying infants; sling bags for carrying infants.
Cl.24; Fabrics; blankets for infants.
Cl.25; Headgear; scarves; clothing; footwear.
Trade Marks Journal No: 1905 ,  10/06/2019           Class 99

Priority claimed from 15/10/2018; Application No. : 017969223 ;European Union

4156048  25/02/2019

[International Registration No. : 1461706]
Rittal GmbH & Co. KG
Auf dem Stützelberg 35745 Herborn Germany

Proposed to be Used

IR DIVISION

Cl.6; Safes and vaults, in particular safes and vaults for information technology; containers of metal for burglar-proof and fire-proof storage and protection, in particular of computer hardware components; buildings of metal, in particular security rooms, in particular fire-proof areas; metallic divisions [partitions]; components of metal for furniture; space systems consisting of cabinet and housing modules, wall modules, in particular modular security spaces, linings of sheet metal, namely doors, walls; door locks of metal; positioning and movement devices of metal, namely bases and rollers; fixed or mobile mounting equipment and mounting aids of metal, namely mounting plates, swivel frames for mounting, mounting shelves of metal, namely mounting brackets; common metals and their alloys; fastening devices of metal, namely bearing angles; metal building materials; transportable buildings of metal; non-electric cables and wires of common metal; ironmongery, small items of metal hardware; pipes and tubes of metal; safes.

Cl.9; Electric switch cabinets and adapted cabinets of metal and/or plastic for electrical apparatus, including racks, housings and consoles for use in industry, installation, electronics, computers, interactive terminal systems and data transmission, including in connection with support arm systems, including air-conditioned and/or earthquake-proof and/or vandalism-proof and/or explosion-proof; switch cabinets and switch desks consisting of metal and/or plastic, for use in industry, installation, electronics, telecommunications, data processing, interactive terminal systems and data transmission; (electric) cable carrying bracket systems of metal and/or plastic, consisting of load bearing profiles and wall fixings and/or floor fixings and/or housing fixings and/or wall, connection and/or intermediate joints and/or couplings and/or lifting and/or connecting adapters and/or elbows; including all the aforesaid goods being earthquake and/or vandal and/or explosion-proof; signalling devices for monitoring and safeguarding switch cupboards; current distribution components, included in this class, in particular adaptors for connectors and devices, and load-breakers; modules and
system components for energy sub-distribution, power supplies, namely power supply units, power-supplying apparatus, including uninterruptible power-supplying apparatus, including in modular form; power converters; power inverters; overload protection devices for sensitive electronic apparatus and computers, namely fuses and monitoring units; alarm installations, in particular fire alarms, extinguishing apparatus and systems constructed therefrom; water warning apparatus and installations constructed thereof; computer control stations; electronic control stations; electric power units; electric and/or electronic access control apparatus and installations constructed therefrom, access control apparatus and installations constructed therefrom; electric and electronic control apparatus and installations constructed thereof, electric and electronic apparatus and instruments (included in this class), namely for control stations, control rooms, console workstations, CAD workstations; electric apparatus for cupboard and system monitoring, control and regulation, monitoring, including in connection with building monitoring; configuration and monitoring software for security areas for information technology; auxiliary cabling devices for electrical purposes, of metal or plastic, namely cable management modules consisting of cable guide channels, cable rerouting channels and/or cable fasteners, namely cable support rails, cable entries; cable bushings for housings for electric fittings; rubber clamping sections, inscription panels adapted for housings for electric fittings; plug-in units for sub-racks, namely plug-in cards, bus boards, cassettes, pin and socket connectors; mains supply circuit, namely power supply units; electronic devices for monitoring gas pipelines; parts for all the aforesaid goods; scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; apparatus for recording, transmission or reproduction of sound or images; data-processing equipment and computers; fire-extinguishing apparatus; data processing equipment; computers; computer software; components for electric switch cabinets, namely rack frames, profiles, support bases, guide rails, support rails, shelves, cable glands of metal; components of metal for computer control stations; housings of metal for electric apparatus; casings for CPUs; housings of metal for electric apparatus, computer housings.
Lifetime Brands Europe Limited
Plumbob House, Valepits Road, Garretts Green Birmingham B33 0TD United Kingdom

Proposed to be Used

IR DIVISION

Cl.8; Hand tools and implements (hand-operated) for domestic, kitchen, food preparation, drinks preparation, culinary or dining use; hand tools and implements (hand-operated) for making, shaping and applying icing to foods; melamine hand tools, implements (hand-operated) and cutlery, all for kitchen, dining and culinary use; nylon hand tools, implements (hand-operated) and cutlery, all for kitchen, dining and culinary use; cutlery; polycarbonate and acrylic cutlery; disposable tableware [knives, forks and spoons]; knife holders; knife sets; knives; palette knives, kitchen knives, mincing knives (hand tools), cake knives, chefs' knives, vegetable knives, fruit knives, scaling knives, carving knives, butchers' knives, Japanese chopping kitchen knives, bread knives; forks; spoons; bar spoons and cocktail spoons; cake slicers, cake cutting wires and cake cutters; food cutters; cheese cutting wires; spatulas [hand tools]; ladles; pasta cutters; peelers, chippers and slicers; cleavers; shears for preparing meats; mandolines; shredders for vegetables; tongs; pizza cutters; mortars and pestles; choppers; cheese slicers (non-electric); egg slicers; fish scalers; oyster openers; herb cutters (hachoirs); cheese planers [hand tools]; food spreaders; strawberry slicers; bar utensils, namely hand tools for use for slicing fruit, herbs and vegetables; can-openers (non-electric); scissors; scissor-sharpening apparatus, knife sharpening apparatus; blades for knives; melamine, polycarbonate and acrylic cutlery; food shredders, chippers and slicers; mincers (non-electric); cake cutters; foil cutters; corers; parts and fittings for the aforesaid goods; hand-operated...
food processors; butter curlers and ballers; orange and lemon zesters; strawberry hullers; meat tenderizers in the form of kitchen mallet.

Cl.9; Domestic/kitchen and bar weighing and measuring apparatus and instruments; weights and weight sets; measuring cups; measuring spoons; measuring bowls; thermometers; wine thermometers; kitchen scales; cooking timers; egg timers; rulers (measuring devices) for icing; cake and icing testers (probes and thermometers); decorative mugs, flasks, and other merchandise for the kitchen; insulators and holding paper or documents; time clocks; parts and fittings for the aforesaid goods; jiggers and measures for drinks; coffee measuring scoops.

Cl.21; Household or kitchen utensils and containers (not of precious metal or coated therewith); glassware, porcelain, ceramics, stoneware and earthenware not included in other classes; cookware; stainless steel, aluminium, tri-ply, copper, hard anodized aluminium, cast-iron and cast aluminium cookware; bakeware; microwaveable potato bakers not of metal; ceramic baking pots for cheeses; cooking utensils; pans, roasting pans; food steamers; non-electric; baking tins; casseroles; poachers; pots, stockpots; roasting dishes; roasting racks and cooling trays; non-electric griddles; lids, stoppers and air-tight closures for containers; basting spoons; ramekins; saucepans, frying pans, milk pans; pan handle holders; kitchen mallet.
not of metal; hand tools for removing stones from fruit (fruit pitters); hand tools (spatulas) for lifting asparagus and fish; bain-maries; batter dispensers, namely hand-held tools for dispensing cake mixes, doughnut mixes and pancake mixes; hand-held crackers for cracking lobsters, crabs and other shellfish; hand operated sausage makers; trussing needles; salad servers; food turners; bottle and jar openers (hand-operated); ice tongs and crushers; can crushers; pickle and ice cube grabbers; bar utensils, namely hand tools for use in straining drinks, muddling cocktails, blending drinks, and crushing and serving ice; table cloth weights; non-electric pasta makers for domestic use; parts and fittings for the aforesaid goods; wooden spoons; skimmers for kitchen use; gingerbread cutters.
Trade Marks Journal No: 1905, 10/06/2019 Class 99

4162186  11/12/2018

[International Registration No. : 1462407]
Tovarystvo z obmezhenoiu vidpovidalnistiu "Simcord"
vul. Otakara Yarosha, 18 Kharkiv 61045 Ukraine

Proposed to be Used

IR DIVISION

Cl.35; Administration of consumer loyalty programs; business auditing; auctioneering, outsourced administrative management for companies; negotiation of business contracts for others; market studies, payroll preparation; business inquiries; business management assistance; commercial or industrial management assistance; advisory services for business management; business research, economic forecasting; providing business information via a web site; compilation of information into computer databases; compilation of statistics; business information; business management consultation, business organization consultancy; consultancy regarding advertising communication strategies; consultancy regarding public relations; communication strategies; provision of commercial and business contact information; updating and maintenance of data in computer databases; updating and maintenance of information in registries; business appraisals; business management and organization consultancy; business intermediary services relating to the matching of potential private investors with entrepreneurs needing funding; commercial information agency services; business efficiency expert services, outsourcing services [business assistance]; commercial intermediation services; price comparison services; news clipping services; sponsorship search; business promotion for others; professional business consultancy; commercial information and advice for consumers in the choice of products and services.

Cl.36; Financial analysis; stock brokerage services; stocks and bonds brokerage; brokerage of carbon credits; real estate brokerage; insurance brokerage; securities brokerage; issuance of tokens of value; investment of funds; trusteeship representatives; debt advisory services; electronic funds transfer; providing financial information via a web site; capital investment; clearing-houses, financial; bail-bonding; exchanging money; processing of debit card payments; processing of credit card payments; organization of collections, namely, collection agency services; antique appraisal; stamp appraisal, real estate appraisal; numismatic appraisal; art appraisal; fiscal valuation; jewelry appraisal; check verification; securities lending; mutual funds planning, analysis, advisory, brokerage, investment and distribution services; surety services; debt collection agency services; savings bank services; provident fund investment services; factoring services; financial information; financial management; financial management of reimbursement payments for others; financial consultancy, financial evaluation of insurance, banking, real estate; financial sponsorship of concerts, entertainment events, education, sporting events, literary events, cultural and performing arts events, music events; financing services; financial customs brokerage services; lease-purchase financing; business liquidation services, financial; financial planning for retirement.

Cl.42; Computer system analysis; outsource service providers in the field of information technology; electronic data storage; electronic monitoring of personally identifying information to detect identity theft via the Internet; electronic monitoring of credit card activity to detect fraud via the Internet; providing information on computer technology and programming via a web site; computer programming; computer technology consultancy; Internet security consultancy; data security consultancy; information technology consultancy; computer software consultancy; computer security consultancy, quality control, monitoring of computer systems for detecting unauthorized access or data breach, monitoring of computer systems to detect breakdowns; monitoring of computer systems by remote access; data encryption services; cloud computing.

Cl.45; Arbitration services; intellectual property consultancy; leasing of Internet domain names; licensing of intellectual property; legal services of licensing of computer software; legal mediation services; monitoring intellectual property rights for legal advisory purposes; legal document preparation services; litigation services; alternative dispute resolution services; on-line social networking services, legal administration of licences; legal research; registration of domain names for identification of users on a global computer network in the nature of legal services; copyright management; legal services in relation to the negotiation of contracts for others.
Priority claimed from 20/12/2018; Application No. : 018002568 ;European Union 4162207 07/02/2019
[International Registration No. : 1462541]
Välinge Innovation AB
Prästavägen 513 SE-263 65 Viken Sweden

Proposed to be Used
IR DIVISION

Cl.19; Building boards, not of metal; building boards of plastics materials; building components of imitation wood; cladding board, not of metal; cladding, not of metal, for building; cladding, not of metal, for ceilings; cladding panels, not of metal, for walls; cladding panels, not of metal; decking, not of metal; dividing wall panels, not of metal; floor boards of non-metallic materials; floor boards, not of metal; floor tiles, not of metal, for building; floor tiles, not of metal; floorboards; flooring materials, not of metal; flooring, not of metal; flooring tiles, not of metal; non-metal floor panels; non-metal wall tiles; non-metallic wall panels; building panels, not of metal; tiles, not of metal, for floors; tile flooring, not of metal; tile floorings, not of metal; vinyl floor coverings for forming a floor; vinyl flooring; wall boards, not of metal; wall claddings, not of metal; wall claddings, not of metal, for building; wall panels not of metal; wall tiles, not of metal; wall tiles, not of metal, for building; floor panels of plastic materials; floor panels of vinyl; wall panels of plastic materials; deckings of plastic materials; panels of plastic materials; panels of vinyl.

Cl.20; Bedroom furniture; boards in the nature of furniture; book shelves; bookcases; bookshelves; cabinets; cabinets being furniture; chests; closets; counter tops; counter tops for use with sinks; counter stands; counters being furniture; counters for display purposes; countertops being furniture parts; countertops; cupboard doors; cupboard units; cupboards; cupboards being furniture; desks being furniture; desk tops; desks and tables; drawer fronts; drawers; drawers being furniture parts; drawers for furniture; furniture; furniture for offices; furniture for shops; furniture for storage; furniture for house, office and garden; furniture for kitchens; furniture made from wood; furniture made from substitutes for wood; furniture made of plastics; furniture panels; furniture shelves; furniture units; household furniture;
indoor furniture; kitchen furniture; kitchen cupboards; kitchen cabinets; kitchen units; kitchen display units; modular shelving being furniture; modular desks being furniture; modular bathroom furniture; non-metallic chests; non-metallic furniture other than specially made for medical or laboratory use; non-metallic shelves being furniture; panelling for furniture; panels being parts of furniture; sections of panelling for furniture; shelves; shelf units being furniture; shop furniture; wooden furniture; wooden panels for furniture; worktops; worktables; glass fibre reinforced plastic tongues for jointing purposes of furniture; glass fibre reinforced plastic tongues for locking purposes of furniture; carbon powder reinforced plastic tongues for furniture.

Cl.27; Carpet tiles made of plastics; floor coverings; coverings for existing floors; floor coverings for existing floors; linoleum; linoleum for covering existing floors; linoleum for use on floors; tiles made of linoleum; tiles made of linoleum for fixing to existing floors; tiles made of linoleum for fixing to existing walls; vinyl floor coverings; vinyl floor coverings for existing floors; vinyl wall coverings; wall coverings, not of textile; wall coverings of plastic; wall coverings; tiles made of plastic materials for use on floors.
Priority claimed from 08/01/2019; Application No. : 725890 ; Switzerland
4163020    05/02/2019

Fédération Internationale de Basketball (FIBA)
Route Suisse 5, Case Postale 29 CH-1295 Mies Switzerland

Proposed to be Used

IR DIVISION

Cl.25; Clothing, footwear, headgear; sports clothing; footwear for sports; basketball shoes.

Cl.28; Games, toys; gymnastic and sporting articles not included in other classes; balls for games and for sports; balls for basketball; basketball nets, posts and backboards; sports bags and containers for carrying sports articles (adapted to objects); entertainment apparatus (automatic or by prepayment) for use with an external display screen or monitor; lottery tickets; scratch cards for playing lottery games; sports bags and containers (adapted to objects) for carrying sports articles.

Cl.41; Education; training; entertainment; sporting and cultural activities; theater and cinematographic entertainment services; organization of events and competitions in the field of basketball; entertainment services during customer care; ticket reservation services for sports or entertainment events; entertainment services provided at or relating to sports events; entertainment services during the public retransmission of sports events; provision of publications online, also by means of the Internet; entertainment via television, radio and the Internet; interactive entertainment; provision of games, including electronic games via the Internet; organization of lotteries; organization of contests; betting and gaming services in connection with or relating to sports, also via the Internet; production, presentation and rental of films, audio and video recordings; publication of interactive educational and entertainment products, namely compact disks, DVDs, mini-disks, CD-ROMs; rental of interactive educational and entertainment products; rental of recorded data media for entertainment and educational purposes; publication of multimedia material online, including interactive multimedia
entertainment and educational material; entertainment services, namely provision of on-line computer games via a
computer network or mobile telephone network; electronic game competitions organized on-line via the Internet;
entertainment information in the field of sports; provision of information in the field of sports events; publication of
statistics; publication of statistics and information on sports performances; reservation of tickets for sporting and
cultural activities; providing digital music on the Internet and from MP3 websites; rental of audio and video recordings;
timing services relating to sports events.
Proposed to be Used

IR DIVISION

Cl.37: Upholstery repair; heating equipment installation and repair; installation and maintenance of medical devices; shoe repair; knife sharpening; pump repair; parasol repair; artificial snow-making services; installation and maintenance of entertainment or sports apparatus; vehicle cleaning; strong-room maintenance and repair; retreading of tyres; fire alarm installation and repair; umbrella repair; tuning of musical instruments; repair of power lines; rental of dish washing machines; disinfecting; burglar alarm installation and repair; telephone installation and repair; restoration of works of art; swimming-pool maintenance; rental of drainage pumps; maintenance of jewelry ornaments; construction; photographic apparatus repair; rustproofing; furniture maintenance; renovation of clothing; elevator installation and repair; restoration of musical instruments; rental of dish drying machines; repairing hand tools; construction information; mining extraction; installation, maintenance and repair of computer hardware; interference suppression in electrical apparatus; clock and watch repair.

Cl.39: Carting; vehicle breakdown towing services; storage of goods; rental of diving suits; travel reservation; transport; packaging of goods; piloting; marine transport; railway truck rental; rental of wheelchairs; launching of satellites for others; parcel delivery; electricity distribution; operating canal locks; bottling services.
Cl.42; Quality evaluation of standing timber; biological research; meteorological information; construction drafting; dress designing; weighing goods for others; geological surveys; chemical research; material testing; industrial design; cartography services; computer system design; handwriting analysis [graphology]; engineering drawing; authenticating works of art; graphic arts design; cloud seeding.
MOZFEST

Priority claimed from 25/04/2018; Application No. : 017891863 ;European Union
4163047   24/10/2018
[International Registration No. : 1463703]
Mozilla Foundation
331 East Evelyn Ave. Mountain View, California 94041 United States of America

Proposed to be Used

IR DIVISION

Cl.41; Educational services, namely, conducting seminars, conferences, workshops, and training in the fields of computer software for web browsing, policymaking, internet access, and computer application development.

Cl.42; Hosting a website featuring information in the field of seminars, conferences, and workshops for web browsing, policy making, internet access, and computer application development.
Priority claimed from 14/05/2018; Application No. : 87920166 ;United States of America
4163049  09/11/2018
[International Registration No. : 1462824]
VM CONSOLIDATED, INC.
1150 N. ALMA SCHOOL ROAD MESA AZ 85201 United States of America

Proposed to be Used
IR DIVISION
Cl.9: Computer software and mobile applications for tracking, processing, estimating and paying of tolls and fees for
use of roadways and parking spaces, for billing drivers or responsible payors for fees and costs associated therewith;
computer software and mobile applications for tracking, processing, transferring liability from the registered owner of a
vehicle to the responsible driver where available, and paying of photo enforcement and parking violations and fees, and
for billing drivers or responsible payors for fees and costs associated therewith; computer software and mobile
applications for processing and maintaining road vehicle and tag registrations, renewals and title transfers; computer
software and mobile applications for planning routes and calculating tolls, and for connecting drivers to roadside
assistance services; road vehicle law enforcement and surveillance apparatus for measuring and recording speed and
position, namely, laser, sonar, lidar, radar, time-over-distance, software, hardware, and video and still image speed
calculation devices; photographic, optical, measuring, signaling, checking instruments for capturing and analyzing still
and moving images and information captured therein of traffic scenes and individual road vehicles including instruments
for measuring the position or speed of such vehicles, namely, image processing video cameras, lasers, magnetic or
inductive loop sensors, radar, sonar, lidar and road sensors; red-light cameras; cameras; video cameras; automatic
license plate recognition systems comprised of cameras, computer processers, computer hardware, video displays and
computer software; computer software for detecting, processing, communicating, analyzing and recording information,
data and images with regard to speed limits, red lights, railroad crossings, school zone limitations, school bus
regulations, toll roads, on and off-street parking, lane restrictions, congestion fees, intersection enforcement, traffic
conditions and other violations and assessments, for analyzing, compiling and utilizing computerized databases with
road vehicle registration, license plate information, violation and payment history, for producing and transmitting reports,
evidence, citations and payment notices, and for aggregating data; surveillance equipment, namely, apparatuses for
detecting, logging, reporting and recording information, data and images regarding road vehicles, passengers, and
streets, and electric detectors for detecting and scanning license plates for purposes of road vehicle identification;
recording equipment, namely, cameras, speed and distance detection devices, hardware and software for collecting,
processing and analyzing road vehicle movement data and images to determine traffic law violations, traffic flow
characteristics, road vehicle registration, traffic counts, and to collect evidence, and associate a road vehicle and owner
with a violation, fine or assessment; computer hardware and computer software for applying artificial intelligence, neural
networks and adaptive systems to road vehicle or traffic flow classification and identification, and for determining an
adaptive response to detected inputs; electronic system consisting of software, a video capture hardware card and a
neural network recognition accelerator card that acquires video images of a traffic scene, interprets the images to detect
and track road vehicles approaching an intersection, measures their speeds and determines whether they will stop when
a traffic light cycles to red, providing an indication when it is safe for road vehicles and pedestrians to cross the street;
computer software for recognizing characters from images, and to analyze video and images; handheld lidar apparatus;
transponder boxes; radio-frequency identification (RFID) readers; radio-frequency identification (RFID) tags; computer
software and hardware in the field of digital asset management to track, audit and associate a person or object with a road
vehicle; computer hardware and software system for monitoring the entry and exit of passengers on buses and other vehicles; road vehicle traffic speed detection and violation enforcement detection systems primarily comprised of electrical connector housings, electric network connectors, receivers and transmitters, video cameras, still cameras, lasers, sonar, position sensors and timers; image capture systems including networked license plate reading systems all primarily comprised of nodes made up of a video camera, optical character recognition software operating on a central processing unit, and network hardware and software, namely, video camera operating software, operatively connecting such nodes; automated photo enforcement systems primarily comprised of cameras and remote storage devices.

Cl.35; Business or consumer process management outsourcing in the nature of toll payment and billing management services, namely, preparing business reports, providing business and accounting information related to verifying and tracking toll and fee payments, and providing business and accounting information, all related to toll charges, violations, payments and collections for rental car companies and customers, individual drivers, and fleet owners, operators and drivers; business or consumer process management outsourcing in the nature of traffic violation and parking citation transfers of liability from the registered owner of a vehicle to the responsible driver and payment and billing management services, namely, preparing business reports, providing business and accounting information related to verifying and tracking payments and actual liability for violations and citations, and providing business and accounting information, all related to traffic and parking violations, payments and collections for rental car companies and customers, individual drivers, and fleet owners, operators and drivers; data compilation and computerized database management, production and generation of traffic reports, toll way usage and payment reports, road vehicle registration reports, insurance compliance reports, and traffic planning reports all for business or personal purposes, and reports featuring information relating to road vehicle speed, red light and other traffic violation citations for government entities; third party administration processing of traffic photo enforcement citations for businesses or consumers; business or consumer process management, namely, non-legal toll dispute processing and resolution services; providing business management analysis in the field of toll management and traffic violation payment management for rental car companies and customers, and fleet owners, operators and drivers; business risk management services for rental car companies and customers, and fleet owners, operators and drivers; business administration relating to road vehicle traffic violation and toll processing and management services for rental car companies and customers, and fleet owners, operators and drivers; business information services, namely, recording of incurred toll, roadway and parking fee charges and generating an itemized listing of toll, roadway and parking fee charges for others; providing electronic road vehicle title and registration processing, maintenance and renewal services for licenses and tags, and title transfer; business management services to review, process and submit forms and payments to process road vehicle titles, registrations and registration renewals for fleet owners and consumers; compilation and systematization of graphical and textual data to enable automated collection of toll, roadway and parking payments; data processing services, namely, processing graphical and textual data to enable automated collection of toll payments from fleet vehicle owners and individual subscribers; services comprising the recording, compilation and systematization of graphical and textual data to allow for the collection and reimbursement of toll payments from fleet vehicle owners, car rental companies, renters, and individual subscribers for others.

Cl.36; Highway toll collection services; processing, collecting and paying of tolls and fees for use of roadways and parking spaces for others; financial management in the nature of toll payment and collection services, namely, paying, collecting and processing toll payments and associated service fees for rental car companies and customers, and fleet owners, operators and drivers, and individual consumer subscribers; financial risk management services for rental car companies and fleet owners, operators and drivers; online payment services, namely, providing bill payment services to facilitate payment of tolls and fees for the use of roadways and parking spaces for others; online payment services, namely, providing bill payment services to facilitate payment of traffic tickets and parking citations and fees; providing financial information in the field of road toll, traffic enforcement and parking citation and parking fee collections.

Cl.37; Installation, repair and maintenance of camera equipment, digital signal processing units, speed and position detection devices, signage, street lights, and computer hardware systems for use in road vehicle traffic, railroad crossing, school zone compliance, red light compliance, school bus regulations, license plate detection, and toll and parking monitoring and control.

Cl.39; Physical storage of graphical and textual data and electronically-stored graphical and textual data to enable automated collection of payments for tolls and parking from fleet vehicle owners and individual subscribers.

Cl.42; Recording graphical and textual data on optical, digital and magnetic media for electronic storage to enable automated collection of toll payments from fleet vehicle owners and individual subscribers; computer services, namely, hosting an interactive website featuring technology that allows car rental companies and their customers, individual drivers, and fleet operators and their drivers to monitor, manage and create reports, and to review, monitor, manage, transfer liability from the registered owner of a vehicle to the responsible driver where available for, and pay toll, traffic violations and parking charges; software as a service for tracking, processing, estimating, recording, transferring liability from the registered owner of a vehicle to the responsible driver where available for and paying tolls and fees for use of roadways, traffic violations and parking spaces and providing notification of such tolls and fees; providing online non-downloadable software for processing and maintaining road vehicle, license and tag registrations, renewals and title transfers; providing online non-downloadable software for planning routes and calculating tolls; computer-aided imaging services, namely creating digital, video and photographic images of road vehicles for enforcement and traffic, parking and toll usage planning purposes; custom design of computer software and computerized camera systems for use in road vehicle enforcement, and for parking and toll payment management purposes; providing online non-downloadable software for use in road vehicle traffic violation detection, imaging, verification, notice production, transaction management, payment processing, enforcement, customer service and reporting for use in the field of road vehicle safety.
and law enforcement; providing online non-downloadable software for detecting, processing, communicating, analyzing and recording information, data and images with regard to speed limits, red lights, railroad crossings, school zone limitations, school bus regulations, toll roads, on and off-street parking, lane restrictions, congestion fees, intersection enforcement, traffic conditions and other violations and assessments, for analyzing, compiling and utilizing computerized databases with road vehicle registration, license plate information, violation and payment history, for producing and transmitting reports, evidence, citations and payment notices, and for aggregating data; technical support services for road vehicle safety and law enforcement, namely, monitoring of network systems used in traffic violation detection, imaging, verification, notice production, transaction management, payment processing, enforcement, customer service, reporting violations and transactions, and engineering, research and development services in the field of road vehicle traffic management; technical support services for road vehicle safety and law enforcement, namely, troubleshooting of computer hardware in the nature of diagnosing computer hardware problems, troubleshooting of software problems, and monitoring of network systems used in road vehicle violation detection, imaging, verification, notice production, transaction management, payment processing, enforcement, customer service, and violation and transaction reporting; computer engineering consultation services, namely, design and implementation of computer hardware and computer software; installation and maintenance of computer software; providing temporary use of non-downloadable computer software for online customer support services, featuring captured video segments of vehicular traffic events and enabling an online user to view such video for the processing and management of traffic citation issuance, prosecution, disposition and collection; providing temporary use of online non-downloadable computer software for detecting merchant and credit card fraud; computer software design and engineering services in the field of road vehicle traffic monitoring, enforcement, planning and safety; electronic storage of graphical and textual data to enable automated collection of payments for tolls and parking from fleet vehicle owners and individual subscribers; electronic data storage services to enable the processing of road vehicle traffic citations in the nature of electronic storage of evidence supporting a violation, records related to generation of a citation, and payment collection information.

Cl.45; Digital video monitoring, namely, detecting, monitoring and recording road vehicles and license plates with digital video cameras, and digital velocity and position detection devices; providing intelligence, data, evidence and assistance to government entities, toll authorities and parking facilities relating to road vehicle traffic enforcement and safety; production and generation of information, evidence and reports about speed, red light, railroad crossing, school zone, toll booth, parking and other road vehicle traffic violation citations for government entities; consulting services and information in the field of road vehicle traffic and license plate monitoring and detection, safety consulting and enforcement in the nature of legal enforcement and prevention; road vehicle violation detection, verification, compilation of violation occurrence data and citation processing and monitoring via digital camera and speed and positioning devices for safety and law enforcement; providing assistance in the nature of providing road vehicle enforcement and safety information to parking managers, toll authorities and local law enforcement agencies; providing road vehicle registered owner information acquisition services to toll road operators, parking operators and state and local governments to assist with such entities’ collection of tolls, parking fees and fines; providing toll violation monitoring services, namely, monitoring with digital video cameras road vehicles that use toll roads but do not pay the required tolls; leasing of road vehicle traffic surveillance, road usage and law enforcement equipment in the nature of leasing of digital video monitors used for monitoring road vehicle traffic violations with digital video cameras; providing information, by means of databases, about road vehicle records regarding road vehicle registration and toll and parking payment for public safety and regulatory compliance purposes; legal administration and investigation of toll, traffic violation and parking fee charges and payments.
IncTP

Priority claimed from 28/08/2018; Application No. : UK00003334439 ;United Kingdom
4163119    23/01/2019

[International Registration No. : 1462473]
The Transport Planning Society Ltd
1 Great George Street London SW1P 3AA United Kingdom

Proposed to be Used

IR DIVISION

Cl.9; Downloadable electronic publications; recorded downloadable audio-visual content; software.

Cl.16; Printed matter; printed publications; certificates; instructional and teaching materials.

Cl.39; Transport services; transportation planning services; advisory, consultancy and information services in relation to transport and to transportation planning; advisory, consultancy and information services in relation to all the aforesaid services.

Cl.41; Education and training; design, organisation and provision of educational courses, examinations and qualifications; setting and marking of examinations, tests and assessments for educational purposes; issuing of certificates and qualifications for educational purposes; moderation of educational examinations; organising of educational events; publishing, including electronic publishing; provision of non-downloadable publications; advisory, consultancy and information services in relation to all the aforesaid.

Cl.42; Scientific and technological services; scientific and technological research; design services; engineering; civil engineering; urban planning and civil engineering planning, including insofar as they relate to transportation; advisory, consultancy and information services in relation to all the aforesaid services.
VANGUARD ADESSO

Priority claimed from 21/06/2018; Application No. : 88010358 ;United States of America
4163124   04/12/2018
[International Registration No. : 1463548]
OTS Logistics Group Ltd.
5000 Airport Plaza Drive, Suite 200 Long Beach CA 90815 United States of America

Proposed to be Used

IR DIVISION

Cl.39; Freight consolidation and distribution, namely, pick-up and packing for shipment of documents, packages, raw materials, and other freight for others by air, rail, ship or truck, including freight deconsolidation services, namely, unloading of freight containers, parceling and transport of freight to designee, and freight on forwarding services; transportation logistics services, namely, planning and scheduling shipments for users of transportation services and arranging the transportation of goods for others.

Cl.42; Providing temporary use of online non-downloadable computer software for scheduling, arranging, tracking and payment processing of shipments and freight over computer networks, intranets and the internet; hosting a web site featuring online non-downloadable software that enables shippers of freight using truck, rail, ocean or air carriers, arrange payment, and schedule and manage pickup and delivery of shipments.
Proposed to be Used
IR DIVISION

Cl.41; Education; providing of training; entertainment; sporting and cultural activities.

Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.

Cl.44; Medical services; veterinary services; hygienic and beauty care for human beings or animals.